

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE BENCH, PUNE**

**OA NO. 205 OF 2023**

**IN THE MATTER OF:**

SATGURU AGRO INDUSTRIES

... APPLICANT

VERSUS

M/S SALVI CHEMICALS LTD. & ORS.

... RESPONDENTS

**REPLY/OBJECTIONS ON BEHALF OF RESPONDENT NO. 1**

*PAPER BOOK*

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**ADVOCATE FOR RESPONDENT NO. 1: CHAMBERS OF M.S. KALRA**

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BEFORE THE NATIONAL GREEN TRIBUNAL,  
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THROUGH:



CHAMBERS OF M.S. KALRA

ADVOCATE FOR RESPONDENT NO. 1

DATE: 28.05.2024

PLACE: PALGHAR

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE BENCH, PUNE**

**OA NO. 205 OF 2023**

**IN THE MATTER OF:**

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**REPLY/OBJECTIONS ON BEHALF OF RESPONDENT NO. 1.**

**MOST RESPECTFULLY SHOWETH:**

1. That the instant Reply is submitted on behalf M/s Salvi Chemicals Ltd. & Ors. i.e. the Respondent No. 1 is response to the grounds and contentions urged in OA No. 205 of 2023. To reiterate, the said original application is preferred by the applicant against the Respondent No. 1 on account of alleged violation of the Air (Prevention and Control of Pollution) Act, 1981 & the Environment Protection Act, 1986. It is further alleged on behalf of the applicant that tremendous damage has been caused to the premises of the applicant on account of seepage

of coloured waste water and effluents from the premises of the Respondent No. 1. It may be noted that the Respondent No. 1 is a Chemicals Company.

2. That at the outset, it is pertinent to note that the Maharashtra Pollution Control Board granted several Consent(s) to Operate to the Respondent No. 1 vide letters dated 12.07.2023, 25.11.2022, 31.03.2021, 17.09.2020, and 08.05.2020. It may be noted that the above-mentioned Consent(s) to Operate are granted under Section 26 of the Water (Prevention and Control of Pollution) Act, 1974 & Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016. It is also pertinent to note that the above-mentioned Consent(s) to Operate were granted with respect to certain quantities of specific products/wastes only and **the latest Consent to Operate is valid upto 31.07.2025**; and the said consent to operate is subject to the terms and conditions specified vide Schedules I, II, III & IV annexed therewith (in view of the fact that the Respondent No. 1 is a compliant entity).

A copy of all Consent(s) to Operate granted to the Respondent No. 1 by MPCB, in view of the fact that the Respondent No. 1 is a compliant entity, is annexed herewith as **ANNEXURE R – 1**.

3. That mentioned herein below is a detailed list of dates and events pertaining to the timely compliance conducted by the Respondent No. 1. Furthermore, the same effectively demonstrates that repetitive allegations raised in OA No. 205 of 2023, with respect to inaction on behalf of the Respondent Nos. 2 & 3 and continued non-compliance on behalf of the Respondent No. 1, are wholly false and frivolous; and accordingly, OA No. 205 of 2023 is liable to be dismissed in light of the recent order dated 08.01.2024 of this Hon’ble Tribunal in the matter titled **"PRASAD HARIBHAU JADHAV & ORS. VERSUS M/S. GODAVARI BIO-REFINERIES LTD. & ORS."**, and numbered as OA No. 182 of 2023. Therefore, the said detailed list of dates and events is mentioned as under:

| DATE       | EVENT                                                                                                                                                                                                                                                                                        |
|------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 19.12.2022 | That the applicant submitted a complaint dated 19.12.2022 to the Respondent No. 3 regarding seepage of coloured waste water and effluents from the premises of the Respondent No. 1, into the premises of the applicant.                                                                     |
| 19.01.2023 | That the Respondent No. 3 issued a warning notice dated 19.01.2023 to the Respondent No. 1, pursuant to the above-mentioned complaint dated 19.12.2022. The warning notice stated that a site inspection was carried out at the premises of the Respondent No. 1 and further noted as under: |

|            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|            | <p><i>"The representative of M/s Salvi Chemicals Ltd., admitted about seepage originated from their ETP..."</i></p> <p>The Respondent No. 1 was instructed to stop the said seepage and comply with Condition No. 22 of Schedule IV and to also comply with terms and conditions under the above-mentioned consents to operate.</p>                                                                                                                                                                                                                  |
| 24.01.2023 | <p>That the Respondent No. 1 vide the letter dated 24.01.2023 duly made a compliance submission with respect to the above-mentioned warning notice dated 19.01.2023, issued by the Respondent No. 3.</p> <p>A copy of the letter dated 24.01.2023 (compliance submission), with photographs of repaired tank <i>inter alia</i>, along with a copy of the warning notice dated 19.01.2023, issued by the Respondent No. 3 to the Respondent No. 1, and a copy of the visit report dated 17.01.2023, is annexed herewith as <b>ANNEXURE R – 2.</b></p> |
| 23.05.2023 | <p>That the applicant submitted another complaint dated 23.05.2023 to the Respondent No. 3 regarding seepage of coloured waste water and effluents from the premises of the Respondent No. 1, into the premises of the applicant.</p>                                                                                                                                                                                                                                                                                                                |
| 25.05.2023 | <p>That the Respondent No. 3 issued a warning notice dated 25.05.2023 to the Respondent No. 1, pursuant to the above-mentioned complaint dated 23.05.2023.</p>                                                                                                                                                                                                                                                                                                                                                                                       |

|            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|            | <p>The warning notice stated that a site inspection was carried out at the premises of the Respondent No. 1; and the Respondent No. 1 was instructed to stop the said seepage and comply with Condition No. 22 of Schedule IV and to also comply with terms and conditions under the above-mentioned consents to operate.</p>                                                                                                                                                                                                                                                                                                                                                                                          |
| 30.05.2023 | <p>That the Respondent No. 1 vide the letter dated 30.05.2023 duly made a compliance submission with respect to the above-mentioned warning notice dated 25.05.2023, issued by the Respondent No. 3.</p> <p>A copy of the letter dated 30.05.2023 (compliance submission), with photographs of repaired tank <i>inter alia</i>, along with a copy of the consent to operate for "Expansion (Part – I)", granted to the Respondent No. 1 vide letter dated 25.11.2022 (viz. valid upto 31.07.2025), is annexed herewith as <b>ANNEXURE R – 3</b>.</p> <p>A copy of the visit reports issued by MPCB, pursuant to the compliance submissions of the Respondent No. 1, are annexed herewith as <b>ANNEXURE R – 4</b>.</p> |

4. That this Hon'ble Tribunal in a similar matter titled "PRASAD HARIBHAU JADHAV" (Supra), observed as under:

*"7. Since there is no evidence shown on record from the side of applicants, as to whether any pollution is found to have been caused by the industry of respondent No.1 as there is no report on record to that effect, rather the show cause notice was issued to the respondent No.1 and its reply suggests that all the compliances were made and nothing abnormal was found, we deem it appropriate to call for a report from the respondent No.2/MPCB, to be submitted within four weeks, as to whether any pollution is being caused by the industry of respondent No.1, if yes, what action is being taken at their end. After receipt of this report, we will consider admission of this matter."*

**PARA-WISE REPLY:**

5. That the grounds and contentions urged in OA No. 205 of 2023, vide Paragraph Nos. 1, 2, 5, are not specifically denied herein and constitute a matter of record.
  
6. That the contents stated in OA No. 205 of 2023, vide Paragraph Nos. 3, 4, 6, 7, 8, 9, 10, and 11 are false and are hereby **categorically denied in toto** as there is an absence of any direct evidence to corroborate the allegations raised against the Respondent No. 1 on account of the alleged violation of the Air (Prevention and Control of Pollution) Act, 1981 & the Environment Protection Act, 1986. **It may be noted that the Respondent No. 1 vide the aforementioned compliance submissions/ letters dated 24.01.2023 & 30.05.2023 has repeatedly rectified all concerns raised as**



**regards the aforesaid seepage and according to the directions the Respondent No. 3, stopped the same and duly complied with Condition No. 22 of Schedule IV, along with compliance of the terms and conditions under the above-mentioned consents to operate.** Furthermore, the above-mentioned detailed list of dates and events effectively demonstrates that the repetitive allegations raised in OA No. 205 of 2023, with respect to inaction on behalf of the Respondent Nos. 2 & 3 and continued non-compliance on behalf of the Respondent No. 1, are wholly false and frivolous, as not only has the Respondent No. 3 promptly issued the aforesaid warning notices dated 19.01.2023 & 25.05.2023, but the Respondent No. 1 has complied with the same expeditiously. **Furthermore, the Respondent No. 1, in compliance with the terms and conditions specified vide the above-mentioned Consent(s) to Operate granted to the Respondent No. 1 by MPCB, has regularly dispatched effluents/ sludge for treatment to Tarapur Environment Protection Society, from 17.06.2022 to 29.02.2024, and detailed reports of the same have been duly furnished to MPCB.** It is also pertinent to note that the Respondent No. 1 is a registered member of CHW-TSDF at MIDC-Taloja for safe and secure disposal of hazardous viz. valid upto 31.03.2025.

A copy of the detailed reports sent to MPCB, with respect to regular dispatch of effluents/ sludge for treatment to Tarapur Environment Protection Society, from 17.06.2022 to 29.02.2024, along with a copy of the collection memo and the agreements in this regard with One

M/s Sadekar Enviro Engineers Pvt. Ltd., are annexed herewith as **ANNEXURE R – 5.**

A copy of the certificate stating that the Respondent No. 1 is a registered member of CHW-TSDF at MIDC-Taloja for safe and secure disposal of hazardous viz. valid upto 31.03.2025, is annexed herewith as **ANNEXURE R – 6.**

A copy of a letter/ certificate issued by the Respondent No. 1, explaining facilities/equipment/operational details, to show that it is a compliant entity is annexed herewith as **ANNEXURE R – 7.**

### **PRAYER**

Therefore, in view of the above-mentioned facts and circumstances, this Hon'ble Tribunal may be pleased to:

- i) Pass an order for dismissal of the present Original Application, as there is an absence of any direct/recent/relevant evidence to corroborate the allegations raised against the Respondent No. 1; and
- ii) Pass any other order/ directions as this Hon'ble Tribunal deems fit in view of the above-mentioned facts and circumstances, in the interest of justice.

THROUGH:



MANDEEP KALRA

ADVOCATE FOR RESPONDENT NO. 1

DATE: 28.05.2024

PLACE: Palgarh



## IN THE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH, PUNE

OA NO. 205 OF 2023

IN THE MATTER OF:

SATGURU AGRO INDUSTRIES



VERSUS

M/S SALVI CHEMICALS LTD. &amp; ORS.

RESPONDENTS

AFFIDAVIT

I, Sheshmani, S/o Shri Satyanarayan Giri, i.e. the authorised representative of the Respondent No. 1 in the above application do hereby solemnly, affirm and state as under:

1. That I am the authorised representative of the Respondent No. 1 in the above application and as such fully conversant with the facts and circumstances of the present case and also competent to swear to this Affidavit.
2. That I have read and understood the contents of the accompanying Reply, and have understood the contents thereof. The facts stated therein are true and correct to the best of my knowledge and belief.
3. I state that no part of this Affidavit is false and nothing material has been concealed therefrom.

For Salvi Chemical Industries Ltd.

DEPONENT

Authorised Signatory

VERIFICATION

Verified on this the 28th day of May, 2024. I the above-named deponent do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

~~Subpartly Affs false~~  
~~and Executed before~~  
~~me at Bolar on-~~ 28/5/2024  
 Hemant P. Patil

**MR. HEMANT P. PATIL**  
 B. A. LL. B.  
 ADVOCATE & NOTARY  
 (GOVT. OF INDIA)

DEPONENT

For Salvi Chemical Industries Ltd.

Authorised Signatory

I KNOW THE DEPONENT  
 WHO SIGNED BEFORE ME  
 Witness as to Signature only  
 Document(s) not prepare  
 Reviewed of Advice upon

|                        |          |
|------------------------|----------|
| NOTED & REGISTERED     |          |
| AT Serial No.          | 4766     |
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| Dated                  | 28/5/24  |
| This Document Contains |          |
| Total                  | 01 Pages |

TOTAL NO OF PAGES 01 TO 01





भारतीय विशिष्ट ओळख प्राधिकरण

भारत सरकार

Unique Identification Authority of India  
Government of India

[REDACTED]



आधार — सामान्य माणसाचा अधिकार







### सूचना

- आधार ओळखीचे प्रमाण आहे, नागरीकत्वाचे नाही.
- ओळखीचे प्रमाण ऑनलाईन अधिप्रमाणा द्वारे प्राप्त करा.

### INFORMATION

- Aadhaar is proof of identity, not of citizenship.
- To establish identity, authenticate online.

01C/754017

- आधार देशभरात मान्य आहे.
- आधार भविष्यात सरकारी व खाजगी सेवांचे फायदे मिळविण्यास उपयुक्त आहे.
- Aadhaar is valid throughout the country.
- Aadhaar will be helpful in availing Government and Non-Government services in future.



**MAHARASHTRA POLLUTION CONTROL BOARD**

Tel: 24010706/24010437  
 Fax: 24023516  
 Website: <http://mpcb.gov.in>  
 Email: [ast@mpcb.gov.in](mailto:ast@mpcb.gov.in)



Kalpataru Point, 2nd and  
 4th floor, Opp. Cine Planet  
 Cinema, Near Sion Circle,  
 Sion (E), Mumbai-400022

RED/L.S.I (R58)

Date: 12/07/2023

No:- Format1.0/AS(T)/UAN No.MPCB- 2307000071  
 CONSENT\_AMMENDMENT-0000011179/

To,  
 M/s. Salvi Chemical Industries Ltd.,  
 Plot No. E-90, 93, 94 & E-95, M.I.D.C., Tarapur,  
 Tal. & Dist. -Palghar



**Sub: Grant of Amendment in consent under RED/MLSI category**

**Ref:** Existing Consent to Operate accorded by the Board vide No.  
 Format1.0/AS(T)/UAN No.0000126601/CO/2211002165 Dated 25/11/2022

Your application No.MPCB-CONSENT\_AMMENDMENT-0000011179 Dated 20.06.2023

For: grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 and Rule 18(7) of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

- The consent to operate is granted for a period up to 31/07/2025**
- The capital investment of the project is Rs.17.22 Crs. (As per C.A Certificate submitted by industry Existing CI is-Rs. 12.23 Crs + Expansion/Increase in C.I. - Rs. 4.99 Crs)**
- Consent is valid for the manufacture of:**

| Sr No    | Product                              | Maximum Quantity | UOM  |
|----------|--------------------------------------|------------------|------|
| Products |                                      |                  |      |
| 1        | Ferrous Fumarate                     | 198              | MT/M |
| 2        | Di-Iodo/Iodochloro Hydroxy Quinoline | 3                | MT/M |
| 3        | L-Lysine Mono HCl                    | 10               | MT/M |
| 4        | Potassium Iodide                     | 10               | MT/M |
| 5        | Sodium Iodide                        | 10               | MT/M |
| 6        | 3,5-Di-Iodo salicylic Acid           | 10               | MT/M |
| 7        | Halquinol                            | 75               | MT/M |
| 8        | Maleic Acid                          | 10               | MT/M |
| 9        | Sodium Selenite                      | 25               | MT/M |

| Sr No | Product                                                                                                                                                                                    | Maximum Quantity | UOM  |
|-------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|------|
| 10    | 1,2,3- Triazole/4-Amino-1,2,4 Triazole                                                                                                                                                     | 10               | MT/M |
| 11    | Methyl Iodide/TMSI                                                                                                                                                                         | 10               | MT/M |
| 12    | Sodium Saccharin                                                                                                                                                                           | 100              | MT/M |
| 13    | Calcium Saccharin                                                                                                                                                                          | 20               | MT/M |
| 14    | Glycine                                                                                                                                                                                    | 50               | MT/M |
| 15    | Closantel Amine                                                                                                                                                                            | 10               | MT/M |
| 16    | Hand Sanitizer- IPBC 30                                                                                                                                                                    | 380              | MT/M |
| 17    | Hand Sanitizer- Triclo 28%                                                                                                                                                                 | 200              | MT/M |
| 18    | Hand Sanitizer- PCMX 32%                                                                                                                                                                   | 380              | MT/M |
| 19    | Electronic Iron Powder/Reduces Iron Powder/Cast Iron Powder/Other Iron Salt (Mixing & Blending)                                                                                            | 100              | MT/M |
| 20    | Iron EDTA/Ferric pyro phosphate/Ferric Orthophosphate/Iron Sucrose/Ferric calcium Citrate/Ferrous Ascorbate/Gluconate (Only Spray Drying)                                                  | 80               | MT/M |
| 21    | Iron Powder                                                                                                                                                                                | 150              | MT/M |
| 22    | Ferrous Sulphate Dry (Only Drying, Blending & Mixing)                                                                                                                                      | 300              | MT/M |
| 23    | Ferric Sulphate (liquid Mixing)                                                                                                                                                            | 200              | MT/M |
| 24    | Ferrous Glycine sulphate, Copper Glycine Sulphate/ Calcium Glycine Sulphate/Zinc Glycine Sulphate/Magnesium Glycine Sulphate/Selenium Glycine Sulphate & EDTA Chelates (Only Spray Drying) | 150              | MT/M |
| 25    | Selenium Sulphide & salts (Only Spray Drying)                                                                                                                                              | 5                | MT/M |
| 26    | Chromium Picolinate 12 % Chromium Propionate/Chromium Polynicotinate/Zinc Picolinate & Chromium Salts (Only Mixing & Blending)                                                             | 25               | MT/M |
| 27    | Sodium/Potassium/Zinc/Magnesium/Calcium Citrate (Only Spray Drying)                                                                                                                        | 120              | MT/M |
| 28    | Ferrous bis glycinate/Zinc bis glycinate/copper bis glycinate/magnesium/manganese bis glycinate/ Selenium/Calcium bis glycinate & Calcium Salts (Only Spray Drying)                        | 150              | MT/M |
| 29    | Chromium Picolinate 1%,12 %/ Choline Chloride 60%,70%/Chromium propionate 0.4/19% Choline Bitartarate 60/90, Fumaric Acid 90%/ CWS (Only Mixing & Blending)                                | 20               | MT/M |
| 30    | Potassium Iodide 68%,90% & Salts (Mixing & Blending)                                                                                                                                       | 25               | MT/M |
| 31    | Micronutrients Premix ferrou/Copper/Zinc/Vitamin 50% & Varius Strength/Vitamin C 50% & various strength/Methyl Cobalmine 1% /0.1% (Only Mixing & Blending)                                 | 500              | MT/M |
| 32    | Vitamin & Mineral Pre mix various Strength, Ferrous Fumarate 60/80/90/95 (Only Mixing & Blending)                                                                                          | 1500             | MT/M |
| 33    | Ferrous Sulphate 60/80/90/95 (Only mixing & Blending)                                                                                                                                      | 400              | MT/M |
| 34    | Sodium Selenite 4.5 % & Salts (Only Mixing & Blending)                                                                                                                                     | 25               | MT/M |
| 35    | L Selenomethionine 0.5%/1%/40%/70% (Only Mixing & blending)                                                                                                                                | 750              | MT/M |
| 36    | Potassium Chloride 50% & Other Salts (Only Mixing & Blending)                                                                                                                              | 50               | MT/M |
| 37    | Periodic Acid 48% / Iodophor 2%/SMPI/IBPC 30%,/20%,/40% (Only Mixing & Blending)                                                                                                           | 80               | MT/M |
| 38    | Ferrous Sulphate 7H2O (Spray Drying)                                                                                                                                                       | 800              | MT/M |



| Sr No | Product                                                           | Maximum Quantity | UOM  |
|-------|-------------------------------------------------------------------|------------------|------|
| 39    | Halquinoil 60%/12.5%/13%/24%/30%/80%/90% (Only Mixing & Blending) | 100              | MT/M |

The industry shall not manufacture the organic products and /or the products involving chemical synthesis process from expansion which attracts the Provisions of Environmental Clearance, before obtaining Environmental Clearance as per EIA Notification 2006 and amendments thereto.

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

| Sr No | Description       | Permitted (in CMD) | Standards to        | Disposal Path                                  |
|-------|-------------------|--------------------|---------------------|------------------------------------------------|
| 1.    | Trade effluent    | 106.0              | As per Schedule -I  | Partly recycle 50.5 CMD & partly CETP 55.5 CMD |
| 2.    | Domestic effluent | 6.5                | As per Schedule - I | Soaked in soak pit                             |

5. **Conditions under Air (P & CP) Act, 1981 for air emissions:**

| Sr No. | Stack No.  | Description of stack / source  | Number of Stack | Standards to be achieved |
|--------|------------|--------------------------------|-----------------|--------------------------|
| 1      | S-1        | Boiler (2.5 TPH)               | 1               | As per Schedule -II      |
| 2      | S-2        | D. G. Set                      | 1               | As per Schedule -II      |
| 3      | S-3 to S-5 | Process Reactor Vents (3 Nos.) | 3               | As per Schedule -II      |

6. **Non-Hazardous Wastes:**

| Sr No | Type of Waste | Quantity | UoM  | Treatment | Disposal                   |
|-------|---------------|----------|------|-----------|----------------------------|
| 1     | Boiler Ash    | 4.0      | MT/M | Sale      | Sale to Brick Manufacturer |

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for Collection, Segregation, Storage, Transportation, Treatment and Disposal of hazardous waste:**

| Sr No | Category No./ Type                              | Quantity | UoM  | Treatment                | Disposal                           |
|-------|-------------------------------------------------|----------|------|--------------------------|------------------------------------|
| 1     | 35.3 Chemical sludge from waste water treatment | 368      | Kg/M | Landfill after treatment | CHWTSDF                            |
| 2     | 28.1 Process Residue and wastes                 | 6831.0   | Kg/M | Incineration             | CHWTSDF                            |
| 3     | 28.3 Spent carbon                               | 6883.8   | Kg/M | Incineration             | CHWTSDF                            |
| 4     | 28.1 - Ammonium Sulphate                        | 350      | MT/M | Recycle*                 | Sale to authorised party / CHWTSDF |
| 5     | 28.1 - Ammonium Chloride                        | 55       | MT/M | Recycle*                 | Sale to authorised party / CHWTSDF |

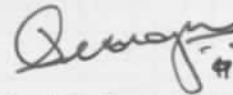
| Sr No | Category No./ Type                | Quantity | UoM  | Treatment | Disposal                           |
|-------|-----------------------------------|----------|------|-----------|------------------------------------|
| 6     | 28.1- Sodium Sulphate             | 200      | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 7     | 28.1- Sodium Chloride ML          | 150      | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 8     | 28.1- Iodine ML                   | 50       | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 9     | 28.1- Mix solvent ML              | 200      | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 10    | 28.1- EDC ML                      | 50       | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 11    | 28.1- Toluene ML                  | 25       | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 12    | 28.1- MCB ML                      | 25       | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 13    | 28.1- Spent Methanol ML           | 15       | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 14    | 28.1- Recovered HCL ML            | 50       | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 15    | 28.1-Ammonium Sulphate Solvent ML | 300      | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 16    | 28.1- Phosphoric Acid ML          | 20       | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 17    | 28.1- Spent Nitric Acid ML        | 100      | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 18    | 28.1- Sodium Salt ML              | 50       | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |
| 19    | 28.1- Copper Sulphate ML          | 10       | MT/M | Recycle*  | Sale to authorised party / CHWTSDF |

**\* Industry shall ensure disposal of Hazardous Waste to the Actual user having permissions under Rule 9 of Hazardous and other Waste (M & TM) Rules, 2016.**

8. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
9. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
10. The industry shall obtain necessary permission from the Directorate of Industrial Safety and Health (DISH).
11. This consent is issued with overriding effect on earlier Consent to Operate granted by the Board vide no. Consent No. Format 1.0/AS(T)/UAN No. 0000099846/CR-2103002159, Date. 31.03.2021.

12. The applicant should not take any effective steps for manufacturing of the proposed expansion organic products and the products which include the chemical synthesis process before obtaining Environmental Clearance as per EIA Notification 2006 and amendments thereto and shall submit the undertaking/ Board resolution for the same.
13. The applicant shall not carry out any excess production or produce new products without Consent of the Board and without Environmental Clearance wherever it applicable.
14. The applicant shall properly collect, transport & regularly dispose-off the Hazardous Waste to CHWTSDF, in compliance of the Hazardous and other Waste (M & TH) Rule-2016 through online manifest system.
15. Industry shall comply the Boards Circular dtd. 05.02.2020 for use of cleaner fuel.
16. Industry shall comply with direction issued to CETP on 22.01.2021, regarding installation of two-way SCADA, Auto-sampler, Non-Return Valve (NRV) with positive discharge to CETP chamber.
17. The industry shall dispose the by-products as Hazardous waste and shall comply the provisions of Hazardous & Other Wastes (M & TM) Rules, 2016.
18. This Consent to 1st Operate (Part-I of Expansion) is issued based on declaration /undertaking submitted by you vide letter dated. 12.10.2022 submitted on portal 15.10.2022.
19. This Consent is issued without prejudice to the order passed as may be passed by the Hon'ble NGT, in the matter O.A. No. 1038/2018.
20. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent.
21. This consent is issued with an overriding effect on earlier consent accorded by the Board vide no. format1.0/AS(T)/UANNo.0000126601/CO/ 2211002165 dated 25.11.22.

For and on behalf of the  
Maharashtra Pollution Control Board.



(Dr. J. B. Sangewar)  
Assistant Secretary (Tech.)

**Received Consent fee of -**

| Sr.No | Amount(Rs.) | Transaction/DR.No. | Date       | Transaction Type |
|-------|-------------|--------------------|------------|------------------|
| 1     | 50000.00    | TXN2112000096      | 01/12/2021 | Online Payment   |

**Copy to:**

1. Regional Officer, MPCB, Thane and Sub-Regional Officer, MPCB, Tarapur I  
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai

**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

1. A] As per your application, you have segregated trade effluent into weak stream & strong stream and provided Effluent Treatment Plant (ETP) comprising of:
- i) Strong COD/TDS stream of 50.5 CMD** - Treatment system comprising of Primary (Collection tank, Neutralization tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank, Primary after stmt) , Stripper, Multi effect evaporator (2 stage) with design capacity of 75 CMD , ATFD followed by Sludge treatment. The MEE condensate is treated in weak stream ETP.
- ii) Weak COD/TDS stream of 55.5 CMD** - Treatment system comprising of Primary (Collection tank, Neutralization tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank), Secondary (Activated sludge process), Tertiary (Pressure sand filter, Activated carbon filter, Reverse Osmosis. RO Reject shall be treated in MEE and RO permeate shall be recycled back in process/ utilities. ) .
- B] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent so as to achieve the following standards prescribed by the Board or under EP Act, 1986 and Rules made there under from time to time, whichever is stringent:

| Sr.No | Parameters             | Limiting concentration not to exceed in mg/l, except for pH |
|-------|------------------------|-------------------------------------------------------------|
| (1)   | pH                     | 6.0 -8.5                                                    |
| (2)   | BOD (3 days 27°C)      | 100                                                         |
| (3)   | COD                    | 250                                                         |
| (4)   | TSS                    | 100                                                         |
| (5)   | Oil & Grease           | 10                                                          |
| (6)   | Ammonical Nitrogen     | 50                                                          |
| (7)   | Phenolic Compounds     | 1                                                           |
| (8)   | Total Dissolved Solids | 2100                                                        |
| (9)   | Chlorides              | 600                                                         |
| (10)  | Sulphates              | 1000                                                        |
| (11)  | Phosphates as P        | 5                                                           |
| (12)  | Sulphides as S         | 2                                                           |
| (13)  | % Sodium               | 60 %                                                        |
| (14)  | Zinc                   | 5                                                           |
| (15)  | Copper                 | 3                                                           |
| (16)  | Total Chromium         | 2                                                           |
| (17)  | Arsenic                | 0.2                                                         |
| (18)  | Lead                   | 0.1                                                         |



- C] The partly treated effluent strong stream effluent 50.5 CMD shall be recycled and reused in the process & partly treated effluent weak stream effluent 55.5 CMD shall be disposed to CETP for further treatment and disposal after confirming above standards. In no case, effluent shall find its way outside factory premises.
- D] The industry shall ensure connectivity online monitoring system to the MPCB server including separate energy meter for pollution control system.
- E] Industry shall comply with direction issued to CETP on 22.01.2021, regarding installation of two-way SCADA, Auto-sampler, Non-Return Valve (NRV) with positive discharge to CETP chamber.
2. A] As per your application, you have provided Septic Tank followed by Soak pit for the treatment of 6.5 CMD of sewage.
- B] The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.

| Sr.No | Parameters       | Standards (mg/l) |    |
|-------|------------------|------------------|----|
| 1     | Suspended Solids | Not to exceed    | 50 |
| 2     | BOD 3 days 27°C  | Not to exceed    | 30 |

- C] The treated sewage shall be recycled for secondary purposes to the maximum extent and remaining shall be discharged on land for gardening within premise after confirming above standards. In no case, sewage shall find its way for gardening / outside factory premises.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification there of & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

| Sr. No. | Purpose for water consumed                                                                     | Water consumption quantity (CMD) |
|---------|------------------------------------------------------------------------------------------------|----------------------------------|
| 1.      | Industrial Cooling, spraying in mine pits or boiler feed                                       | 38.00                            |
| 2.      | Domestic purpose                                                                               | 8.00                             |
| 3.      | Processing whereby water gets polluted & pollutants are easily biodegradable                   | 117.80                           |
| 4.      | Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic | 0.00                             |
| 5.      | Gardening                                                                                      | 2.0                              |

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.

#### SCHEDULE-II

##### Terms & conditions for compliance of Air Pollution Control:

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

| Stack No. | Source                    | APC System provided/prop osed   | Stack Height(in mtr) | Type of Fuel    | Sulphur Content(in %) | Pollutant                 | Standard              |
|-----------|---------------------------|---------------------------------|----------------------|-----------------|-----------------------|---------------------------|-----------------------|
| S-1       | Boiler (2.5 TPH)          | Fabric Bag Filter Multi Cyclone | 35.00                | Coal 1.5 MT/Day | 0.50                  | TPM                       | 50 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | SO <sub>2</sub>           | 15 Kg/Day             |
| S-2       | D. G. Set (380 KVA)       | Acoustic Enclosure Stack        | 3.00                 | HSD 50 Ltr/Hr   | 1                     | TPM                       | 50 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | SO <sub>2</sub>           | 21 Kg/Day             |
| S-3       | Process Reactor Vent -I   | Scrubber                        | 10.00                | - 0 -- NA--     | -                     | Chlorine                  | 3 PPM                 |
|           |                           |                                 |                      |                 |                       | Acid Mist                 | 35 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | HCL                       | 30 Mg/Nm <sup>3</sup> |
| S-4       | Process Reactor Vent -II  | Scrubber                        | 10.00                | - 0 -- NA--     | -                     | Acid Mist                 | 35 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | Chlorine                  | 3 PPM                 |
|           |                           |                                 |                      |                 |                       | SO <sub>2</sub> (process) | 50 PPM                |
| S-5       | Process Reactor Vent -III | Scrubber                        | 10.00                | - 0 -- NA--     | -                     | Acid Mist                 | 35 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | Chlorine                  | 3 PPM                 |
|           |                           |                                 |                      |                 |                       | SO <sub>2</sub> (process) | 50 PPM                |

(D.G Set stack height shall be above roof level.)

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The applicant shall operate and maintain above mentioned air pollution control system, so as to achieve the level of pollutants to the following standards:

| Parameters               | Standards (unit) |                        |
|--------------------------|------------------|------------------------|
|                          | Not to exceed    | 30 mg/ Nm <sup>3</sup> |
| Total Particulate Matter |                  |                        |

4. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
5. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).

6. Solvent Management shall be carried out as follows:

- a. Reactors shall be connected to Water / Chilled Water /Brine Condenser system.
- b. Reactors and solvent handling pumps shall have mechanical seals to prevent the leakages.
- c. The condensers shall be provided with adequate Heat transfer area (HTA) and residence time so as to achieve more than 97% overall recovery
- d. Solvents shall be stored in a separate space specified with all safety measures.
- e. Proper earthing shall be provided in all the equipment's, wherever solvent handling is done.
- f. Entire plant shall be flame proof. The solvent storage tanks shall be provided with breather valve to prevent losses.
- g. All the solvent storage tanks shall be connected with vent condensers with Water / chilled water / Brine circulation.
- h. Fugitive emissions shall be controlled at 99.95% with effective chillers.
- i. Solvent transfer shall be through pump.
- j. Metering and control of quantities of active ingredients to minimize wastes.
- k. Use of automatic filling to minimize spillage.
- l. Use of close feed system into batch reactors.
- m. Venting equipment through vapour recovery system.

**SCHEDULE-III**

**Details of Bank Guarantees:**

| Sr. No. | Consent(C2E/C2O/C2R) | Amt of BG Imposed | Submission Period | Purpose of BG                                                                    | Compliance Period | Validity Date |
|---------|----------------------|-------------------|-------------------|----------------------------------------------------------------------------------|-------------------|---------------|
| 1       | C to R               | Rs. 2.0 Lakh      | Exisitng          | Towards O & M of Pollution controls systems and complaince of consent conditions | 31.07.2025        | 31.01.2026    |

| Sr. No. | Consent(C2E/C2O/C2R) | Amt of BG Imposed | Submission Period | Purpose of BG                                                                                                                                                                             | Compliance Period | Validity Date |
|---------|----------------------|-------------------|-------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|---------------|
| 2       | C to R               | Rs. 5.0 Lakh      | 15 Days           | Towards not to manufacture the expansion products which attracts the provision of EIA Notification 2006 without E.C and towards submission of undertaking/ Board Resolution for the same. | 31.07.2025        | 31.01.2026    |

\*\* The above Bank Guarantee(s) shall be submitted by the applicant in favour of Regional Officer at the respective Regional Office within 15 days of the date of issue of Consent.

# Existing BG obtained for above purpose if any may be extended for period of validity as above.

#### BG Forfeiture History

| Srno. | Consent (C2E/C2O/C2R) | Amount of BG imposed | Submission Period | Purpose of BG | Amount of BG Forfeiture | Reason of BG Forfeiture |
|-------|-----------------------|----------------------|-------------------|---------------|-------------------------|-------------------------|
| NA    |                       |                      |                   |               |                         |                         |

#### BG Return details

| Srno. | Consent (C2E/C2O/C2R) | BG imposed | Purpose of BG | Amount of BG Returned |
|-------|-----------------------|------------|---------------|-----------------------|
| NA    |                       |            |               |                       |



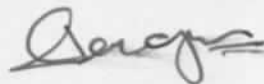
**SCHEDULE-IV**  
**General Conditions:**

1. The Energy source for lighting purpose shall preferably be LED based
2. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
3. Conditions for D.G. Set
  - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
  - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
  - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
  - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
  - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
  - f) D.G. Set shall be operated only in case of power failure.
  - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
  - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
4. The applicant shall maintain good housekeeping.
5. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
6. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
7. The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.
8. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
9. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
10. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.

11. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
12. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
13. The PP shall provide personal protection equipment as per norms of Factory Act 1948
14. Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.
15. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
16. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
17. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
18. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
19. Industry shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website ([www.mpcb.gov.in](http://www.mpcb.gov.in)).
20. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
21. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
22. The industry should not cause any nuisance in surrounding area.
23. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.

24. The industry shall create the Environmental Cell by appointing an Environmental Engineer, Chemist and Agriculture expert for looking after day to day activities related to Environment and irrigation field where treated effluent is used for irrigation.
25. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
26. The industry should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year.
27. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
28. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
29. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.
30. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
31. You shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
32. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
33. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.

For and on behalf of the  
Maharashtra Pollution Control Board.



(Dr. J. B. Sangewar)  
Assistant Secretary (Tech.)

# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
Fax: 24023516  
Website: <http://mpcb.gov.in>  
Email: [ast@mpcb.gov.in](mailto:ast@mpcb.gov.in)



Kalpataru Point, 2nd and  
4th floor, Opp. Cine Planet  
Cinema, Near Sion Circle,  
Sion (E), Mumbai-400022

RED/L.S.I (R58)  
No:- Format1.0/AS(T)/UAN  
No.0000126601/CO/2211002165

Date: 25/11/2022

To,  
M/s. Salvi Chemical Industries Ltd.,  
Plot No. E-90, 93, 94 & E-95, M.I.D.C., Tarapur,  
Tal. & Dist. -Palghar



Your Service is Our Duty

**Sub: Grant of Consent to 1st Operate Expansion (Part-I) in amalgamation with existing consent to operate under Red/LSI category.**

- Ref:**
- Existing Consent to Operate accorded by the Board vide No. Format 1.0/AS(T)/UAN No. 0000099846/CR-2103002159, Date. 31.03.2021 valid upto 31.07.2025.
  - Consent to Establish (Expansion) for Organic & Inorganic chemicals obtained Vide No. Format 1.0/AS(T)/UAN No. 0000058381/CE-2009000846, Date.17.09.2020.
  - Your application for Part-I consent to Operate for expansion vide No. MPCB-CONSENT-0000126601.

Your application No.MPCB-CONSENT-0000126601 Dated 01.12.2021

For: Grant of 1st Consent to Operate for Expansion (Part-I) in amalgamation with existing consent under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Trans-boundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

- The consent to operate is granted for a period up to 31/07/2025**
- The capital investment of the project is Rs.17.22 Crs. (As per C.A Certificate submitted by industry Existing CI is-Rs. 12.23 Crs + Expansion/Increase in C.I. - Rs. 4.99 Crs)**
- Consent is valid for the manufacture of:**

| Sr No    | Product                              | Existing Quantity | Proposed Quantity | Total | UOM  |
|----------|--------------------------------------|-------------------|-------------------|-------|------|
| Products |                                      |                   |                   |       |      |
| 1        | Ferrous Fumarate                     | 200               | 0                 | 198   | MT/M |
| 2        | Di-Iodo/Iodochloro Hydroxy Quinoline | 3                 | 0                 | 3     | MT/M |
| 3        | L-Lysine Mono HCl                    | 10                | 0                 | 10    | MT/M |
| 4        | Potassium Iodide                     | 10                | 0                 | 10    | MT/M |
| 5        | Sodium Iodide                        | 10                | 0                 | 10    | MT/M |

| Sr No | Product                                                                                                                                                                                   | Existing Quantity | Proposed Quantity | Total | UOM  |
|-------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|-------------------|-------|------|
| 6     | 3,5-Di-Iodo salicylic Acid                                                                                                                                                                | 10                | 0                 | 10    | MT/M |
| 7     | Halquinol                                                                                                                                                                                 | 75                | 0                 | 75    | MT/M |
| 8     | Maleic Acid                                                                                                                                                                               | 10                | 0                 | 10    | MT/M |
| 9     | Sodium Selenite                                                                                                                                                                           | 25                | 0                 | 25    | MT/M |
| 10    | 1,2,3- Triazole/4-Amino-1,2,4 Triazole                                                                                                                                                    | 10                | 0                 | 10    | MT/M |
| 11    | Methyl Iodide/TMSI                                                                                                                                                                        | 10                | 0                 | 10    | MT/M |
| 12    | Sodium Saccharin                                                                                                                                                                          | 100               | 0                 | 100   | MT/M |
| 13    | Calcium Saccharin                                                                                                                                                                         | 20                | 0                 | 20    | MT/M |
| 14    | Glycine                                                                                                                                                                                   | 50                | 0                 | 50    | MT/M |
| 15    | Closantel Amine                                                                                                                                                                           | 10                | 0                 | 10    | MT/M |
| 16    | Hand Sanitizer- IPBC 30                                                                                                                                                                   | 380               | 0                 | 380   | MT/M |
| 17    | Hand Sanitizer- Triclo 28%                                                                                                                                                                | 200               | 0                 | 200   | MT/M |
| 18    | Hand Sanitizer- PCMX 32%                                                                                                                                                                  | 380               | 0                 | 380   | MT/M |
| 19    | Electronic Iron Powder/Reduces Iron Powder/Cast Iron Powder/Other Iron Salt (Mixing & Blending)                                                                                           | 0                 | 100               | 100   | MT/M |
| 20    | Iron EDTA/Ferric pyro phosphate/Ferric Orthophosphate/Iron Sucrose/Ferric calcium Citrate/Ferrous Ascorbate/Gluconate (Only Spray Drying)                                                 | 0                 | 80                | 80    | MT/M |
| 21    | Iron Powder                                                                                                                                                                               | 0                 | 150               | 150   | MT/M |
| 22    | Ferrous Sulphate Dry (Only Drying, Blending & Mixing)                                                                                                                                     | 0                 | 300               | 300   | MT/M |
| 23    | Ferric Sulphate (liquid Mixing)                                                                                                                                                           | 0                 | 200               | 200   | MT/M |
| 24    | Ferrous Glycine sulphate, Copper Glycine Sulphate/ Calcium Glycine Sulphate/Zinc Glycine Sulphate/Magnesium Glycine Sulphate/Selenium Glycine Sulphate & EDTA Chelates (Only Spray Dring) | 0                 | 150               | 150   | MT/M |
| 25    | Selenium Sulphide & salts (Only Spray Drying)                                                                                                                                             | 0                 | 5                 | 5     | MT/M |
| 26    | Chromium Picolinate 12 % Chroium Propionate/Chromium Polynicitinate/Zinc Picolinate & Chromium Salts (Only Mixing & Blending)                                                             | 0                 | 25                | 25    | MT/M |
| 27    | Sodium/Potasium/Zinc/Magnesium/Calcium Citrate (Only Spray Drying)                                                                                                                        | 0                 | 120               | 120   | MT/M |
| 28    | Ferrous bis glycinate/Zinc bis glycinate/copper bis glycinate/magnesium/manganese bis glycinate/ Selenium/Calcium bis glycinate & Calcium Salts (Only Spray Drying)                       | 0                 | 150               | 150   | MT/M |



| Sr No | Product                                                                                                                                                     | Existing Quantity | Proposed Quantity | Total | UOM  |
|-------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|-------------------|-------|------|
| 29    | Chromium Picolinate 1%,12 %/ Choline Chloride 60%,70%/Chromium propionate 0.4/19% Choline Bitartrate 60/90, Fumaric Acid 90%/ CWS (Only Mixing & Blending)  | 0                 | 20                | 20    | MT/M |
| 30    | Potassium Iodide 68%,90% & Salts (Mixing & Blending)                                                                                                        | 0                 | 25                | 25    | MT/M |
| 31    | Micronutrients Premix ferrou/Copper/Zinc/Vitamin 50% & Various Strength/Vitamin C 50% & various strength/Methyl Cobalmine 1% /0.1% (Only Mixing & Blending) | 0                 | 500               | 500   | MT/M |
| 32    | Vitamin & Mineral Pre mix various Strength, Ferrous Fumarate 60/80/90/95 (Only Mixing & Blending)                                                           | 0                 | 1500              | 1500  | MT/M |
| 33    | Ferrous Sulphate 60/80/90/95 (Only mixing & Blending)                                                                                                       | 0                 | 400               | 400   | MT/M |
| 34    | Sodium Selenite 4.5 % & Salts (Only Mixing & Blending)                                                                                                      | 0                 | 25                | 25    | MT/M |
| 35    | L Selenomethionine 0.5%/1%/40%/70% (Only Mixing & blending)                                                                                                 | 0                 | 750               | 750   | MT/M |
| 36    | Potassium Chloride 50% & Other Salts (Only Mixing & Blending)                                                                                               | 0                 | 50                | 50    | MT/M |
| 37    | Periodic Acid 48% / Iodophor 2%/SMPI/IBPC 30%,/20%,/40% (Only Mixing & Blending)                                                                            | 0                 | 80                | 80    | MT/M |
| 38    | Ferrous Sulphate 7H <sub>2</sub> O (Spray Drying)                                                                                                           | 0                 | 800               | 800   | MT/M |
| 39    | Halquinoil 60%/12.5%/13%/24%/30%/80%/90% (Only Mixing & Blending)                                                                                           | 0                 | 100               | 100   | MT/M |

The industry shall not manufacture the organic products and /or the products involving chemical synthesis process from expansion which attracts the Provisions of Environmental Clearance, before obtaining Environmental Clearance as per EIA Notification 2006 and amendments thereto.

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

| Sr No | Description       | Permitted (in CMD) | Standards to      | Disposal Path                                  |
|-------|-------------------|--------------------|-------------------|------------------------------------------------|
| 1.    | Trade effluent    | 106.0              | As per Schedule-I | Partly recycle 50.5 CMD & partly CETP 55.5 CMD |
| 2.    | Domestic effluent | 6.5                | As per Schedule-I | Soaked in soak pit                             |

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

| Sr No. | Stack No. | Description of stack / source | Number of Stack | Standards to be achieved |
|--------|-----------|-------------------------------|-----------------|--------------------------|
| 1      | S-1       | Boiler (2.5 TPH)              | 1               | As per Schedule -II      |
| 2      | S-2       | D. G. Set                     | 1               | As per Schedule -II      |

| Sr No. | Stack No.  | Description of stack / source  | Number of Stack | Standards to be achieved |
|--------|------------|--------------------------------|-----------------|--------------------------|
| 3      | S-3 to S-5 | Process Reactor Vents (3 Nos.) | 3               | As per Schedule -II      |

6. **Non-Hazardous Wastes:**

| Sr No | Type of Waste | Quantity | UoM  | Treatment | Disposal                   |
|-------|---------------|----------|------|-----------|----------------------------|
| 1     | Boiler Ash    | 4.0      | MT/M | Sale      | Sale to Brick Manufacturer |

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for treatment and disposal of hazardous waste:**

| Sr No | Category No./ Type                              | Quantity | UoM  | Treatment                | Disposal                           |
|-------|-------------------------------------------------|----------|------|--------------------------|------------------------------------|
| 1     | 35.3 Chemical sludge from waste water treatment | 368      | Kg/M | Landfill after treatment | CHWTSDF                            |
| 2     | 28.1 Process Residue and wastes                 | 6831.0   | Kg/M | Incineration             | CHWTSDF                            |
| 3     | 28.3 Spent carbon                               | 6883.8   | Kg/M | Incineration             | CHWTSDF                            |
| 4     | 28.1 - Ammonium Sulphate                        | 350      | MT/M | Recycle*                 | Sale to authorised party / CHWTSDF |
| 5     | 28.1 - Ammonium Chloride                        | 55       | MT/M | Recycle*                 | Sale to authorised party / CHWTSDF |
| 6     | 28.1- Sodium Sulphate                           | 200      | MT/M | Recycle*                 | Sale to authorised party / CHWTSDF |

**\* Industry shall ensure disposal of Hazardous Waste to the Actual user having permissions under Rule 9 of Hazardous and other Waste (M & TM) Rules, 2016.**

- The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
- This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
- The industry shall obtain necessary permission from the Directorate of Industrial Safety and Health (DISH).
- This consent is issued with overriding effect on earlier Consent to Operate granted by the Board vide no. Consent No. Format 1.0/AS(T)/UAN No. 0000099846/CR-2103002159, Date. 31.03.2021.
- The applicant should not take any effective steps for manufacturing of the proposed expansion organic products and the products which include the chemical synthesis process before obtaining Environmental Clearance as per EIA Notification 2006 and amendments thereto and shall submit the undertaking/ Board resolution for the same.
- The applicant shall not carry out any excess production or produce new products without Consent of the Board and without Environmental Clearance wherever it applicable.
- The applicant shall properly collect, transport & regularly dispose-off the Hazardous Waste to CHWTSDF, in compliance of the Hazardous and other Waste (M & TH) Rule-2016 through online manifest system.

15. Industry shall comply the Boards Circular dtd. 05.02.2020 for use of cleaner fuel.
16. Industry shall comply with direction issued to CETP on 22.01.2021, regarding installation of two-way SCADA, Auto-sampler, Non-Return Valve (NRV) with positive discharge to CETP chamber.
17. The industry shall dispose the by-products as Hazardous waste and shall comply the provisions of Hazardous & Other Wastes (M & TM) Rules, 2016.
18. This Consent to 1st Operate (Part-I of Expansion) is issued based on declaration /undertaking submitted by you vide letter dated. 12.10.2022 submitted on portal 15.10.2022.
19. This Consent is issued without prejudice to the order passed as may be passed by the Hon'ble NGT, in the matter O.A. No. 1038/2018.
20. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent.



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**Signed by: Dr. V.M. Motghare**  
Assistant Secretary (Technical)  
For and on behalf of,  
**Maharashtra Pollution Control Board**  
ast@mpcb.gov.in  
2022-11-25 17:48:01 IST

#### Received Consent fee of -

| Sr.No | Amount(Rs.) | Transaction/DR.No. | Date       | Transaction Type |
|-------|-------------|--------------------|------------|------------------|
| 1     | 50000.00    | TXN2112000096      | 01/12/2021 | Online Payment   |

#### Copy to:

1. Regional Officer, MPCB, Thane and Sub-Regional Officer, MPCB, Tarapur I  
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai

**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

1. A] As per your application, you have segregated trade effluent into weak stream & strong stream and provided Effluent Treatment Plant (ETP) comprising of:
- i) Strong COD/TDS stream of 50.5 CMD** - Treatment system comprising of Primary (Collection tank, Neutralization tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank, Primary after stmt) , Stripper, Multi effect evaporator (2 stage) with design capacity of 75 CMD followed by ATFD. The MEE condensate is treated in weak stream ETP.
- ii) Weak COD/TDS stream of 55.5 CMD** - Treatment system comprising of Primary (Collection tank, Neutralization tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank), Secondary (Activated sludge process), Tertiary (Pressure sand filter, Activated carbon filter, Reverse Osmosis. RO Reject shall be treated in MEE and RO permeate shall be recycled back in process/ utilities. ) .
- B] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent so as to achieve the following standards prescribed by the Board or under EP Act, 1986 and Rules made there under from time to time, whichever is stringent:

| <b>Sr.No</b> | <b>Parameters</b>      | <b>Limiting concentration not to exceed in mg/l, except for pH</b> |
|--------------|------------------------|--------------------------------------------------------------------|
| (1)          | pH                     | 6.0 -8.5                                                           |
| (2)          | BOD (3 days 27°C)      | 100                                                                |
| (3)          | COD                    | 250                                                                |
| (4)          | TSS                    | 100                                                                |
| (5)          | Oil & Grease           | 10                                                                 |
| (6)          | Ammonical Nitrogen     | 50                                                                 |
| (7)          | Phenolic Compounds     | 1                                                                  |
| (8)          | Total Dissolved Solids | 2100                                                               |
| (9)          | Chlorides              | 600                                                                |
| (10)         | Sulphates              | 1000                                                               |
| (11)         | Phosphates as P        | 5                                                                  |
| (12)         | Sulphides as S         | 2                                                                  |
| (13)         | % Sodium               | 60 %                                                               |
| (14)         | Zinc                   | 5                                                                  |
| (15)         | Copper                 | 3                                                                  |
| (16)         | Total Chromium         | 2                                                                  |
| (17)         | Arsenic                | 0.2                                                                |
| (18)         | Lead                   | 0.1                                                                |

- C] The partly treated effluent strong stream effluent 50.5 CMD shall be recycled and reused in the process & partly treated effluent weak stream effluent 55.5 CMD shall be disposed to CETP for further treatment and disposal after confirming above standards. In no case, effluent shall find its way outside factory premises.
- D] The industry shall ensure connectivity online monitoring system to the MPCB server including separate energy meter for pollution control system.
- E] Industry shall comply with direction issued to CETP on 22.01.2021, regarding installation of two-way SCADA, Auto-sampler, Non-Return Valve (NRV) with positive discharge to CETP chamber.
2. A] As per your application, you have provided Septic Tank followed by Soak pit for the treatment of 6.5 CMD of sewage.
- B] The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.

| Sr.No | Parameters       | Standards (mg/l) |    |
|-------|------------------|------------------|----|
| 1     | Suspended Solids | Not to exceed    | 50 |
| 2     | BOD 3 days 27°C  | Not to exceed    | 30 |

- C] The treated sewage shall be recycled for secondary purposes to the maximum extent and remaining shall be discharged on land for gardening within premise after confirming above standards. In no case, sewage shall find its way for gardening / outside factory premises.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

| Sr. No. | Purpose for water consumed                                                                     | Water consumption quantity (CMD) |
|---------|------------------------------------------------------------------------------------------------|----------------------------------|
| 1.      | Industrial Cooling, spraying in mine pits or boiler feed                                       | 38.00                            |
| 2.      | Domestic purpose                                                                               | 8.00                             |
| 3.      | Processing whereby water gets polluted & pollutants are easily biodegradable                   | 117.80                           |
| 4.      | Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic | 0.00                             |
| 5.      | Gardening                                                                                      | 2.0                              |



6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.

### SCHEDULE-II

#### Terms & conditions for compliance of Air Pollution Control:

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

| Stack No. | Source                    | APC System provided/proposed    | Stack Height(in mtr) | Type of Fuel    | Sulphur Content(in %) | Pollutant                 | Standard              |
|-----------|---------------------------|---------------------------------|----------------------|-----------------|-----------------------|---------------------------|-----------------------|
| S-1       | Boiler (2.5 TPH)          | Fabric Bag Filter Multi Cyclone | 35.00                | Coal 1.5 MT/Day | 0.50                  | TPM                       | 50 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | SO <sub>2</sub>           | 15 Kg/Day             |
| S-2       | D. G. Set (380 KVA)       | Acoustic Enclosure Stack        | 3.00                 | HSD 50 Ltr/Hr   | 1                     | TPM                       | 50 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | SO <sub>2</sub>           | 21 Kg/Day             |
| S-3       | Process Reactor Vent -I   | Scrubber                        | 10.00                | - 0 -- NA--     | -                     | Chlorine                  | 3 PPM                 |
|           |                           |                                 |                      |                 |                       | Acid Mist                 | 35 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | HCL                       | 30 Mg/Nm <sup>3</sup> |
| S-4       | Process Reactor Vent -II  | Scrubber                        | 10.00                | - 0 -- NA--     | -                     | Acid Mist                 | 35 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | Chlorine                  | 3 PPM                 |
|           |                           |                                 |                      |                 |                       | SO <sub>2</sub> (process) | 50 PPM                |
| S-5       | Process Reactor Vent -III | Scrubber                        | 10.00                | - 0 -- NA--     | -                     | Acid Mist                 | 35 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | Chlorine                  | 3 PPM                 |
|           |                           |                                 |                      |                 |                       | SO <sub>2</sub> (process) | 50 PPM                |

(D.G Set stack height shall be above roof level.)

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The applicant shall operate and maintain above mentioned air pollution control system, so as to achieve the level of pollutants to the following standards:

| Parameters               | Standards (mg/l) |                        |
|--------------------------|------------------|------------------------|
| Total Particulate Matter | Not to exceed    | 30 mg/ Nm <sup>3</sup> |

4. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
5. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).

6. Solvent Management shall be carried out as follows:
- Reactors shall be connected to Water / Chilled Water /Brine Condenser system.
  - Reactors and solvent handling pumps shall have mechanical seals to prevent the leakages.
  - The condensers shall be provided with adequate Heat transfer area (HTA) and residence time so as to achieve more than 97% overall recovery
  - Solvents shall be stored in a separate space specified with all safety measures.
  - Proper earthing shall be provided in all the equipment's, wherever solvent handling is done.
  - Entire plant shall be flame proof. The solvent storage tanks shall be provided with breather valve to prevent losses.
  - All the solvent storage tanks shall be connected with vent condensers with Water / chilled water / Brine circulation.
  - Fugitive emissions shall be controlled at 99.95% with effective chillers.
  - Solvent transfer shall be through pump.
  - Metering and control of quantities of active ingredients to minimize wastes.
  - Use of automatic filling to minimize spillage.
  - Use of close feed system into batch reactors.
  - Venting equipment through vapour recovery system.



**SCHEDULE-III****Details of Bank Guarantees:**

| Sr. No. | Consent (C2E/C2O/C2R) | Amt of BG Imposed | Submission Period | Purpose of BG                                                                                                                                                                            | Compliance Period | Validity Date |
|---------|-----------------------|-------------------|-------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|---------------|
| 1       | C to R                | Rs. 2.0 Lakh      | Exisitng          | Towards O & M of Pollution controls systems and complainece of consent conditions                                                                                                        | 31.07.2025        | 31.01.2026    |
| 2       | C to R                | Rs. 5.0 Lakh      | 15 Days           | Towards not to manufacture the expansion products which attracts the provisionof EIA Notification 2006 without E.C and towards submission of undertaking/ Board Resolution for the same. | 31.07.2025        | 31.01.2026    |

The above Bank Guarantee(s) shall be submitted by the applicant in favour of Regional Officer at the respective Regional Office within 15 days from the date of issue of Consent.

**BG Forfeiture History**

| Srno. | Consent (C2E/C2O/C2R) | Amount of BG imposed | Submission Period | Purpose of BG | Amount of BG Forfeiture | Reason of BG Forfeiture |
|-------|-----------------------|----------------------|-------------------|---------------|-------------------------|-------------------------|
| NA    |                       |                      |                   |               |                         |                         |

**BG Return details**

| Srno. | Consent (C2E/C2O/C2R) | BG imposed | Purpose of BG | Amount of BG Returned |
|-------|-----------------------|------------|---------------|-----------------------|
| NA    |                       |            |               |                       |

**SCHEDULE-IV****General Conditions:**

1. The Energy source for lighting purpose shall preferably be LED based
2. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
3. Conditions for D.G. Set
  - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
  - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
  - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
  - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
  - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
  - f) D.G. Set shall be operated only in case of power failure.
  - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
  - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
4. The applicant shall maintain good housekeeping.
5. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
6. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
7. The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.
8. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can be downloaded from MPCB official site).
9. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
10. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
11. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.

12. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
13. The PP shall provide personal protection equipment as per norms of Factory Act 1948
14. Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.
15. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
16. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
17. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
18. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
19. Industry shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website ([www.mpcb.gov.in](http://www.mpcb.gov.in)).
20. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
21. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
22. The industry should not cause any nuisance in surrounding area.
23. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
24. The industry shall create the Environmental Cell by appointing an Environmental Engineer, Chemist and Agriculture expert for looking after day to day activities related to Environment and irrigation field where treated effluent is used for irrigation.
25. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.



26. The industry should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year.
27. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
28. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
29. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.
30. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
31. You shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
32. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
33. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.

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This certificate is digitally & electronically signed.

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# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
Fax: 24023516  
Website: <http://mpcb.gov.in>  
Email: [ast@mpcb.gov.in](mailto:ast@mpcb.gov.in)



Kalpataru Point, 2nd and  
4th floor, Opp. Cine Planet  
Cinema, Near Sion Circle,  
Sion (E), Mumbai-400022

RED/M.S.I (R58)

No:- Format1.0/AS(T)/UAN No.0000099846/CR-2103002159

Date: 31/03/2024

To,  
M/s. SALVI CHEMICAL INDUSTRIES LTD  
PLOT NO. E-90,93,94 & E-95, M.I.D.C. TARAPUR,  
TAI & DIST:- PALGHAR.



Your Service is Our Duty

**Sub: Renewal of Consent to Operate in RED/SSI Category**

- Ref:**
1. Consent to operate granted by Board vide Format 1.0/BO/AS(T)/UAN No-0000091773/CO-2005000276 dtd. 08.05.2020 which was valid upto 31.07.2020
  2. Your application No.MPCB-CONSENT-0000099846 Dated 09.10.2020

Your application No.MPCB-CONSENT-0000099846 Dated 09.10.2020

For: grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. The consent to renewal is granted for a period up to 31/07/2025
2. The capital investment of the project is Rs.12.23 Crs. (As per C.A Certificate submitted by industry )
3. Consent is valid for the manufacture of:

| Sr. No   | Product                               | Maximum Quantity | UOM  |
|----------|---------------------------------------|------------------|------|
| Products |                                       |                  |      |
| 1        | Ferrous Fumarate.                     | 200              | MT/M |
| 2        | Di-Iodo/ Iodochloro Hydroxy Quinoline | 3                | MT/M |
| 3        | L-Lysine Mono HCl.                    | 10               | MT/M |
| 4        | Potassium Iodide.                     | 10               | MT/M |
| 5        | Sodium Iodide                         | 10               | MT/M |
| 6        | 3,5-Di-Iodo Salicylic Acid.           | 10               | MT/M |
| 7        | Halquinol.                            | 75               | MT/M |
| 8        | Maleic Acid.                          | 10               | MT/M |
| 9        | Sodium Selenite.                      | 25               | MT/M |





| Sr No | Product                                  | Maximum Quantity | UOM  |
|-------|------------------------------------------|------------------|------|
| 10    | 1,2,3-Triazole/ 4-Amino- 1,2,4 Triazole. | 10               | MT/M |
| 11    | Methyl Iodide / TMSI.                    | 19               | MT/M |
| 12    | Sodium Saccharin.                        | 100              | MT/M |
| 13    | Calcium Saccharin.                       | 20               | MT/M |
| 14    | Glycine.                                 | 50               | MT/M |
| 15    | CLOSANTEL AMINE                          | 10               | MT/M |
| 16    | Hand Sanitizer- IPBC 30                  | 380              | MT/M |
| 17    | Hand Sanitizer-Triclo 28%                | 200              | MT/M |
| 18    | Hand Sanitizer-PCMX 32%                  | 380              | MT/M |

(Sr No. 16,17 and 18 is Hand Sanitizer products which is manufactured by Mixing process only)

4. Conditions under Water (P&CP), 1974 Act for discharge of effluent:

| Sr No | Description       | Permitted (in CMD) | Standards to      | Disposal Path         |
|-------|-------------------|--------------------|-------------------|-----------------------|
| 1.    | Trade effluent    | 55.5               | As per Schedule-I | CETP                  |
| 2.    | Domestic effluent | 6.5                | As per Schedule-I | On land for gardening |

5. Conditions under Air (P& CP) Act, 1981 for air emissions:

| Sr No. | Stack No. | Description of stack / source        | Number of Stack | Standards to be achieved |
|--------|-----------|--------------------------------------|-----------------|--------------------------|
| 1      | S-1       | Boiler (2 TPH)                       | 1               | As per Schedule -II      |
| 2      | S-2       | D.G. SET (380 kVA)                   | 1               | As per Schedule -II      |
| 3      | S-3       | Process Stack-I (Cl <sub>2</sub> )   | 1               | As per Schedule -II      |
| 4      | S-3       | Process Stack-II (HCL)               | 1               | As per Schedule -II      |
| 5      | S-3       | Process Stack-III (SO <sub>2</sub> ) | 1               | As per Schedule -II      |

6. Non-Hazardous Wastes:

| Sr No | Type of Waste | Quantity | UoM    | Treatment | Disposal |
|-------|---------------|----------|--------|-----------|----------|
| 1     | --NA--        | 0        | --NA-- | --NA--    | --NA--   |

7. Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for treatment and disposal of hazardous waste:

| Sr No | Category No./ Type                              | Quantity | UoM  | Treatment    | Disposal |
|-------|-------------------------------------------------|----------|------|--------------|----------|
| 1     | 35.3 Chemical sludge from waste water treatment | 118      | Kg/M | Landfill     | CHWTSDF  |
| 2     | 28.3 Spent carbon                               | 360      | Kg/M | Incineration | CHWTSDF  |

8. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.





- 9 This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
- 10 The applicant shall not carry out any excess production or produce new products without Consent of the Board and without Environmental Clearance wherever it requires.
- 11 The applicant shall properly collect, transport & regularly dispose-off the Hazardous Waste to CHWTSDf, in compliance of the Hazardous and other Waste (M & TH) Rule-2016 and keep proper manifest thereof.
- 12 Industry shall install online continuous monitoring system as per CPCB guidelines & data to be transmitted directly from Data Logger to Board server .
- 13 The industry shall obtain necessary permission from the Directorate of Industrial Safety and Health (DISH).
- 14 Industry shall comply with direction issued to CETP on 22.01.2021, regarding installation of two-way SCADA, Auto-sampler, Non-Return Valve (NRV) with positive discharge to CETP chamber.
- 15 Industry shall install ATFD and recycle MEE condensate for utility purposes within six months.
- 16 This Consent is issued subject to the order passed as may be passed by the Hon'ble NGT, in the matter O.A. No. 1038/2018.
- 17 The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent. (Operate/Renewal)
- 18 This consent is issued as per the Office Order for Consent Management of the Board No. 12/2020 dtd. 23.12.2020.

For and on behalf of the  
Maharashtra Pollution Control Board.



(P.K.Mirashe)  
Assistant Secretary (Tech.)

**Received Consent fee of -**

| Sr.No | Amount(Rs.) | Transaction/DR.No. | Date       | Transaction Type |
|-------|-------------|--------------------|------------|------------------|
| 1     | 250000.00   | TXN2010001794      | 21/10/2020 | Online Payment   |

**Copy to:**

1. Regional Officer, MPCB, Thane and Sub-Regional Officer, MPCB, Tarapur I  
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai



**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

1. A) As per your application, you have segregated trade effluent into weak stream & strong stream and provided Effluent Treatment Plant (ETP) comprising of:
- i) Strong COD/TDS stream of 20.5 CMD** - Treatment system comprising of Primary (Collection tank, Neutralization tank, Equalization tank) followed by Multi effect evaporator with design capacity of 75.0 CMD.
- ii) Weak COD/TDS stream of 35.0 CMD** - Treatment system comprising of Primary (Collection tank, Neutralization tank, Equalization tank, Primary Clarifier/Primary Settling Tank), Secondary (Activated sludge process), Tertiary (Pressure sand filter, Activated carbon filter), Sludge treatment (Sludge drying bed) with design capacity of 100.0 CMD.
- B) The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent so as to achieve the following standards prescribed by the Board or under EP Act, 1986 and Rules made there under from time to time, whichever is stringent:

| Sr.No | Parameters             | Limiting concentration not to exceed in mg/l, except for pH |
|-------|------------------------|-------------------------------------------------------------|
| (1)   | pH                     | 5.5 to 8.5                                                  |
| (2)   | Oil & Grease           | 10                                                          |
| (3)   | BOD (3 days 27°C )     | 100                                                         |
| (4)   | Total Suspended solids | 100                                                         |
| (5)   | COD                    | 250                                                         |
| (6)   | Total Dissolve Solids  | 2100                                                        |
| (7)   | % Sodium               | 60 %                                                        |

- C) The treated effluent shall be send to CETP through drainage line provided by MIDC for further treatment and disposal after confirming above standards.
- D) The applicant shall not discharge any effluent in any other source other than the CETP drain for further treatment and disposal.
- E) Industry shall install separate energy meter to the pollution control
2. A) As per your application, you have provided Septic Tank followed by Soak pit for the treatment of 6.5 CMD of sewage.
- B) The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.

| Sr.No | Parameters         | Standards     |          |
|-------|--------------------|---------------|----------|
| 1     | BOD (3 days 27°C ) | Not to exceed | 30 mg/l  |
| 2     | Suspended Solids   | Not to exceed | 100 mg/l |

- C) The treated sewage shall be soaked in soak pit and overflow if any shall be discharged on land for gardening within premise after confirming above standards.





3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

| Sr. No. | Purpose for water consumed                                                                     | Water consumption quantity (CMD) |
|---------|------------------------------------------------------------------------------------------------|----------------------------------|
| 1.      | Industrial Cooling, spraying in mine pits or boiler feed                                       | 3.00                             |
| 2.      | Domestic purpose                                                                               | 8.00                             |
| 3.      | Processing whereby water gets polluted & pollutants are easily biodegradable                   | 57.80                            |
| 4.      | Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic | 0.00                             |
| 5.      | Gardening                                                                                      | 2.0                              |

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.

#### SCHEDULE-II

##### Terms & conditions for compliance of Air Pollution Control:

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

| Stack No. | Stack Attached To  | APC System               | Height in Mtrs. | Type of Fuel | Quantity & UoM | S%   | SO <sub>2</sub> (kg/day) |
|-----------|--------------------|--------------------------|-----------------|--------------|----------------|------|--------------------------|
| S-1       | Boiler (2 TPH)     | Dust Collector           | 11.0            | Coal         | 1.5 M/Day      | 0.50 | 15.00                    |
| S-2       | D.G. Set (380 kVA) | Acoustic Enclosure       | 3.0*            | HSD          | 50 Ltr/Hr      | 1.00 | 21.00                    |
| S-3       | Process Stack-I    | Cl <sub>2</sub> Scrubber | 10.0*           | -            | --             | --   | --                       |
| S-4       | Process Stack-II   | Alkali Scrubber          | 10.0*           | -            | --             | --   | --                       |
| S-5       | Process Stack-III  | SO <sub>2</sub> Scrubber | 10.0*           | -            | --             | --   | --                       |

(\*- Above roof level)





2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The applicant shall operate and maintain above mentioned air pollution control system, so as to achieve the level of pollutants to the following standards:

| Parameters               | Standards     |                         |
|--------------------------|---------------|-------------------------|
| Total Particulate Matter | Not to exceed | 150 mg/ Nm <sup>3</sup> |
| Acid Mist / HCl          | Not to exceed | 35 mg/ Nm <sup>3</sup>  |
| SO <sub>2</sub>          | Not to exceed | 50 ppm                  |
| Chlorine                 | Not to exceed | 3 ppm                   |

4. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
5. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
6. Solvent Management shall be carried out as follows:
  - a. Reactors shall be connected to Water / Chilled Water /Brine Condenser system.
  - b. Reactors and solvent handling pumps shall have mechanical seals to prevent the leakages.
  - c. The condensers shall be provided with adequate Heat transfer area (HTA) and residence time so as to achieve more than 95% overall recovery
  - d. Solvents shall be stored in a separate space specified with all safety measures.
  - e. Proper earthing shall be provided in all the equipment's, wherever solvent handling is done.
  - f. Entire plant shall be flame proof. The solvent storage tanks shall be provided with breather valve to prevent losses.
  - g. All the solvent storage tanks shall be connected with vent condensers with Water / chilled water / Brine circulation.
  - h. Fugitive emissions shall be controlled at 99.95% with effective chillers.
  - i. Solvent transfer shall be through pump.
  - j. Metering and control of quantities of active ingredients to minimize wastes.
  - k. Use of automatic filling to minimize spillage.
  - l. Use of close feed system into batch reactors.
  - m. Venting equipment through vapour recovery system.





**SCHEDULE-III**  
**Details of Bank Guarantees:**

| Sr. No. | Consent (C2E/C2O/C2R)         | Amt of BG Imposed | Submission Period | Purpose of BG                                                                 | Compliance Period | Validity Date |
|---------|-------------------------------|-------------------|-------------------|-------------------------------------------------------------------------------|-------------------|---------------|
| 1       | Renewal of Consent to Operate | Rs. 2.0/-         | Existing          | Towards O&M of Pollution Control Systems and Compliance of consent conditions | 31.07.2025        | 30.11.2025    |

**\*\*Existing BG obtained for above purpose if any, may be extended for period of validity as above.**

**BG Forfeiture History**

| Srno. | Consent (C2E/C2O/C2R) | Amount of BG Imposed | Submission Period | Purpose of BG | Amount of BG Forfeiture | Reason of BG Forfeiture |
|-------|-----------------------|----------------------|-------------------|---------------|-------------------------|-------------------------|
| NA    |                       |                      |                   |               |                         |                         |

**BG Return details**

| Srno. | Consent (C2E/C2O/C2R) | BG imposed | Purpose of BG | Amount of BG Returned |
|-------|-----------------------|------------|---------------|-----------------------|
| NA    |                       |            |               |                       |

**SCHEDULE-IV**  
**General Conditions:**

- The Energy source for lighting purpose shall preferably be LED based
- The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
- Conditions for D.G. Set
  - Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
  - Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
  - Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
  - Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
  - A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
  - D.G. Set shall be operated only in case of power failure.
  - The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.





- h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
4. The applicant shall maintain good housekeeping.
  5. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
  6. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
  7. The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.
  8. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
  9. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
  10. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
  11. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
  12. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
  13. The PP shall provide personal protection equipment as per norms of Factory Act
  14. Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.
  15. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
  16. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
  17. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.





18. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
19. Industry shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website ([www.mpcb.gov.in](http://www.mpcb.gov.in)).
20. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
21. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
22. The industry should not cause any nuisance in surrounding area.
23. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
24. The industry shall create the Environmental Cell by appointing an Environmental Engineer, Chemist and Agriculture expert for looking after day to day activities related to Environment and irrigation field where treated effluent is used for irrigation.
25. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
26. The industry should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year.
27. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
28. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
29. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.
30. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.

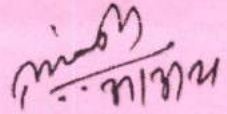




31. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
32. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
33. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.

For and on behalf of the  
Maharashtra Pollution Control Board.



  
(P.K. Mirashe)  
Assistant Secretary (Tech.)

# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
Fax: 24023516  
Website: <http://mpcb.gov.in>  
Email: [ast@mpcb.gov.in](mailto:ast@mpcb.gov.in)



Kalpataru Point, 2nd and  
4th floor, Opp. Cine Planet  
Cinema, Near Sion Circle,  
Sion (E), Mumbai-400022

RED/S.S.I (R22)

Date: 17/9/2020

No:- Format1.0/AS(T)/UAN No.0000058381/CE - 2009000846

To,  
M/s. SALVI CHEMICALS INDUSTRIES LTD.  
PLOT NO. E-90,93,94 & E-95, M.I.D.C., TARAPUR,  
TAL & DIST- PALGHAR

**Sub: Grant of Consent to Establish (Expansion)**

**Ref:** Consent to Operate granted vide No. Format 1.0/BO/AS(T)/TN-600815/  
R&A/GEN-14168 dated 06/11/2025

Your application No.MPCB-CONSENT-0000058381 Dated 11.10.2018

For: grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. The consent to establish is granted for a period up to commissioning of the unit or up to 5 year whichever is earlier.
2. The capital investment of the project is Rs.4.99 Crs. (As per C.A Certificate submitted by industry (Existing-Rs. 11.74 Crs))
3. Consent is valid for the manufacture of:

| Sr No    | Product                 | Maximum Quantity | UOM  |
|----------|-------------------------|------------------|------|
| Products |                         |                  |      |
| 1        | Halquinol               | 75               | MT/M |
| 2        | Iron Powder             | 150              | MT/M |
| 3        | 4-Amino 1,24-Triazole   | 10               | MT/M |
| 4        | 1-H, 1,2,4- Triazole    | 10               | MT/M |
| 5        | Calcium Powder/Granules | 150              | MT/M |
| 6        | Calcium Gluconate       | 10               | MT/M |
| 7        | Calcium Lactobionate    | 10               | MT/M |
| 8        | Calcium Saccharin       | 20               | MT/M |
| 9        | Closantel Amine         | 10               | MT/M |
| 10       | Ferric Orthophosphate   | 80               | MT/M |
| 11       | Ferric Pyrophosphate    | 80               | MT/M |
| 12       | Ferrou Fumarate         | 400              | MT/M |
| 13       | Ferrous Gluconate       | 80               | MT/M |



| Sr No | Product                                                                                                                                                                                    | Maximum Quantity | UOM  |
|-------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|------|
| 14    | Glycine                                                                                                                                                                                    | 50               | MT/M |
| 15    | Iron Sucrose Complex                                                                                                                                                                       | 80               | MT/M |
| 16    | L-Lysine mono HCl                                                                                                                                                                          | 10               | MT/M |
| 17    | Maleic Acid                                                                                                                                                                                | 10               | MT/M |
| 18    | Potassium Iodide                                                                                                                                                                           | 10               | MT/M |
| 19    | Methyl Iodide                                                                                                                                                                              | 19               | MT/M |
| 20    | Sodium Iodide                                                                                                                                                                              | 10               | MT/M |
| 21    | Trimethyl Sulfoxonium Iodide                                                                                                                                                               | 19               | MT/M |
| 22    | I-H 12,4-Triazole Sodium                                                                                                                                                                   | 10               | MT/M |
| 23    | Saccharin Insoluble                                                                                                                                                                        | 100              | MT/M |
| 24    | Electronic Iron Powder/Reduces Iron Powder/Cast Iron Powder/Other Iron Salt (Mixing & Blending)                                                                                            | 100              | MT/M |
| 25    | Iron EDTA/Ferric pyro phosphate/Ferric Orthophosphate/Iron Sucrose/Ferric Calcium Citrate/Ferrous Ascorbate/gluconate (Only Spray Drying)                                                  | 80               | MT/M |
| 26    | Ferrous sulphate Dry (Only Drying, Blending & Mixing)                                                                                                                                      | 300              | MT/M |
| 27    | Ferric Sulphate (Liquid Mixing)                                                                                                                                                            | 200              | MT/M |
| 28    | Ferrous Glycine sulphate, copper glycine sulphate/ Calcium Glycine Sulphate/Zinc Glycine Sulphate/Magnesium Glycine Sulphate/Selenium Glycine Sulphate & EDTA Chelates (Only Spray Drying) | 150              | MT/M |
| 29    | Selenium Sulphide & Salts (Only Spray Drying)                                                                                                                                              | 5                | MT/M |
| 30    | Chromium Picolinate 12%/Chromium Propionate/Chromium Polynicitinate/Zinc Picolinate & Chromium Salts (Only Mixing & Blending)                                                              | 25               | MT/M |
| 31    | Sodium/Potassium/Zinc/Magnesium/Calcium Citrate (Only Spray Drying)                                                                                                                        | 150              | MT/M |
| 32    | Ferrous bis glycinate/Zinc bis glycinate/Copper bis glycinate/magnesium/Manganese bis glycinate/ Selenium/ Calcium bis glycinate & Calcium Salts (Only Spray Drying)                       | 150              | MT/M |
| 33    | Chromium Picolinate 1%, 12% /Choline Chloride 60% ,70% /Chromium Propionate 0.4/19%, Choline Bitartarate 60/90, Fumaric Acid 90%/CWS (Only Mixing & Blending)                              | 20               | MT/M |
| 34    | Potassium Iodide 68%, 90% & Salts (Mixing & Blending)                                                                                                                                      | 25               | MT/M |



*Signature*

| Sr No | Product                                                                                                                                                     | Maximum Quantity | UOM  |
|-------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|------|
| 35    | Micronutrients Premix Ferrou/Copper/Zic/Vitamin 50% & various strength/ Vitamin C 50% & various strength/Methyl Cobalmine 1% /0.1% (Only Mixing & Blending) | 500              | MT/M |
| 36    | Vitamin & Mineral Pre mix various strength, Ferrous Fumarate 60/80/90/95 (Only Mixing & Bleding)                                                            | 1500             | MT/M |
| 37    | Ferrous Sulphate 60/80/90/95 (Only Mixing & Bleding)                                                                                                        | 400              | MT/M |
| 38    | Sodium Selenite 4.5% & Salts (Only Mixing & Blending)                                                                                                       | 25               | MT/M |
| 39    | L Selenomethioni ne 0.5%/1%/40%/70% (Only Mixing & Blending)                                                                                                | 750              | MT/M |
| 40    | Potassium Chloride 50% & Other salts (Only Mixing & Blending)                                                                                               | 50               | MT/M |
| 41    | Periodic Acid 48%/Iodophor 2%/SMPI/IBPC 30%,/20%/40% (Only Mixing & Blending)                                                                               | 80               | MT/M |
| 42    | Ferrous Sulphate 7H2O (Spray Drying)                                                                                                                        | 800              | MT/M |
| 43    | Halquinoil 60%/12.5%/13%/24%/30%/80%/90% (Only Mixing & Blending)                                                                                           | 100              | MT/M |

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

| Sr No | Description       | Permitted (In CMD) | Standards to      | Disposal Path               |
|-------|-------------------|--------------------|-------------------|-----------------------------|
| 1.    | Trade effluent    | 108.82             | As per Schedule-I | Recycle 100% to achieve ZLD |
| 2.    | Domestic effluent | 0                  | As per Schedule-I | Not Applicable              |

5. **Conditions under Air (P & CP) Act, 1981 for air emissions:**

| Sr No. | Stack No. | Description of stack / source | Number of Stack | Standards to be achieved |
|--------|-----------|-------------------------------|-----------------|--------------------------|
| 1      | S-1       | BOILER (Coal fired)           | 1               | As per Schedule -II      |
| 2      | S-2       | Process Vent                  | 1               | As per Schedule -II      |

6. **Non-Hazardous Wastes:**

| Sr No | Type of Waste | Quantity | UoM    | Treatment                  | Disposal                   |
|-------|---------------|----------|--------|----------------------------|----------------------------|
| 1     | COAL ASH      | 0.5      | MT/Day | SALE TO BIRCKS MANUFATURER | SALE TO BIRCKS MANUFATURER |

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for treatment and disposal of hazardous waste:**

| Sr No | Category No./ Type              | Quantity | UoM  | Treatment    | Disposal |
|-------|---------------------------------|----------|------|--------------|----------|
| 1     | 28.1 Process Residue and wastes | 6831     | Kg/M | Incineration | CHWTSDF  |
| 2     | 28.3 Spent carbon               | 6523     | Kg/M | Incineration | CHWTSDF  |



| Sr No | Category No./ Type                              | Quantity | UoM  | Treatment | Disposal |
|-------|-------------------------------------------------|----------|------|-----------|----------|
| 3     | 35.3 Chemical sludge from waste water treatment | 250      | Kg/M | Landfill  | CHWTSDF  |

- 8 The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
- 9 This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
- 10 The applicant should not take any effective steps for implementation of the project before obtaining Environmental Clearance as per EIA Notification 2006 and amendments thereto. As per Para 2 of EIA notification dated- 14.09.2006, the effective steps include starting of any construction work or preparation of land by the project management. However as clarified by the MoEF vide office memorandum no. J-1103/41/2006-IA.II(I); Dated- 19/08/2010, fencing of the site to protect it from getting encroached and construction of temporary shed(s) for the guard(s) & acquisition of land not be treated as an effective step.
- 11 This Consent is issued subject to an order passed or may be passed by Hon'ble National Green Tribunal in application no. 1038/2019.
- 12 This consent is pursuant to the CPCB letter No. CPCB/PPC-VII/CEPI/NGT/2019 dated 25/10/2019
- 13 Industry shall develop green belt on 40% of the total plot area of the unit. Industry shall also develop greenbelt outside the factory premises.
- 14 The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent.
- 15 This consent is issued as per the delegation of powers to HOD vide Office Order No. 31/2013 dated 01/3/2013



For and on behalf of the  
Maharashtra Pollution Control Board.

(P.K.Mirashe)

Assistant Secretary (Tech.)

**Received Consent fee of -**

| Sr.No | Amount(Rs.) | Transaction/DR.No. | Date       | Transaction Type |
|-------|-------------|--------------------|------------|------------------|
| 1     | 15000.00    | TXN1811001294      | 19/11/2018 | Online Payment   |

**Copy to:**

1. Regional Officer, MPCB, Thane and Sub-Regional Officer, MPCB, Tarapur I  
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai



**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

1. A) As per your application, you have proposed to segregate trade effluent into weak stream & strong stream and provide Effluent Treatment Plant (ETP) comprising of:
  - i) **Strong COD/TDS stream of 44.32 CMD** - Treatment system comprising of Primary, Multi effect evaporator with design capacity of 75 CMD followed by Sludge treatment (Dryer mechanical).
  - ii) **Weak COD/TDS stream of 64.5 CMD** - Treatment system comprising of Primary (Collection tank, Neutralization tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank), Secondary (Activated sludge process), Tertiary (Pressure sand filter, Activated carbon filter), Advance treatment (Multi effective evaporator), Sludge treatment (Sludge drying bed) of capacity 200 CMD.
- B) The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent and recycle the entire treated effluent into the process for various purposes such as for cooling, process & Scrubbing so as to achieve Zero Liquid Discharge. There shall be no discharge on land or outside factory premises.
- C) The Industry shall ensure connectivity online monitoring system to the MPCB server including separate energy meter for pollution control system.
- D) The treated sewage shall be recycled for secondary purposes to the maximum extent and remaining shall be discharged on land for gardening within premise. In no case, sewage shall find its way for gardening / outside factory premises.
2. A) Generation - Nil  
B) Treatment - NA  
C) Disposal - NA
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

| Sr. No. | Purpose for water consumed                                                   | Water consumption quantity (CMD) |
|---------|------------------------------------------------------------------------------|----------------------------------|
| 1.      | Industrial Cooling, spraying in mine pits or boiler feed                     | 50.00                            |
| 2.      | Domestic purpose                                                             | 0.00                             |
| 3.      | Processing whereby water gets polluted & pollutants are easily biodegradable | 84.46                            |



| Sr. No. | Purpose for water consumed                                                                     | Water consumption quantity (CMD) |
|---------|------------------------------------------------------------------------------------------------|----------------------------------|
| 4.      | Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic | 0.00                             |
| 5.      | Gardening                                                                                      | 0.0                              |

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.



**SCHEDULE-II****Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have proposed to provide the Air pollution control (APC) system and also to erect following stack (s) to observe the following fuel pattern:

| Stack No. | Stack Attached To | APC System                       | Height in Mtrs. | Type of Fuel | Quantity & UoM | S%   | SO <sub>2</sub> (kg/day) |
|-----------|-------------------|----------------------------------|-----------------|--------------|----------------|------|--------------------------|
| S-1       | BOILER            | Fabric Bag Filter & Wet Scrubber | 35              | COAL         | 05 MT/Day      | 0.50 | 25.00                    |
| S-2       | Process Vent      | Alkali Scrubber                  | 12              | 0            | --             | --   | --                       |

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The applicant shall operate and maintain above mentioned air pollution control system, so as to achieve the level of pollutants to the following standards:

| Parameters         | Standards     |            |
|--------------------|---------------|------------|
| Particulate Matter | Not to exceed | 100 mg/Nm3 |
| Acid Mist          | Not to exceed | 20 mg/Nm3  |

4. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
5. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary):

*[Handwritten signature]*





**SCHEDULE-III**  
**Details of Bank Guarantees:**

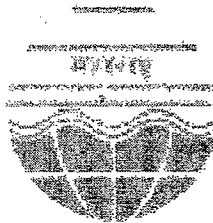
| Sr. No | Consent (C2E/C2O/C2R) | Amt of BG Imposed | Submission Period | Purpose of BG                            | Compliance Period | Validity Date |
|--------|-----------------------|-------------------|-------------------|------------------------------------------|-------------------|---------------|
| 1      | C to E                | 1.0 Lakh          | 15 days           | Towards compliance of consent conditions | 31/5/2025         | 30/9/2025     |

**BG Forfeiture History**

| Srno. | Consent (C2E/C2O/C2R) | Amount of BG imposed | Submission Period | Purpose of BG | Amount of BG Forfeiture | Reason of BG Forfeiture |
|-------|-----------------------|----------------------|-------------------|---------------|-------------------------|-------------------------|
| NA    |                       |                      |                   |               |                         |                         |

**BG Return details**

| Srno. | Consent (C2E/C2O/C2R) | BG imposed | Purpose of BG | Amount of BG Returned |
|-------|-----------------------|------------|---------------|-----------------------|
| NA    |                       |            |               |                       |



*[Handwritten signature]*

**SCHEDULE-IV**  
**General Conditions:**

1. The Energy source for lighting purpose shall preferably be LED based
2. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
3. Conditions for D.G. Set
  - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
  - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
  - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
  - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
  - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
  - f) D.G. Set shall be operated only in case of power failure.
  - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
  - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
4. The applicant shall maintain good housekeeping.
5. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
6. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
7. The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.
8. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can be downloaded from MPCB official site).
9. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
10. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
11. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.

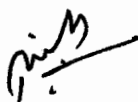


12. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
13. The PP shall provide personal protection equipment as per norms of Factory Act
14. Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.
15. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
16. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
17. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
18. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
19. Industry shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website ([www.mpcb.gov.in](http://www.mpcb.gov.in)).
20. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
21. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
22. The industry should not cause any nuisance in surrounding area.
23. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
24. The industry shall create the Environmental Cell by appointing an Environmental Engineer, Chemist and Agriculture expert for looking after day to day activities related to Environment and irrigation field where treated effluent is used for irrigation.
25. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.





26. The industry should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year.
27. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
28. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
29. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.
30. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
31. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
32. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
33. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.





## MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
Fax: 24023516  
Website: <http://mpcb.gov.in>  
Email: [ast@mpcb.gov.in](mailto:ast@mpcb.gov.in)



Kalpataru Point, 2nd and  
4th floor, Opp. Cine Planet  
Cinema, Near Sion Circle,  
Sion (E), Mumbai-400022

RED/L.S.I (R58)

Date: 08/05/2020

No:- Format1.0/AS(T)/UAN No.0000091773/CO - 2005000276

To,  
M/s SALVI CHEMICALS INDUSTRIES LTD.  
Plot No:-E-90,93,94 & E-95, M.I.D.C. TARAPUR,  
Tal and Dist:-Palghar.

**Sub: Amendment in existing Consent to Operate in RED/LSI category.**

- Ref:**
1. Consent to Operate granted by Board vide no. Format 1.0/BO/AS(T)/TN-6008-15/R/Gen- 14168 dtd. 06.11.2015 which is valid up to 31.07.2020.
  2. Your Application vide NO. MPCB-CONSENT-0000091773 dtd. 08.04.2020.

Your application No.MPCB-CONSENT-0000091773 Dated 08.04.2020

For: grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. The consent to operate is granted for a period up to 31/07/2020
2. The capital investment of the project is Rs.12.23 Crs. (As per C.A Certificate submitted by industry Existing-Rs. 11.74 Crs + Expansion/Increase in C.I. - Rs. 0.49 Crs)
3. Consent is valid for the manufacture of:

| Sr No    | Product                               | Maximum Quantity | UOM  |
|----------|---------------------------------------|------------------|------|
| Products |                                       |                  |      |
| 1        | FERROUS FUMERATE                      | 200              | MT/M |
| 2        | DI-IODO/ IODOCHLORO HYDROXY QUINOLINE | 3                | MT/M |
| 3        | L- LYSINE MONO HCL                    | 10               | MT/M |
| 4        | POTASSIUM IODINE                      | 10               | MT/M |
| 5        | SODIUM IODINE                         | 10               | MT/M |
| 6        | 3,5-DI-IODOSALICYCLIC ACID            | 10               | MT/M |
| 7        | HALQUINOL                             | 75               | MT/M |
| 8        | MALEIC ACID                           | 10               | MT/M |
| 9        | SODIUM SELENITE                       | 25               | MT/M |
| 10       | 1,2,4-TRIAZOLE/4-AMINO-1,2,4 TRIAZOLE | 10               | MT/M |



| Sr No | Product                    | Maximum Quantity | UOM  |
|-------|----------------------------|------------------|------|
| 11    | METHYL IODIDE /TMSI        | 19               | MT/M |
| 12    | SODIUM SACCHARIN           | 100              | MT/M |
| 13    | CALCIUM SACCHARIN          | 20               | MT/M |
| 14    | GLYCINE                    | 50               | MT/M |
| 15    | CLOSANTEL AMINE            | 10               | MT/M |
| 16    | Hand Sanitizer- IPBC 30    | 380              | MT/M |
| 17    | Hand Sanitizer- Triclo 28% | 200              | MT/M |
| 18    | Hand Sanitizer- PCMX 32%   | 380              | MT/M |

(Sr. Number 16, 17 and 18 is HAND SANITIZER products which is manufactured by mixing process only)

4. Conditions under Water (P&CP), 1974 Act for discharge of effluent:

| Sr No | Description       | Permitted (in CMD) | Standards to      | Disposal Path         |
|-------|-------------------|--------------------|-------------------|-----------------------|
| 1.    | Trade effluent    | 55.5               | As per Schedule-I | CETP                  |
| 2.    | Domestic effluent | 6.5                | As per Schedule-I | On land for gardening |

5. Conditions under Air (P&CP) Act, 1981 for air emissions:

| Sr No. | Stack No. | Description of stack / source    | Number of Stack | Standards to be achieved |
|--------|-----------|----------------------------------|-----------------|--------------------------|
| 1      | S-1       | Boiler (2 TPH)                   | 1               | As per Schedule -II      |
| 2      | S-2       | DG Set (125 KVA)                 | 1               | As per Schedule -II      |
| 3      | S-3       | Process Stack (Cl <sub>2</sub> ) | 1               | As per Schedule -II      |
| 4      | S-4       | Process Stack (HCL)              | 1               | As per Schedule -II      |
| 5      | S-5       | Process Stack (SO <sub>2</sub> ) | 1               | As per Schedule -II      |

6. Non-Hazardous Wastes:

| Sr No | Type of Waste | Quantity | UoM    | Treatment | Disposal |
|-------|---------------|----------|--------|-----------|----------|
| 1     | --NA--        | 0        | --NA-- | --NA--    | --NA--   |

7. Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for treatment and disposal of hazardous waste:

| Sr No | Category No./ Type                              | Quantity | UoM  | Treatment    | Disposal |
|-------|-------------------------------------------------|----------|------|--------------|----------|
| 1     | 28.2 Spent catalyst / spent carbon              | 360      | Kg/M | Incineration | CHWTSDF  |
| 2     | 35.3 Chemical sludge from waste water treatment | 118      | Kg/M | Landfil      | CHWTSDF  |

8 The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.

9 This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.





- 10 This consent is issued with overriding effect on earlier Consent to Operate granted by the Board vide no. Format 1.0/BO/AS(T) /TN-6008-15/R/Gen- 14168 dtd. 06.11.2015 which is valid up to 31.07.2020.
- 11 This Consent is issued subject to an order passed or may be passed by Hon'ble NGT, order dtd. 23.08.2019 in the matter of O.A. No. 1038/2018.
- 12 The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent. (Operate/Renewal)
- 13 This consent is issued as per the delegation of power to HOD's vide Board Office Order dtd. 01.03.2013

For and on behalf of the  
Maharashtra Pollution Control Board.

*(P.K. Mirashe)*  
(P.K. Mirashe)  
Assistant Secretary (Tech.)

**Received Consent fee of -**

| Sr.No | Amount(Rs.) | Transaction/DR.No. | Date       | Transaction Type |
|-------|-------------|--------------------|------------|------------------|
| 1     | 15000.00    | TXN2004000198      | 13/04/2020 | Online Payment   |

**Copy to:**

1. Regional Officer, MPCB, Thane and Sub-Regional Officer, MPCB, Tarapur I  
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai



**SCHEDULE-I**

**Terms & conditions for compliance of Water Pollution Control:**

1. A] As per your application, you have provided Effluent Treatment Plant (ETP) of designed capacity of 60.00 CMD for the treatment of 55.50 CMD of industrial effluent, which consisting of Primary treatment (Collection tank, Neutralization tank, Primary Clarifier/Primary Settling Tank), Secondary treatment (Activated Sludge Process) and Tertiary treatment (Pressure sand filter, Activated carbon filter).
- B] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent so as to achieve the following standards prescribed by the Board or under EP Act, 1986 and Rules made there under from time to time, whichever is stringent:

| Sr.No                 | Parameters             | Limiting concentration not to exceed in mg/l, except for pH |
|-----------------------|------------------------|-------------------------------------------------------------|
| Compulsory parameters |                        |                                                             |
| (1)                   | pH                     | 5.5 to 8.5                                                  |
| (2)                   | Oil & Grease           | 10 mg/l                                                     |
| (3)                   | BOD (3 days 27°C )     | 30 mg/l                                                     |
| (4)                   | Total Suspended solids | 100                                                         |
| (5)                   | Total Dissolved solids | 2100 mg/l                                                   |
| Additional Parameters |                        |                                                             |
| (6)                   | COD                    | 250 mg/l                                                    |
| (7)                   | % Sodium               | 60 %                                                        |

- C] The treated industrial effluent shall be recycled for secondary purposes to the maximum extent and remaining shall be discharged to CETP for further treatment and disposal. In no case, sewage shall find its way outside factory premises.
2. A] As per your application, you have provided Septic Tank followed by Soak pit for the treatment of 6.5 CMD of sewage.
- B] **The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.**

|   |                  |               |          |
|---|------------------|---------------|----------|
| 1 | BOD 3 days 27oC  | Not to exceed | 30 mg/l  |
| 2 | Suspended Solids | Not to exceed | 100 mg/l |

- C] The treated sewage shall be recycled for secondary purposes to the maximum extent and remaining shall be discharged on land for gardening within premise. In no case, sewage shall find its way outside factory premises.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification there of & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.



4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

| Sr. No. | Purpose for water consumed                                                                     | Water consumption quantity (CMD) |
|---------|------------------------------------------------------------------------------------------------|----------------------------------|
| 1.      | Industrial Cooling, spraying in mine pits or boiler feed                                       | 3.00                             |
| 2.      | Domestic purpose                                                                               | 8.00                             |
| 3.      | Processing whereby water gets polluted & pollutants are easily biodegradable                   | 57.80                            |
| 4.      | Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic | 0.00                             |
| 5.      | Gardening                                                                                      | 2.0                              |

The water used for gardening should be treated effluent/Sewage.

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.
7. The applicant shall adopt use of high-pressure hoses for equipment cleaning to reduce waste water generation

*[Handwritten signature]*





**SCHEDULE-II**

**Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

| Stack No. | Stack Attached To   | APC System         | Height in Mtrs. | Type of Fuel | Quantity & UoM | S%   | SO <sub>2</sub> (kg/day) |
|-----------|---------------------|--------------------|-----------------|--------------|----------------|------|--------------------------|
| S-1       | Boiler (2 TPH)      | Dust Collector     | 11              | COAL         | 1.5 MT/Day     | 0.50 | 15.00                    |
| S-2       | D.G. Set (125 KVA)  | Acoustic Enclosure | 3.0*            | HSD          | 20.0 Ltr/Hr    | 1.00 | 8.40                     |
| S-3       | Process Stack (CL2) | Cl2 Scrubber       | 10.0            | 0            | --             | --   | --                       |
| S-4       | Process Stack (HCl) | HCl Scrubber       | 10.0            | 0            | --             | --   | --                       |
| S-5       | Process Stack (SO2) | SO2 Scrubber       | 10.0            | 0            | --             | --   | --                       |

(\* - Above roof level)

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The applicant shall operate and maintain above mentioned air pollution control system, so as to achieve the level of pollutants to the following standards:

| Parameters               | Standards     |                        |
|--------------------------|---------------|------------------------|
| Total Particulate Matter | Not to exceed | 150 mg/Nm <sup>3</sup> |
| Acid Mist /HCl           | Not to exceed | 35 mg/Nm <sup>3</sup>  |
| NOx / SO2 (Process)      | Not to exceed | 50 ppm                 |
| Chlorine                 | Not to exceed | 3 ppm                  |

4. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
5. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
6. Solvent Management shall be carried out as follows:
- Reactors shall be connected to Chilled Brine Condenser system
  - Reactors and solvent handling pumps shall have mechanical seals to prevent the leakages.
  - The condensers shall be provided with adequate Heat transfer area (HTA) and residence time so as to achieve more than 95% overall recovery
  - Solvents shall be stored in a separate space specified with all safety measures.
  - Proper earthing shall be provided in all the equipment's, wherever solvent handling is done.



- f. Entire plant shall be flame proof. The solvent storage tanks shall be provided with breather valve to prevent losses.
- g. All the solvent storage tanks shall be connected with vent condensers with chilled Brine circulation.
- h. Fugitive emissions shall be controlled at 99.95% with effective chillers.
- i. Solvent transfer shall be through pump.
- j. Metering and control of quantities of active ingredients to minimize wastes.
- k. Use of automatic filling to minimize spillage.
- l. Use of close feed system into batch reactors.
- m. Venting equipment through vapour recovery system.



**SCHEDULE-III**  
**Details of Bank Guarantees:**

| Sr. No | Consent (C2E/C2O/C2R) | Amt of BG Imposed | Submission Period | Purpose of BG                              | Compliance Period | Validity Date |
|--------|-----------------------|-------------------|-------------------|--------------------------------------------|-------------------|---------------|
| 1      | Consent to Operate    | Rs. 2.0 Lakh      | Exisitng          | Towards O & M of Pollution Control Systems | 31.07.2020        | 30.11.2020    |

**\*\*Existing BG obtained for above purpose if any, may be extended for period of validity as above.**

**BG Forfeiture History**

| Srno. | Consent (C2E/C2O/C2R) | Amount of BG imposed | Submission Period | Purpose of BG | Amount of BG Forfeiture | Reason of BG Forfeiture |
|-------|-----------------------|----------------------|-------------------|---------------|-------------------------|-------------------------|
| NA    |                       |                      |                   |               |                         |                         |

**BG Return details**

| Srno. | Consent (C2E/C2O/C2R) | BG imposed | Purpose of BG | Amount of BG Returned |
|-------|-----------------------|------------|---------------|-----------------------|
| NA    |                       |            |               |                       |

*gim*





**SCHEDULE-IV**  
**General Conditions:**

1. The Energy source for lighting purpose shall preferably be LED based
2. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
3. Conditions for D.G. Set
  - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
  - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
  - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
  - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
  - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
  - f) D.G. Set shall be operated only in case of power failure.
  - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
  - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
4. The applicant shall maintain good housekeeping.
5. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
6. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
7. The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.
8. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
9. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
10. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
11. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.



12. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
13. The PP shall provide personal protection equipment as per norms of Factory Act
14. Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.
15. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
16. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
17. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
18. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
19. Industry shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website (www.mpcb.gov.in).
20. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
21. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
22. The industry should not cause any nuisance in surrounding area.
23. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
24. The industry shall create the Environmental Cell by appointing an Environmental Engineer, Chemist and Agriculture expert for looking after day to day activities related to Environment and irrigation field where treated effluent is used for irrigation.
25. The applicant shall provide ports in the chimney(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.



26. The industry should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year.
27. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
28. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
29. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.
30. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
31. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
32. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
33. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.



Date: 24<sup>th</sup> January 2023.

To,  
The Sub Regional Officer, Tarapur-I  
**Maharashtra Pollution Control Board,**  
MIDC Office Compound, Boisar Station (W),  
Post TAPS, Boisar,  
Tal & Dist. Palghar, 401 504

Subject: Warning Notice.

Ref.: Your warning notice vide no. MPCB/SRO TP-1/93, dated 19.01.2023.

Dear Sir,

With reference to above subject, we would like to submit our clarification/request as below,

| Sr. No. | Non Compliance:                                                                                                                                                                                                                                                               | Compliance Submission:                                                                                                                                                                                                                                                                                                    |
|---------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Site inspection was carried out in presence of representative of M/s. Satguru Agro Industries., & M/s. Salvi Chemical Ltd.                                                                                                                                                    | Yes Sir, Inspection carried out jointly. and we are before started work for this matter.                                                                                                                                                                                                                                  |
| 2.      | Seepage noticed from adjacent compound wall located near D. G. set area to milling section of M/s. Satguru Agro Industries., PH of seepage 6-7.                                                                                                                               | Yes, Seepage noticed and we are completed work and submit in your office with photo on dt. 24/01/2023                                                                                                                                                                                                                     |
| 3.      | Adjacent to the above location ETP of M/s. Salvi Chemical Ltd., is located. The representative of M/s. Salvi Chemical Ltd., admitted about seepage originated from their ETP and shown photographs of repairing of leaked ETP units. However, till date seepages not stopped. | Our ETP is located near boundary wall of M/s. Satguru Agro Industries. Our ETP treated water tank was leaked and seepage water having pH 6-7 entered into above industry compound. During visit we shown the photographs of repairing done to officer. We have also observed few leakages which is not attended properly. |
| 4.      | The above non compliances were brought to the notice of your representative during visit. Representative of M/s. Salvi Chemical Ltd., assured about safe cleaning of premises of M/s. Satguru Agro Industries., & dispose same as per Environment rule.                       | We noticed the leakage problem and after the visit of officer we make all tank empty and repaired the same. We also clean safely the premises of M/s. Satguru Agro Industries and treat the said water in our ETP.                                                                                                        |

**SUB-REGIONAL OFFICE**  
**MAHARASHTRA POLLUTION CONTROL BOARD**  
TARAPUR, MIDC, COLONY, BOISAR,  
TALUKA PALGHAR, PIN 401 504.  
**SALVI CHEMICAL INDUSTRIES LTD.**

Corporate Office:  
107-108, Western Edge II,  
W. E. Highway, Borivali (E),  
Mumbai - 400066, MH, India.

[P] : 91 - 22 - 2870 1438 / 49 / 50  
[F] : 91 - 22 - 2870 3656  
[E] : info@salvichem.com  
[W] : www.salvichem.com

(A Govt. Recognised Export House)  
CIN No.: U24230MH2005PLC156633

Factory Address:  
E-90/93/94/95, M.I.D.C.,  
Tarapur, Boisar, Pin Code: 401506,  
Dist. Palghar, MH, India.



With this explanation as above, please consider our compliance against your warning notice. We assure you that this incidence will not happen again and we will take care of environment and continuously maintain the compliance as per MPCB consented standards.

Thanking you,

Yours faithfully,  
For **SALVI CHEMICAL INDUSTRIES LTD.**

AUTHORIZED SIGNATORY.



CC: Regional Officer, MPC Board, Thane.

- ENC:** 1. Warning Notice dtd. 19.01.2023  
2. MPCB Consent to Operate.  
3. Photographs of Tank Repaired.  
4. Photographs of Premises Cleaned (M/s. Satguru Agro Industries)



# MAHARASHTRA POLLUTION CONTROL BOARD

Sub Regional Office - Tarapur-I

Visit us at :- <http://mpcb.gov.in>  
e-mail : [srotarapur1@mpcb.gov.in](mailto:srotarapur1@mpcb.gov.in)



MIDC Office Compound, Boisar  
Station (W), Post TAPS, Boisar, Tal &  
Dist Palghar. 401504

Date: 19/01/2023

No.MPCB/SRO TP-1/93

To,  
M/s Salvi Chemical Industries.  
Plot No.E-90, 93, 94 & 95, MIDC Tarapur,  
Tal & Dist Palghar

**Sub:** Warning Notice.

**Ref:** 1. Complaint received on 19.12.2022 regarding seepage of effluent on in adjacent Unit.  
2. Visit of the MPCB Officials dated 18.01.2023.

Vide reference no.1 above complaint received to this office on 19.12.2022 regarding seepage of effluent on in adjacent Unit. The Field Officer had visited to M/s. Satguru Agro Industries., located at Plot No. E-91/92, MIDC Tarapur w. r. t. complaint received regarding effluent seepage flowing in their premises due to M/s. Salvi Chemical Ltd., (adjacent premises) and reported that;

1. Site inspection was carried out in presence of representative of M/s. Satguru Agro Industries., & M/s. Salvi Chemical Ltd.
2. Seepage noticed from adjacent compound wall located near D. G. set area to milling section of M/s. Satguru Agro Industries., PH of seepage 6-7.
3. Adjacent to the above location ETP of M/s. Salvi Chemical Ltd., is located. The representative of M/s. Salvi Chemical Ltd., admitted about seepage originated from their ETP and shown photographs of repairing of leaked ETP units. However, till date seepages not stopped.
4. The above non compliances were brought to the notice of your representative during visit. Representative of M/s. Salvi Chemical Ltd., assured about safe cleaning of premises of M/s. Satguru Agro Industries., & dispose same as per Environment rule.

In view of above you are hereby instructed to stop/ prevent leakage/Seepage generate from ETP unit adjacent to compound wall at above mention location and comply with consent condition no 22 of schedule IV i.e. industry should not cause any nuisance in surrounding area. Also, Comply with Consent to operate conditions, else this office will recommend for issuance of necessary legal action as per provision of various Environmental enactments including closure of industry which may please be noted.

(P.T.Gaikawad)

Sub Regional Officer,  
Tarapur-I

Copy submitted for information please.  
The Regional officer MPC Board, Thane









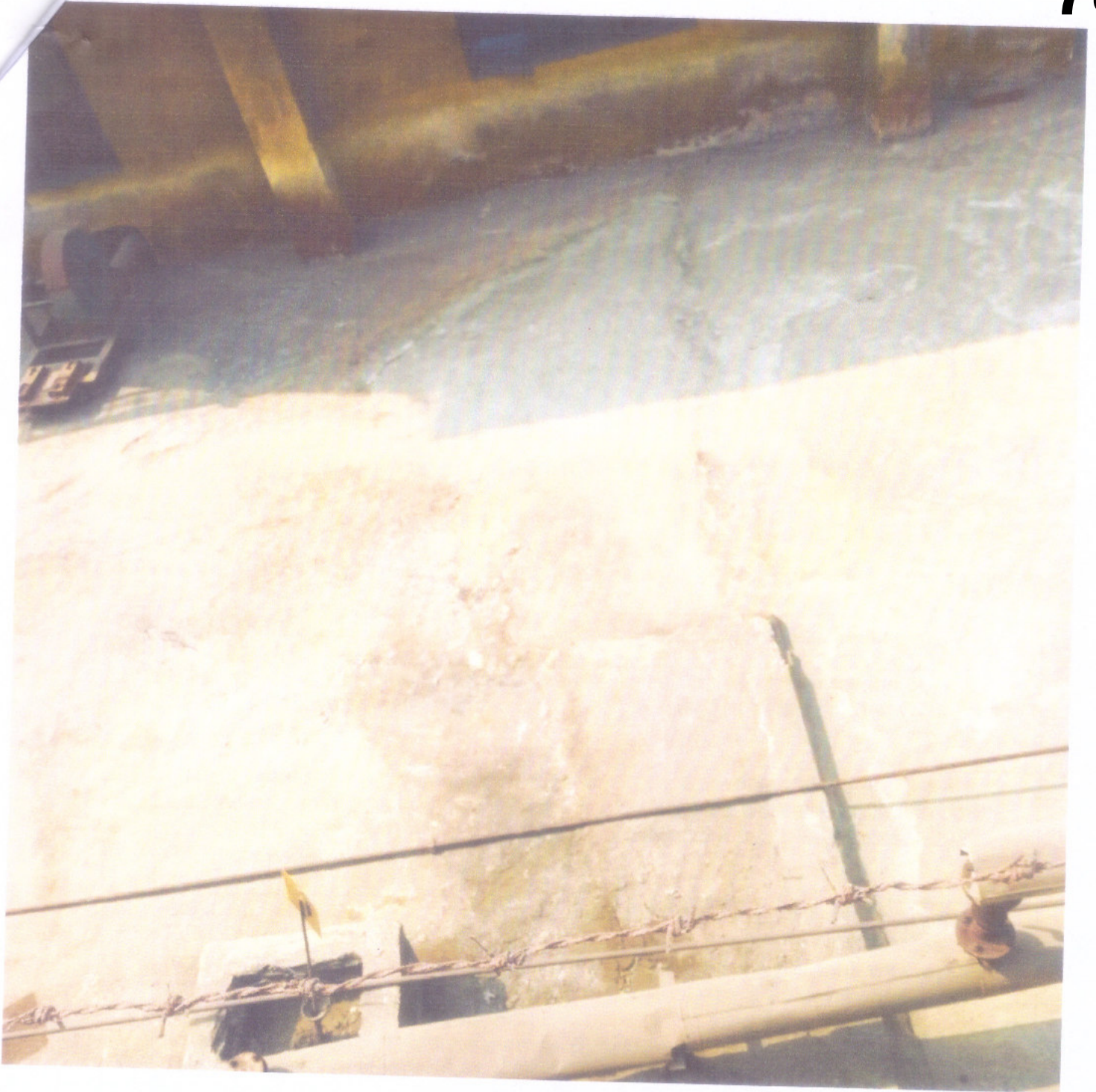














Date: 24<sup>th</sup> January 2023.

To,  
The Sub Regional Officer, Tarapur-I  
**Maharashtra Pollution Control Board,**  
MIDC Office Compound, Boisar Station (W),  
Post TAPS, Boisar,  
Tal & Dist. Palghar, 401 504

Subject: Warning Notice.

Ref.: Your warning notice vide no. MPCB/SRO TP-1/93, dated 19.01.2023.

Dear Sir,

With reference to above subject, we would like to submit our clarification/request as below,

| Sr. No. | Non Compliance:                                                                                                                                                                                                                                                               | Compliance Submission:                                                                                                                                                                                                                                                                                                    |
|---------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Site inspection was carried out in presence of representative of M/s. Satguru Agro Industries., & M/s. Salvi Chemical Ltd.                                                                                                                                                    | Yes Sir, Inspection carried out jointly and we are before started work for this matter.                                                                                                                                                                                                                                   |
| 2.      | Seepage noticed from adjacent compound wall located near D. G. set area to milling section of M/s. Satguru Agro Industries., PH of seepage 6-7.                                                                                                                               | Yes, Seepage noticed and we are completed work and submit in your office with photo on dt. 24/01/2023                                                                                                                                                                                                                     |
| 3.      | Adjacent to the above location ETP of M/s. Salvi Chemical Ltd., is located. The representative of M/s. Salvi Chemical Ltd., admitted about seepage originated from their ETP and shown photographs of repairing of leaked ETP units. However, till date seepages not stopped. | Our ETP is located near boundary wall of M/s. Satguru Agro Industries. Our ETP treated water tank was leaked and seepage water having pH 6-7 entered into above industry compound. During visit we shown the photographs of repairing done to officer. We have also observed few leakages which is not attended properly. |
| 4.      | The above non compliances were brought to the notice of your representative during visit. Representative of M/s. Salvi Chemical Ltd., assured about safe cleaning of premises of M/s. Satguru Agro Industries., & dispose same as per Environment rule.                       | We noticed the leakage problem and after the visit of officer we make all tank empty and repaired the same. We also clean safely the premises of M/s. Satguru Agro Industries and treat the said water in our ETP.                                                                                                        |

**SUB-REGIONAL OFFICE**  
**MAHARASHTRA POLLUTION CONTROL BOARD**  
TARAPUR, MIDC, COLONY, BOISAR,  
TALUKA PALGHAR, PIN 401 504.  
**SALVI CHEMICAL INDUSTRIES LTD.**

Corporate Office:  
107-108, Western Edge II,  
W. E. Highway, Borivali (E),  
Mumbai - 400066, MH, India.

[P] : 91 - 22 - 2870 1438 / 49 / 50  
[F] : 91 - 22 - 2870 3656  
[E] : info@salvichem.com  
[W] : www.salvichem.com

Factory Address:  
E-90/93/94/95, M.I.D.C.,  
Tarapur, Boisar, Pin Code: 401506,  
Dist. Palghar, MH, India.

(A Govt. Recognised Export House)  
CIN No.: U24230MH2005PLC156633



**MAHARASHTRA POLLUTION CONTROL BOARD  
SUB-REGIONAL OFFICE- TARAPUR-I**

Ph. No: (02525)276337/273314  
Fax : --  
Email:  
srotarapur1@mpcb.gov.in



MIDC Office Compound, Tarapur,  
Post At. Tarapur, Boiser (W),  
Tal. & Dist. Palghar. 401504

Your Service is our Duty"

Dtd. 17/01/2023

**VISIT REPORT**

Name & Address of the Industry : M/S. Salvi Chemical Industries H.  
Plot No. E-90, 93, 94 & E-95  
MIDC Tarapur, Tal. & Dist. Palghar

Industry Representative : Mr. Manoj Singh (Officer Admin)  
7410133927, hnd1@salvichem.com

Consent Status : 31/07/2021

**Observations**

The purpose of the visit to check the Compliance of Consent Condition in respect of Randomized based Visit Schedule during visit following observations were made

- ① During visit ind found in operation, ind engaged in the pharma intermediate, presently Fervous Fumarate & Halquinol found in progress.
- ② Ind has ~~not~~ segregated the High CO<sub>2</sub> & low CO<sub>2</sub> streams as reported by ind. representative it will take about 10 to 15 days to complete the under process work of stream (High CO<sub>2</sub> & low CO<sub>2</sub>) Segregation.
- ③ Ind has provided MEE of 3' effect having Capacity 30 KL/D (without stripper) followed by ATPD of Capacity 25 KL/D, MEE found in operation & ATPD not found in operation due to required density of effluent as reported by ind. representative.
- ④ Ind has provided Boiler of Capacity 2.5 TPH with Hot Fuel Cool & Dust Collector as on APC.

(P.T.O.)



- ⑤ Tnd has not provided the R.O. Plant for low CO<sub>2</sub> as ~~mentioned~~ <sup>mentioned</sup> in Condent, also Secondary System is Activated Sludge process, not in operation. presently low & High CO<sub>2</sub> stream are treated in Common in existing MEB & ATFD the Condensate from the MEB collected in 3 nos of separate tanks. No's 1 - 20 KL for disposal to CETP, No's 2 - 60 KL for recycle in process & No's 3, 20 KL for ~~recycle~~ ATFD cleaning. again treated in MEB.
- ⑥ Tnd has obtained the membership of CHWTSDF for the disposal of HW generated 27.12.2022 200 kg about 4 to 5 mt MEB salt stored within ETI area.
- ⑦ Tnd has submitted the Form IV & Form V on 25/5/2022 & 25/8/2022 respectively.

*him*  
17/1/23

(Mr. Manoj Singh)  
Officer Admin

*Lingade*  
17/1/23

(S. V. Lingade)  
F.O.





## ANNEXURE - R3

Date: 30<sup>th</sup> May 2023

To,  
The Sub Regional Officer, Tarapur-I  
**Maharashtra Pollution Control Board,**  
MIDC Office Compound, Boisar Station (W),  
Post TAPS, Boisar,  
Tal. & Dist.: Palghar, 401 504

**Subject:** Warning Notice.

**Ref.:** Your warning notice vide no. MPCB/SRO TP-1/695, dated 25.05.2023.

Dear Sir,

With reference to above subject, we would like to submit our clarification/request as below,

| Sr. No. | <u>Non Compliance:</u>                                                                                                                                                                                                                      | <u>Compliance Submission:</u>                                                                                                                                                                                                                                                                                             |
|---------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Site inspection was carried out in presence of representative of M/s. Satguru Agro Industries., & M/s. Salvi Chemical Ltd.                                                                                                                  | Yes Sir, Inspection carried out jointly.                                                                                                                                                                                                                                                                                  |
| 2.      | Seepage noticed from adjacent compound wall located near D. G. set area to milling section of M/s. Satguru Agro Industries., PH of seepage 6-7.                                                                                             | Yes, Seepage noticed.                                                                                                                                                                                                                                                                                                     |
| 3.      | Adjacent to the above location ETP of M/s. Salvi Chemical Ltd., is located. The representative of M/s. Salvi Chemical Ltd., admitted about seepage originated from their ETP.                                                               | Our ETP is located near boundary wall of M/s. Satguru Agro Industries. Our ETP treated water tank was leaked and seepage water having pH 6-7 entered into above industry compound. During visit we shown the photographs of repairing done to officer. We have also observed few leakages which is not attended properly. |
| 4.      | The above non compliances were brought to the notice of your representative during visit. Representative of M/s. Salvi Chemical Ltd., assured about safe cleaning of premises of M/s. Satguru Agro Industries., & dispose same as per rule. | We noticed the leakage problem and after the visit of officer we make all tank empty and repaired the same. We also clean safely the premises of M/s. Satguru Agro Industries and treat the said water in our ETP.                                                                                                        |

30/05/2023  
SUB-REGIONAL OFFICE  
MAHARASHTRA POLLUTION CONTROL BOARD  
TARAPUR-I, MIDC, COLONY, BOISAR,  
TALUKA BOISAR, PALGHAR, PIN 401 504.  
SALVI CHEMICAL INDUSTRIES LTD.

(A Govt. Recognized Export House)  
CIN No.: U24230MH2006PLC158853

Corporate Office:  
7-408, Western Edge II,  
W. E. Highway, Borivali (E),  
Mumbai - 400066, MH, India.

[P] : 91 - 22 - 2870 1438 / 49 / 50  
[F] : 91 - 22 - 2870 3656  
[E] : info@salvichem.com  
[W] : www.salvichem.com

**Factory Address:**  
E-90/93/94/95, M.I.D.C.,  
Tarapur, Boisar, Pin Code: 401506,  
Dist. Palghar, MH, India.





With this explanation as above, please consider our compliance against your warning notice. We assure you that this incidence will not happen again and we will take care of environment and continuously maintain the compliance as per MPCB consented standards.

Thanking you,

Yours faithfully,

For **SALVI CHEMICAL INDUSTRIES.**

AUTHORIZED SIGNATORY.



CC: Regional Officer, MPC Board, Thane.

- ENC:** 1. Warning Notice dtd. 25.05.2023  
2. MPCB Consent to Operate.  
3. Photographs of Tank Repaired.  
4. Photographs of Premises Cleaned (M/s. Satguru Agro Industries)

**SALVI CHEMICAL INDUSTRIES LTD.**

**Corporate Office:**

107-108, Western Edge II,  
W. E. Highway, Borivali (E),  
Mumbai - 400066, MH, India.

[P] : 91 - 22 - 2870 1438 / 49 / 50  
[F] : 91 - 22 - 2870 3656  
[E] : info@salvichem.com  
[W] : www.salvichem.com

**Factory Address:**

E-90/93/94/95, M.I.D.C.,  
Tarapur, Boisar, Pin Code: 401506,  
Dist. Palghar, MH, India.

(A Govt. Recognised Export House)  
CIN No. : U24230MH2006PLC3299033



# MAHARASHTRA POLLUTION CONTROL BOARD

Sub Regional Office - Tarapur-I

Visit us at :- <http://mpcb.gov.in>  
e-mail : [srotarapur1@mpcb.gov.in](mailto:srotarapur1@mpcb.gov.in)



MIDC Office Compound, Boisar  
Station (W), Post TAPS, Boisar, Tal &  
Dist Palghar. 401504

No.MPCB/SRO TP-1/ 695

Date: 25/05/2023

To,  
M/s Salvi Chemical Industries  
Plot No.E-90, 93, 94 & 95, MIDC Tarapur,  
Tal & Dist Palghar

Sub: Warning Notice

- Ref: 1. Warning notice issued on 19.01.2023  
2. Complaint received on 23.05.2023 regarding seepage of effluent on in adjacent Unit.  
3. Visit of the MPCB Officials dated 24.05.2023.

Vide reference no.2 above complaint received to this office on 23.05.2023 regarding seepage of effluent on in adjacent Unit. The Field Officer had visited to M/s. Satguru Agro Industries., located at Plot No. E-91/92, MIDC Tarapur w. r. t. complaint received regarding effluent seepage flowing in their premises due to M/s. Salvi Chemical Ltd., (adjacent premises) and reported that;

1. Site inspection was carried out in presence of representative of M/s. Satguru Agro Industries., & M/s. Salvi Chemical Ltd.
2. Seepage noticed from adjacent compound wall located near D. G. set area to milling section of M/s. Satguru Agro Industries., PH of seepage 6-7
3. Adjacent to the above location ETP of M/s. Salvi Chemical Ltd., is located. The representative of M/s. Salvi Chemical Ltd., admitted about seepage originated from their ETP.
4. The above non compliances were brought to the notice of your representative during visit. Representative of M/s. Salvi Chemical Ltd., assured about safe cleaning of premises of M/s. Satguru Agro Industries., & dispose same as per rule

As per record this office already issued warning notice on 19.01.2023 however same issue recurred. Hence in view of above you are hereby once again instructed to stop/ prevent leakage/Seepage generate from ETP unit adjacent to compound wall at above mention location and comply with consent condition no 22 of schedule IV i.e. industry should not cause any nuisance in surrounding area. Also, Comply with Consent to operate conditions, else this office will recommend for issuance of necessary legal action as per provision of various Environmental enactments including closure of industry which may please be noted.

  
(P.T. Galkwad)  
Sub Regional Officer,  
Tarapur-I

Copy submitted for information please.  
The Regional officer MPC Board, Thane

















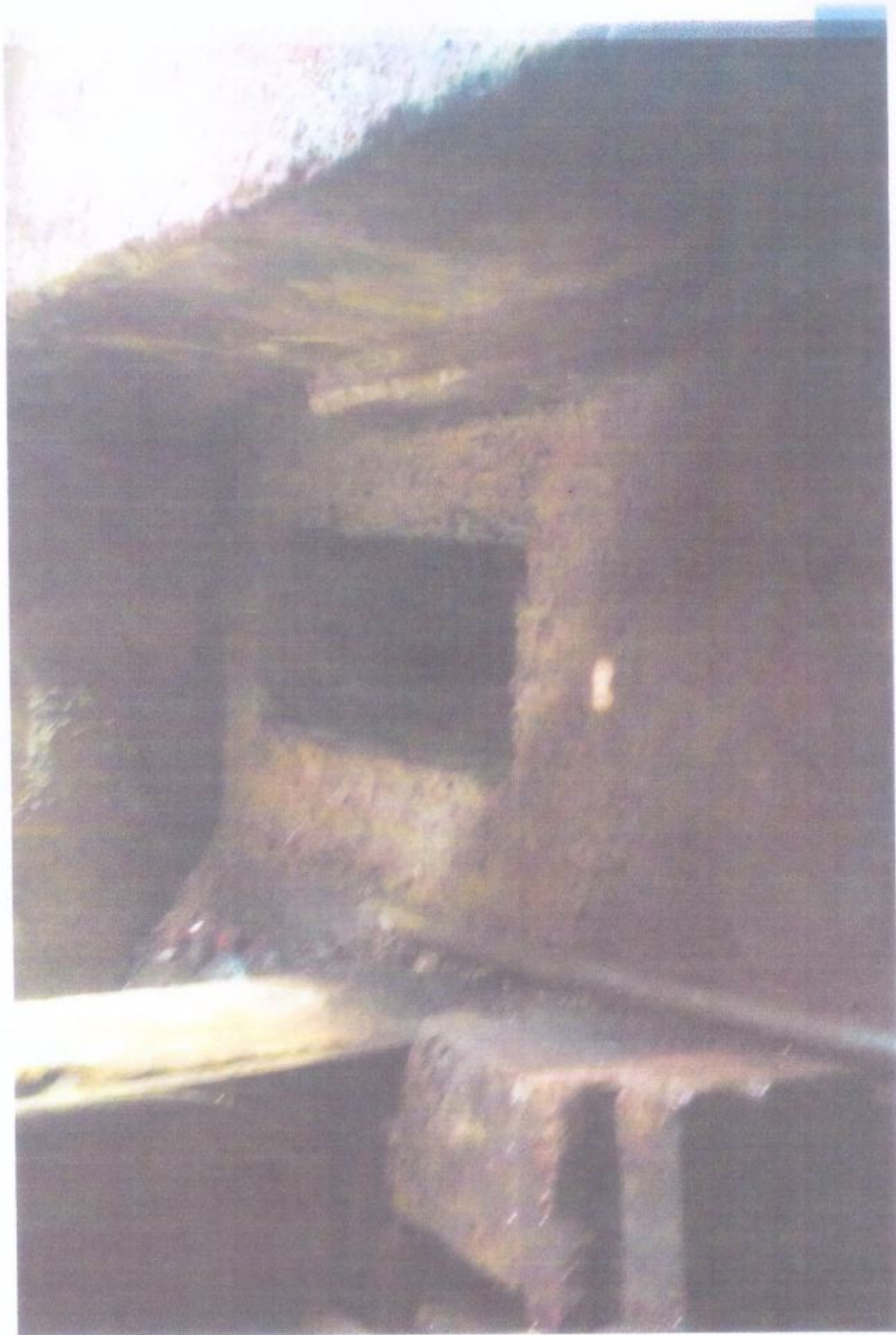




















# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
Fax: 24023516  
Website: <http://mpcb.gov.in>  
Email: [ast@mpcb.gov.in](mailto:ast@mpcb.gov.in)



Kalpataru Point, 2nd and  
4th floor, Opp. Cine Planet  
Cinema, Near Sion Circle,  
Sion (E), Mumbai-400022

RED/L.S.I (R58)  
No:- Format1.0/AS(T)/UAN  
No.0000126601/CO/2211002165

Date: 25/11/2022

To,  
M/s. Salvi Chemical Industries Ltd.,  
Plot No. E-90, 93, 94 & E-95, M.I.D.C., Tarapur,  
Tal. & Dist. -Palghar



Your Service is Our Duty

**Sub: Grant of Consent to 1st Operate Expansion (Part-I) in amalgamation with existing consent to operate under Red/LSI category.**

- Ref:**
- Existing Consent to Operate accorded by the Board vide No. Format 1.0/AS(T)/UAN No. 0000099846/CR-2103002159, Date. 31.03.2021 valid upto 31.07.2025.
  - Consent to Establish (Expansion) for Organic & Inorganic chemicals obtained Vide No. Format 1.0/AS(T)/UAN No. 0000058381/CE-2009000846, Date.17.09.2020.
  - Your application for Part-I consent to Operate for expansion vide No. MPCB-CONSENT-0000126601.

Your application No.MPCB-CONSENT-0000126601 Dated 01.12.2021

For: Grant of 1st Consent to Operate for Expansion (Part-I) in amalgamation with existing consent under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Trans-boundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

- The consent to operate is granted for a period up to 31/07/2025
- The capital investment of the project is Rs.17.22 Crs. (As per C.A Certificate submitted by industry Existing CI is-Rs. 12.23 Crs + Expansion/Increase in C.I. - Rs. 4.99 Crs)
- Consent is valid for the manufacture of:

| Sr No    | Product                              | Existing Quantity | Proposed Quantity | Total | UOM  |
|----------|--------------------------------------|-------------------|-------------------|-------|------|
| Products |                                      |                   |                   |       |      |
| 1        | Ferrous Fumarate                     | 200               | 0                 | 198   | MT/M |
| 2        | Di-Iodo/Iodochloro Hydroxy Quinoline | 3                 | 0                 | 3     | MT/M |
| 3        | L-Lysine Mono HCl                    | 10                | 0                 | 10    | MT/M |
| 4        | Potassium Iodide                     | 10                | 0                 | 10    | MT/M |
| 5        | Sodium Iodide                        | 10                | 0                 | 10    | MT/M |

| Sr No | Product                                                                                                                                                                                    | Existing Quantity | Proposed Quantity | Total | UOM  |
|-------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|-------------------|-------|------|
| 6     | 3,5-Di-Iodo salicylic Acid                                                                                                                                                                 | 10                | 0                 | 10    | MT/M |
| 7     | Halquinol                                                                                                                                                                                  | 75                | 0                 | 75    | MT/M |
| 8     | Maleic Acid                                                                                                                                                                                | 10                | 0                 | 10    | MT/M |
| 9     | Sodium Selenite                                                                                                                                                                            | 25                | 0                 | 25    | MT/M |
| 10    | 1,2,3- Triazole/4-Amino-1,2,4 Triazole                                                                                                                                                     | 10                | 0                 | 10    | MT/M |
| 11    | Methyl Iodide/TMSI                                                                                                                                                                         | 10                | 0                 | 10    | MT/M |
| 12    | Sodium Saccharin                                                                                                                                                                           | 100               | 0                 | 100   | MT/M |
| 13    | Calcium Saccharin                                                                                                                                                                          | 20                | 0                 | 20    | MT/M |
| 14    | Glycine                                                                                                                                                                                    | 50                | 0                 | 50    | MT/M |
| 15    | Closantel Amine                                                                                                                                                                            | 10                | 0                 | 10    | MT/M |
| 16    | Hand Sanitizer- IPBC 30                                                                                                                                                                    | 380               | 0                 | 380   | MT/M |
| 17    | Hand Sanitizer- Triclo 28%                                                                                                                                                                 | 200               | 0                 | 200   | MT/M |
| 18    | Hand Sanitizer- PCMX 32%                                                                                                                                                                   | 380               | 0                 | 380   | MT/M |
| 19    | Electronic Iron Powder/Reduces Iron Powder/Cast Iron Powder/Other Iron Salt (Mixing & Blending)                                                                                            | 0                 | 100               | 100   | MT/M |
| 20    | Iron EDTA/Ferric pyro phosphate/Ferric Orthophosphate/Iron Sucrose/Ferric calcium Citrate/Ferrous Ascorbate/Gluconate (Only Spray Drying)                                                  | 0                 | 80                | 80    | MT/M |
| 21    | Iron Powder                                                                                                                                                                                | 0                 | 150               | 150   | MT/M |
| 22    | Ferrous Sulphate Dry (Only Drying, Blending & Mixing)                                                                                                                                      | 0                 | 300               | 300   | MT/M |
| 23    | Ferric Sulphate (liquid Mixing)                                                                                                                                                            | 0                 | 200               | 200   | MT/M |
| 24    | Ferrous Glycine sulphate, Copper Glycine Sulphate/ Calcium Glycine Sulphate/Zinc Glycine Sulphate/Magnesium Glycine Sulphate/Selenium Glycine Sulphate & EDTA Chelates (Only Spray Drying) | 0                 | 150               | 150   | MT/M |
| 25    | Selenium Sulphide & salts (Only Spray Drying)                                                                                                                                              | 0                 | 5                 | 5     | MT/M |
| 26    | Chromium Picolinate 12 % Chromium Propionate/Chromium Polynicitinate/Zinc Picolinate & Chromium Salts (Only Mixing & Blending)                                                             | 0                 | 25                | 25    | MT/M |
| 27    | Sodium/Potassium/Zinc/Magnesium/Calcium Citrate (Only Spray Drying)                                                                                                                        | 0                 | 120               | 120   | MT/M |
| 28    | Ferrous bis glycinate/Zinc bis glycinate/copper bis glycinate/magnesium/manganese bis glycinate/ Selenium/Calcium bis glycinate & Calcium Salts (Only Spray Drying)                        | 0                 | 150               | 150   | MT/M |



| Sr No | Product                                                                                                                                                     | Existing Quantity | Proposed Quantity | Total | UOM  |
|-------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|-------------------|-------|------|
| 29    | Chromium Picolinate 1%,12 %/ Choline Chloride 60%,70%/Chromium propionate 0.4/19% Choline Bitartarate 60/90, Fumaric Acid 90%/ CWS (Only Mixing & Blending) | 0                 | 20                | 20    | MT/M |
| 30    | Potassium Iodide 68%,90% & Salts (Mixing & Blending)                                                                                                        | 0                 | 25                | 25    | MT/M |
| 31    | Micronutrients Premix ferrou/Copper/Zinc/Vitamin 50% & Various Strength/Vitamin C 50% & various strength/Methyl Cobalmine 1% /0.1% (Only Mixing & Blending) | 0                 | 500               | 500   | MT/M |
| 32    | Vitamin & Mineral Pre mix various Strength, Ferrous Fumarate 60/80/90/95 (Only Mixing & Blending)                                                           | 0                 | 1500              | 1500  | MT/M |
| 33    | Ferrous Sulphate 60/80/90/95 (Only mixing & Blending)                                                                                                       | 0                 | 400               | 400   | MT/M |
| 34    | Sodium Selenite 4.5 % & Salts (Only Mixing & Blending)                                                                                                      | 0                 | 25                | 25    | MT/M |
| 35    | L Selenomethionine 0.5%/1%/40%/70% (Only Mixing & blending)                                                                                                 | 0                 | 750               | 750   | MT/M |
| 36    | Potassium Chloride 50% & Other Salts (Only Mixing & Blending)                                                                                               | 0                 | 50                | 50    | MT/M |
| 37    | Periodic Acid 48% / Iodophor 2%/SMPI/IBPC 30%,/20%,/40% (Only Mixing & Blending)                                                                            | 0                 | 80                | 80    | MT/M |
| 38    | Ferrous Sulphate 7H2O (Spray Drying)                                                                                                                        | 0                 | 800               | 800   | MT/M |
| 39    | Halquinoil 60%/12.5%/13%/24%/30%/80%/90% (Only Mixing & Blending)                                                                                           | 0                 | 100               | 100   | MT/M |

The industry shall not manufacture the organic products and /or the products involving chemical synthesis process from expansion which attracts the Provisions of Environmental Clearance, before obtaining Environmental Clearance as per EIA Notification 2006 and amendments thereto.

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

| Sr No | Description       | Permitted (in CMD) | Standards to      | Disposal Path                                  |
|-------|-------------------|--------------------|-------------------|------------------------------------------------|
| 1.    | Trade effluent    | 106.0              | As per Schedule-I | Partly recycle 50.5 CMD & partly CETP 55.5 CMD |
| 2.    | Domestic effluent | 6.5                | As per Schedule-I | Soaked in soak pit                             |

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

| Sr No. | Stack No. | Description of stack / source | Number of Stack | Standards to be achieved |
|--------|-----------|-------------------------------|-----------------|--------------------------|
| 1      | S-1       | Boiler (2.5 TPH)              | 1               | As per Schedule -II      |
| 2      | S-2       | D. G. Set                     | 1               | As per Schedule -II      |

| Sr No. | Stack No.  | Description of stack / source  | Number of Stack | Standards to be achieved |
|--------|------------|--------------------------------|-----------------|--------------------------|
| 3      | S-3 to S-5 | Process Reactor Vents (3 Nos.) | 3               | As per Schedule -II      |

6. **Non-Hazardous Wastes:**

| Sr No | Type of Waste | Quantity | UoM  | Treatment | Disposal                   |
|-------|---------------|----------|------|-----------|----------------------------|
| 1     | Boiler Ash    | 4.0      | MT/M | Sale      | Sale to Brick Manufacturer |

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for treatment and disposal of hazardous waste:**

| Sr No | Category No./ Type                              | Quantity | UoM  | Treatment                | Disposal                           |
|-------|-------------------------------------------------|----------|------|--------------------------|------------------------------------|
| 1     | 35.3 Chemical sludge from waste water treatment | 368      | Kg/M | Landfill after treatment | CHWTSDF                            |
| 2     | 28.1 Process Residue and wastes                 | 6831.0   | Kg/M | Incineration             | CHWTSDF                            |
| 3     | 28.3 Spent carbon                               | 6883.8   | Kg/M | Incineration             | CHWTSDF                            |
| 4     | 28.1 - Ammonium Sulphate                        | 350      | MT/M | Recycle*                 | Sale to authorised party / CHWTSDF |
| 5     | 28.1 - Ammonium Chloride                        | 55       | MT/M | Recycle*                 | Sale to authorised party / CHWTSDF |
| 6     | 28.1- Sodium Sulphate                           | 200      | MT/M | Recycle*                 | Sale to authorised party / CHWTSDF |

**\* Industry shall ensure disposal of Hazardous Waste to the Actual user having permissions under Rule 9 of Hazardous and other Waste (M & TM) Rules, 2016.**

- The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
- This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
- The industry shall obtain necessary permission from the Directorate of Industrial Safety and Health (DISH).
- This consent is issued with overriding effect on earlier Consent to Operate granted by the Board vide no. Consent No. Format 1.0/AS(T)/UAN No. 0000099846/CR-2103002159, Date. 31.03.2021.
- The applicant should not take any effective steps for manufacturing of the proposed expansion organic products and the products which include the chemical synthesis process before obtaining Environmental Clearance as per EIA Notification 2006 and amendments thereto and shall submit the undertaking/ Board resolution for the same.
- The applicant shall not carry out any excess production or produce new products without Consent of the Board and without Environmental Clearance wherever it applicable.
- The applicant shall properly collect, transport & regularly dispose-off the Hazardous Waste to CHWTSDF, in compliance of the Hazardous and other Waste (M & TH) Rule-2016 through online manifest system.



15. Industry shall comply the Boards Circular dtd. 05.02.2020 for use of cleaner fuel.
16. Industry shall comply with direction issued to CETP on 22.01.2021, regarding installation of two-way SCADA, Auto-sampler, Non-Return Valve (NRV) with positive discharge to CETP chamber.
17. The industry shall dispose the by-products as Hazardous waste and shall comply the provisions of Hazardous & Other Wastes (M & TM) Rules, 2016.
18. This Consent to 1st Operate (Part-I of Expansion) is issued based on declaration /undertaking submitted by you vide letter dated. 12.10.2022 submitted on portal 15.10.2022.
19. This Consent is issued without prejudice to the order passed as may be passed by the Hon'ble NGT, in the matter O.A. No. 1038/2018.
20. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent.



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Signed by: Dr. V.M.Motghare  
Assistant Secretary (Technical)  
For and on behalf of  
Maharashtra Pollution Control Board  
ast@mpcb.gov.in  
2022-11-25 12:48:01 IST

**Received Consent fee of -**

| Sr.No | Amount(Rs.) | Transaction/DR.No. | Date       | Transaction Type |
|-------|-------------|--------------------|------------|------------------|
| 1     | 50000.00    | TXN2112000096      | 01/12/2021 | Online Payment   |

**Copy to:**

1. Regional Officer, MPCB, Thane and Sub-Regional Officer, MPCB, Tarapur I
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai



**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

1. A] As per your application, you have segregated trade effluent into weak stream & strong stream and provided Effluent Treatment Plant (ETP) comprising of:
- i) Strong COD/TDS stream of 50.5 CMD** - Treatment system comprising of Primary (Collection tank, Neutralization tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank, Primary after stmt) , Stripper, Multi effect evaporator (2 stage) with design capacity of 75 CMD followed by ATFD. The MEE condensate is treated in weak stream ETP.
- ii) Weak COD/TDS stream of 55.5 CMD** - Treatment system comprising of Primary (Collection tank, Neutralization tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank), Secondary (Activated sludge process), Tertiary (Pressure sand filter, Activated carbon filter, Reverse Osmosis. RO Reject shall be treated in MEE and RO permeate shall be recycled back in process/ utilities. ) ,
- B] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent so as to achieve the following standards prescribed by the Board or under EP Act, 1986 and Rules made there under from time to time, whichever is stringent:

| Sr.No | Parameters             | Limiting concentration not to exceed in mg/l, except for pH |
|-------|------------------------|-------------------------------------------------------------|
| (1)   | pH                     | 6.0 -8.5                                                    |
| (2)   | BOD (3 days 27°C)      | 100                                                         |
| (3)   | COD                    | 250                                                         |
| (4)   | TSS                    | 100                                                         |
| (5)   | Oil & Grease           | 10                                                          |
| (6)   | Ammonical Nitrogen     | 50                                                          |
| (7)   | Phenolic Compounds     | 1                                                           |
| (8)   | Total Dissolved Solids | 2100                                                        |
| (9)   | Chlorides              | 600                                                         |
| (10)  | Sulphates              | 1000                                                        |
| (11)  | Phosphates as P        | 5                                                           |
| (12)  | Sulphides as S         | 2                                                           |
| (13)  | % Sodium               | 60 %                                                        |
| (14)  | Zinc                   | 5                                                           |
| (15)  | Copper                 | 3                                                           |
| (16)  | Total Chromium         | 2                                                           |
| (17)  | Arsenic                | 0.2                                                         |
| (18)  | Lead                   | 0.1                                                         |

- C] The partly treated effluent strong stream effluent 50.5 CMD shall be recycled and reused in the process & partly treated effluent weak stream effluent 55.5 CMD shall be disposed to CETP for further treatment and disposal after confirming above standards. In no case, effluent shall find its way outside factory premises.
- D] The industry shall ensure connectivity online monitoring system to the MPCB server including separate energy meter for pollution control system.
- E] Industry shall comply with direction issued to CETP on 22.01.2021, regarding installation of two-way SCADA, Auto-sampler, Non-Return Valve (NRV) with positive discharge to CETP chamber.
2. A] As per your application, you have provided Septic Tank followed by Soak pit for the treatment of 6.5 CMD of sewage.
- B] The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.

| Sr.No | Parameters       | Standards (mg/l) |    |
|-------|------------------|------------------|----|
| 1     | Suspended Solids | Not to exceed    | 50 |
| 2     | BOD 3 days 27°C  | Not to exceed    | 30 |

- C] The treated sewage shall be recycled for secondary purposes to the maximum extent and remaining shall be discharged on land for gardening within premise after confirming above standards. In no case, sewage shall find its way for gardening / outside factory premises.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

| Sr. No. | Purpose for water consumed                                                                     | Water consumption quantity (CMD) |
|---------|------------------------------------------------------------------------------------------------|----------------------------------|
| 1.      | Industrial Cooling, spraying in mine pits or boiler feed                                       | 38.00                            |
| 2.      | Domestic purpose                                                                               | 8.00                             |
| 3.      | Processing whereby water gets polluted & pollutants are easily biodegradable                   | 117.80                           |
| 4.      | Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic | 0.00                             |
| 5.      | Gardening                                                                                      | 2.0                              |



6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.

#### **SCHEDULE-II**

##### **Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

| Stack No. | Source                    | APC System provided/prop osed   | Stack Height(in mtr) | Type of Fuel    | Sulphur Content(in %) | Pollutant                 | Standard              |
|-----------|---------------------------|---------------------------------|----------------------|-----------------|-----------------------|---------------------------|-----------------------|
| S-1       | Boiler (2.5 TPH)          | Fabric Bag Filter Multi Cyclone | 35.00                | Coal 1.5 MT/Day | 0.50                  | TPM                       | 50 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | SO <sub>2</sub>           | 15 Kg/Day             |
| S-2       | D. G. Set (380 KVA)       | Acoustic Enclosure Stack        | 3.00                 | HSD 50 Ltr/Hr   | 1                     | TPM                       | 50 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | SO <sub>2</sub>           | 21 Kg/Day             |
| S-3       | Process Reactor Vent -I   | Scrubber                        | 10.00                | - 0 -- NA--     | -                     | Chlorine                  | 3 PPM                 |
|           |                           |                                 |                      |                 |                       | Acid Mist                 | 35 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | HCL                       | 30 Mg/Nm <sup>3</sup> |
| S-4       | Process Reactor Vent -II  | Scrubber                        | 10.00                | - 0 -- NA--     | -                     | Acid Mist                 | 35 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | Chlorine                  | 3 PPM                 |
|           |                           |                                 |                      |                 |                       | SO <sub>2</sub> (process) | 50 PPM                |
| S-5       | Process Reactor Vent -III | Scrubber                        | 10.00                | - 0 -- NA--     | -                     | Acid Mist                 | 35 Mg/Nm <sup>3</sup> |
|           |                           |                                 |                      |                 |                       | Chlorine                  | 3 PPM                 |
|           |                           |                                 |                      |                 |                       | SO <sub>2</sub> (process) | 50 PPM                |

(D.G Set stack height shall be above roof level.)

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The applicant shall operate and maintain above mentioned air pollution control system, so as to achieve the level of pollutants to the following standards:

| Parameters               | Standards (mg/l) |                        |
|--------------------------|------------------|------------------------|
| Total Particulate Matter | Not to exceed    | 30 mg/ Nm <sup>3</sup> |

4. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
5. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).



6. Solvent Management shall be carried out as follows:
- Reactors shall be connected to Water / Chilled Water /Brine Condenser system.
  - Reactors and solvent handling pumps shall have mechanical seals to prevent the leakages.
  - The condensers shall be provided with adequate Heat transfer area (HTA) and residence time so as to achieve more than 97% overall recovery
  - Solvents shall be stored in a separate space specified with all safety measures.
  - Proper earthing shall be provided in all the equipment's, wherever solvent handling is done.
  - Entire plant shall be flame proof. The solvent storage tanks shall be provided with breather valve to prevent losses.
  - All the solvent storage tanks shall be connected with vent condensers with Water / chilled water / Brine circulation.
  - Fugitive emissions shall be controlled at 99.95% with effective chillers.
  - Solvent transfer shall be through pump.
  - Metering and control of quantities of active ingredients to minimize wastes.
  - Use of automatic filling to minimize spillage.
  - Use of close feed system into batch reactors.
  - Venting equipment through vapour recovery system.



**SCHEDULE-III**  
**Details of Bank Guarantees:**

| Sr. No. | Consent (C2E/C2O/C2R) | Amt of BG Imposed | Submission Period | Purpose of BG                                                                                                                                                                            | Compliance Period | Validity Date |
|---------|-----------------------|-------------------|-------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|---------------|
| 1       | C to R                | Rs. 2.0 Lakh      | Exisitng          | Towards O & M of Pollution controls systems and complainece of consent conditions                                                                                                        | 31.07.2025        | 31.01.2026    |
| 2       | C to R                | Rs. 5.0 Lakh      | 15 Days           | Towards not to manufacture the expansion products which attracts the provisionof EIA Notification 2006 without E.C and towards submission of undertaking/ Board Resolution for the same. | 31.07.2025        | 31.01.2026    |

The above Bank Guarantee(s) shall be submitted by the applicant in favour of Regional Officer at the respective Regional Office within 15 days from the date of issue of Consent.

**BG Forfeiture History**

| Srno. | Consent (C2E/C2O/C2R) | Amount of BG imposed | Submission Period | Purpose of BG | Amount of BG Forfeiture | Reason of BG Forfeiture |
|-------|-----------------------|----------------------|-------------------|---------------|-------------------------|-------------------------|
| NA    |                       |                      |                   |               |                         |                         |

**BG Return details**

| Srno. | Consent (C2E/C2O/C2R) | BG imposed | Purpose of BG | Amount of BG Returned |
|-------|-----------------------|------------|---------------|-----------------------|
| NA    |                       |            |               |                       |



**SCHEDULE-IV**  
**General Conditions:**

1. The Energy source for lighting purpose shall preferably be LED based
2. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
3. Conditions for D.G. Set
  - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
  - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
  - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
  - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
  - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
  - f) D.G. Set shall be operated only in case of power failure.
  - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
  - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
4. The applicant shall maintain good housekeeping.
5. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
6. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
7. The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.
8. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
9. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
10. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
11. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.



12. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
13. The PP shall provide personal protection equipment as per norms of Factory Act 1948
14. Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.
15. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
16. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
17. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
18. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
19. Industry shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website ([www.mpcb.gov.in](http://www.mpcb.gov.in)).
20. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
21. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
22. The industry should not cause any nuisance in surrounding area.
23. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
24. The industry shall create the Environmental Cell by appointing an Environmental Engineer, Chemist and Agriculture expert for looking after day to day activities related to Environment and irrigation field where treated effluent is used for irrigation.
25. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.



26. The industry should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year.
27. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
28. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
29. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.
30. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
31. You shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
32. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
33. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.

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This certificate is digitally & electronically signed.

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# 230 ANNEXURE - R4 107

## MAHARASHTRA POLLUTION CONTROL BOARD

### SUB-REGIONAL OFFICE- TARAPUR-I

Ph. No: (02525)276337/273314

Fax : --

Email: [srotarapur1@mpcb.gov.in](mailto:srotarapur1@mpcb.gov.in)

Website : <http://mpcb.gov.in>



MIDC Staff Colony  
Compound, Tarapur,  
Post At. Tarapur, Boiser (W),  
Tal. & Dist. Palghar. 401504

"Your Service is our Duty"

### Visit Report

02/09/2023

|                                                      |   |                                                                               |
|------------------------------------------------------|---|-------------------------------------------------------------------------------|
| Name & Address of Industry                           | : | M/s. Salvi Chemical Industries Ltd,<br>P.O. E-90, 93, 94 & E-95, MIDC Tarapur |
| Type of Industry                                     | : | Red/ Orange/ Green                                                            |
| Factory Representative<br>(Name, Phone No, E-mail)   | : | Mr. Gini                                                                      |
| Board Representative                                 | : | Sub-Regional Officer, Tarapur-                                                |
| Date of Visit                                        | : | 02/09/2023                                                                    |
| Consent status                                       | : | C to E/O: - Dated:- Validity:- 31/07/2025                                     |
| EC status/Location Status<br>(PRZ/CRZ/Eco sensitive) | : | MIDC Tarapur.                                                                 |
| Purpose of Visit                                     | : | CAB <del>Water</del> Auditor visit alongwith MPB app                          |
| Effluent quantity                                    | : | Domestic M <sup>3</sup> /day Industrial M <sup>3</sup> /day                   |

- ① Plant was in operation during visit.
  - ② Industry engaged in manufacturing of various chemicals
  - ③ Industry has provided FTP for treatment of waste water generated.
  - ④ Industry has provided collection cum neutralization tank, settling tank,
  - ⑤ Industry has provided MBE of capacity 100 KL/Day followed by 2 nos of ATFD one of 25 KL/Day another 12 KL/Day.
  - ⑥ Industry has segregated high and low COD stream.
- Unit is member of CERP and sending it through Tanker movement.
- Red House keeping within the premises observed to be very poor.



*[Signature]*  
02/09/2023

*[Signature]*  
ASN

*[Signature]*  
[Signature]



**231**  
**MAHARASHTRA POLLUTION CONTROL BOARD**  
**SUB-REGIONAL OFFICE- TARAPUR-I**

**108**

Ph. No: (02525)276337/273314  
Fax : --  
Email:  
srotarapur1@mpcb.gov.in



MIDC Office Compound, Tarapur,  
Post At. Tarapur, Boiser (W),  
Tal. & Dist. Palghar. 401504

Your Service is our Duty"

Dtd. 17/01/2023

**VISIT REPORT**

Name & Address of the Industry : M/S. Salvi Chemical Industries Ltd.  
Plot No. E-90, 93, 94 & E-95  
MIDC Tarapur, Tal. Palghar  
Industry Representative : Mr. Manoj Singh (Officer Admin)  
7410133927, hrd@salvi.chem.  
Consent Status : 31/07/2021 Com

**Observations :**

The purpose of the visit to check the Compliance of Consent Condition in respect of Randomized based Visit Schedule. During visit following observations were made.

- ① During visit ind found in operation, ind engaged in the pharma intermediate. presently Ferrous Fumarate & Malachite Green found in progress.
- ② Ind has ~~not~~ segregated the High COD & low COD streams as reported by ind. representative it will take about 10 to 15 days to complete the under process work of stream (High COD & low COD) Segregation.
- ③ Ind has provided MEE of 3 effect having Capacity 30 KL/D (without stripper) followed by ATFD of Capacity 25 KL/D. MEE found in operation & ATFD not found in operation due to required density of effluent as reported by ind. representative.
- ④ Ind has provided Boiler of Capacity 2.5 Tph with Hot Fuel Cool & Dust Collector as on APC.

(P.T.O.)

- ⑤ And has not provided the P.O. plant for low CO<sub>2</sub> as mentioned in Condent, also Secondary System is Activated Sludge process not in operation. presently low & High CO<sub>2</sub> stream are treated in Common in existing MEB & ATFD the Condensate from the MEB collected in 3 nos of separate tanks. Nos 1 - 20 KL for disposal to CETP, nos 2 - 60 KL for recycle in process & nos 3, 20 KL for ~~recycle~~ ATFD cleaning. again treated in MEB.
- ⑥ And has obtained the membership of CHWTSDF for the disposal of HW generated 27.12.2022 200 kg. about 4 to 5 mt MEB salt stored within ETQ area.
- ⑦ And has submitted the Form IV & Form V on 25/5/2022 & 25/8/2022 respectively.

*him*  
17/1/23

(Mr. Manoj Singh)  
Officer Admin

*Lingade*  
17/1/23

(S. V. Lingade)  
F.O.







## ANNEXURE - R5

Date: 17/09/2022.

Ref No: SCIL/HR/F/2022

To,

The Sub Regional Office,  
Maharashtra Pollution Control Board,  
MPCB Staff Colony Compound, Tarapur,  
Post At. Tarapur, Boisar (W),  
Tal & Dist. Palghar-401506.

Sub: - Intimation detail for sludge and influent (17.06.22 to 31.08.22).

Respected Sir/Madam,

With reference your letter, No. MPCB/ROT/Restart/2206170001 on dated 17/06/22 in Sr. No-04 and 05 you are given intimation to us for submit 3 months sludge and influent related detail in SRO-1 Tarapur office. So please find herewith attached detail as you are required.

This is for your information and Acknowledgement please.

Thanking You,

For Salvi Chemical Industries Ltd.

Authorized Signatory.



Enclosed: 1. MWML Manifest details copy and membership certificate.

2. CETP Influent manifest copy.

*Tamane*  
19/9/22  
SUB - REGIONAL OFFICE/  
M.P.C. BOARD  
O.C. OFFICE COMPD;  
APUR - 401 501.  
DIST. - PALGHAR



**M/S. SALVI CHEMICAL INDUSTRIES LTD.**

PLOT NO: E-90,93/94,95, MIDC TARAPUR INDUSTRIAL AREA, MAHARASHTRA-401506

**HAZARDOUS WASTE DETAIL ( June-2022 TO August-2022)**

| <b>Jun-22</b> |            |                             |                |        |
|---------------|------------|-----------------------------|----------------|--------|
| SR.NO         | DATE       | MANIFEST NO.                | WASTE TYPE     | QTY.KG |
| 1             | 22-06-2022 | MPCB-HW_MANIFEST-0000237892 | Charcoal Waste | 200    |
| 2             | 22-06-2022 | MPCB-HW_MANIFEST-0000237891 | MEE SALT       | 200    |
| 3             | 28-06-2022 | MPCB-HW_MANIFEST-0000240201 | MEE SALT       | 400    |
| 4             | 28-06-2022 | MPCB-HW_MANIFEST-0000240205 | ETP SLUDGE     | 200    |
| TOTAL         |            |                             |                | 1000   |

| <b>Jul-22</b> |            |                             |            |        |
|---------------|------------|-----------------------------|------------|--------|
| SR.NO         | DATE       | MANIFEST NO.                | WASTE TYPE | QTY.KG |
| 1             | 06.07.2022 | MPCB-HW_MANIFEST-0000243291 | MEE SALT   | 200    |
| 2             | 06.07.2022 | MPCB-HW_MANIFEST-0000243287 | ETP SLUDGE | 200    |
| 3             | 13.07.2022 | MPCB-HW_MANIFEST-0000245010 | ETP SLUDGE | 200    |
| 4             | 13.07.2022 | MPCB-HW_MANIFEST-0000245008 | MEE SALT   | 200    |
| 5             | 20.07.2022 | MPCB-HW_MANIFEST-0000247148 | MEE SALT   | 200    |
| 6             | 20.07.2022 | MPCB-HW_MANIFEST-0000247147 | ETP SLUDGE | 200    |
| 7             | 27.07.2022 | MPCB-HW_MANIFEST-0000249690 | ETP SLUDGE | 200    |
| 8             | 27.07.2022 | MPCB-HW_MANIFEST-0000249689 | MEE SALT   | 200    |
| TOTAL         |            |                             |            | 1600   |

| <b>Aug-22</b> |            |                             |            |        |
|---------------|------------|-----------------------------|------------|--------|
| SR.NO         | DATE       | MANIFEST NO.                | WASTE TYPE | QTY.KG |
| 1             | 02.08.2022 | MPCB-HW_MANIFEST-0000251387 | MEE SALT   | 200    |
| 2             | 02.08.2022 | MPCB-HW_MANIFEST-0000251392 | ETP SLUDGE | 200    |
| 3             | 10.08.2022 | MPCB-HW_MANIFEST-0000253901 | ETP SLUDGE | 200    |
| 4             | 10.08.2022 | MPCB-HW_MANIFEST-0000253906 | MEE SALT   | 200    |
| 5             | 17.08.2022 | MPCB-HW_MANIFEST-0000255637 | ETP SLUDGE | 200    |
| 6             | 17.08.2022 | MPCB-HW_MANIFEST-0000255631 | MEE SALT   | 200    |
| 7             | 24.08.2022 | MPCB-HW_MANIFEST-0000257609 | ETP SLUDGE | 200    |
| 8             | 24.08.2022 | MPCB-HW_MANIFEST-0000257611 | MEE SALT   | 200    |
| 9             | 29.08.2022 | MPCB-HW_MANIFEST-0000259623 | MEE SALT   | 200    |
| 10            | 29.08.2022 | MPCB-HW_MANIFEST-0000259622 | ETP SLUDGE | 200    |
| TOTAL         |            |                             |            | 2000   |

|                |      |
|----------------|------|
| CHARCOAL WASTE | 200  |
| ETP SLUDGE     | 2000 |
| MEE SALT       | 2400 |
| TOTAL          | 4600 |







# TARAPUR ENVIRONMENT PROTECTION SOCIETY

Incorporated under Section 25 of Companies Act, 1956  
(Reg.No. U91990 MH 2004 NPL 148221)  
Plot No. AM -29 (Part), Near Shivajinagar, MIDC, TARAPUR-401506, Dist. Palghar, (Maharashtra)  
Contact No.: 8600194041, Email : queries@tepsocetp.org

## HCOD / HTDS EFFLUENT COLLECTION MANIFEST

|                                                      |  |                                                                                                                                                                                                                                                 |  |
|------------------------------------------------------|--|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| FORM NO.: TEPS/HCOD/22-75... 2022-23                 |  | Date: 24.8.2022                                                                                                                                                                                                                                 |  |
| Name of Sender & Plot No.                            |  | Plot No.                                                                                                                                                                                                                                        |  |
| Transport Name                                       |  | M/s. Aaradhy Enterprises, At Pam, Post Navapur, Tal. & Dist. Palghar                                                                                                                                                                            |  |
| Total No. of Tanker                                  |  | Tanker No.                                                                                                                                                                                                                                      |  |
| GPS Login (1)<br>Password No.                        |  | Authorization :<br>Consent No.<br>(MPCB)                                                                                                                                                                                                        |  |
| GPS Login (1)<br>Password No.                        |  | RO-HQ/HW_<br>TRANSPORT/2111000013,<br>dt.12-11-2021                                                                                                                                                                                             |  |
| Effluent Data                                        |  |                                                                                                                                                                                                                                                 |  |
| Quantity in Liters                                   |  | Date of collection:                                                                                                                                                                                                                             |  |
| a) Initial Reading :                                 |  |                                                                                                                                                                                                                                                 |  |
| b) Final Reading :                                   |  |                                                                                                                                                                                                                                                 |  |
| Primary Treated                                      |  | Yes No                                                                                                                                                                                                                                          |  |
| Appearance                                           |  | Free Flowing / Thick liquid / suspension / other                                                                                                                                                                                                |  |
| Colour                                               |  | Odour                                                                                                                                                                                                                                           |  |
| pH                                                   |  | TDS                                                                                                                                                                                                                                             |  |
| COD                                                  |  | O & G                                                                                                                                                                                                                                           |  |
| Viscosity                                            |  | TSS                                                                                                                                                                                                                                             |  |
| Sender's certificate                                 |  | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true. In case, the sample is not as per the CETP inlet parameters, the same shall be sent to High COD facility. |  |
| Name, Signature & Stamp                              |  | Generator/ Authorized Person TEPS Representative                                                                                                                                                                                                |  |
| Transporter acknowledgement                          |  | Name<br>Mobile No.:<br>Stamp :<br>Signature<br>Date : ...../...../20                                                                                                                                                                            |  |
| Receiver's acknowledgement after receipt of effluent |  | Name :<br>Stamp :<br>Signature<br>Date : ...../...../20                                                                                                                                                                                         |  |
| Additional Details if any / Remarks                  |  |                                                                                                                                                                                                                                                 |  |

3rd Copy : Copy for Industry : TEPS/HCOD/22-75... 2022-23 (To be given to Concerned Industry)







# TARAPUR ENVIRONMENT PROTECTION SOCIETY

Incorporated under Section 25 of Companies Act, 1956  
(Reg.No. U91990 MH 2004 NPL 148221)  
Plot No. AM -29 (Part), Near Shivalinagar MIDC, TARAPUR-401508, Dist. Palghar, (Maharashtra)  
Contact No.: 8630194041, Email : queries@tepscetp.org

## HCOD / HTDS EFFLUENT COLLECTION MANIFEST

|                                                      |                                                                                                                                                                                                                                                 |                                          |                                      |
|------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------|
| FORM NO.: TEPS/HCOD/ ..... 2022-23                   |                                                                                                                                                                                                                                                 | Date: .....                              |                                      |
| Name of Sender & Plot No.                            | .....                                                                                                                                                                                                                                           | Plot No.                                 | .....                                |
| Transport Name                                       | .....                                                                                                                                                                                                                                           |                                          |                                      |
| Total No. of Tanker                                  | .....                                                                                                                                                                                                                                           | Tanker No.                               | .....                                |
| GPS Login (1)<br>Pasaword No.                        | 785-256634<br>31068064                                                                                                                                                                                                                          | Authorization :<br>Consent No.<br>(MPCB) | HCOD-1111<br>.....<br>dt. 21-04-2022 |
| GPS Login (1)<br>Pasaword No.                        | .....                                                                                                                                                                                                                                           |                                          |                                      |
| <b>Effluent Data</b>                                 |                                                                                                                                                                                                                                                 |                                          |                                      |
| Quantity In Liters                                   | 9-122                                                                                                                                                                                                                                           | Date of collection:                      | 21/04/22                             |
| a) Initial Reading :                                 | 35045                                                                                                                                                                                                                                           |                                          |                                      |
| b) Final Reading :                                   | 38136                                                                                                                                                                                                                                           |                                          |                                      |
| Primary Treated                                      | Yes <input checked="" type="checkbox"/>                                                                                                                                                                                                         | No <input type="checkbox"/>              |                                      |
| Appearance                                           | Free Flowing / Thick liquid / suspension / other                                                                                                                                                                                                |                                          |                                      |
| Colour                                               |                                                                                                                                                                                                                                                 | Odour                                    |                                      |
| pH                                                   |                                                                                                                                                                                                                                                 | TDS                                      |                                      |
| COD                                                  |                                                                                                                                                                                                                                                 | O & G                                    |                                      |
| Viscosity                                            |                                                                                                                                                                                                                                                 | TSS                                      |                                      |
| Sender's certificate                                 | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true. In case, the sample is not as per the CETP Inlet parameters, the same shall be sent to High COD facility. |                                          |                                      |
| Name, Signature & Stamp                              | Generator/ Authorized Person<br>TEPS Representative                                                                                                                                                                                             |                                          |                                      |
| Transporter acknowledgement                          | Name: .....<br>Mobile No.: .....<br>Stamp: .....<br>Signature: .....<br>Date: ...../...../2022                                                                                                                                                  |                                          |                                      |
| Receiver's acknowledgement after receipt of effluent | Name: .....<br>Stamp: .....<br>Signature: .....<br>Date: ...../...../2022                                                                                                                                                                       |                                          |                                      |
| Additional Details if any / Remarks                  | .....                                                                                                                                                                                                                                           |                                          |                                      |

3rd Copy : Copy for Industry : TEPS/HCOD/-

03/2021-22 (To be given to Concerned Industry)







# TARAPUR ENVIRONMENT PROTECTION SOCIETY

Incorporated under Section 25 of Companies Act, 1956

(Reg.No. U91990 MH 2004 NPL 148221)

Plot No. AM -29 (Part), Near Shivajinagar MIDC, TARAPUR-401506, Dist. Palghar, (Maharashtra)

Contact No.: 8600184041, Email: queries@tepscetp.org

## HCOD / HTDS EFFLUENT COLLECTION MANIFEST

|                                                      |  |                                                                                                                                                                                                                                                 |  |                                                    |  |
|------------------------------------------------------|--|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|----------------------------------------------------|--|
| FORM NO.: TEPS/HCOD/ ..... 2022-23                   |  | Date: .....                                                                                                                                                                                                                                     |  |                                                    |  |
| Name of Sender & Plot No.                            |  | Plot No.                                                                                                                                                                                                                                        |  |                                                    |  |
| Transport Name                                       |  | M/s. Aarsdhye Enterprises, At Pam, Post Navapur, Tal. & Dist. Palghar                                                                                                                                                                           |  |                                                    |  |
| Total No. of Tanker                                  |  | Tanker No.                                                                                                                                                                                                                                      |  |                                                    |  |
| GPS Login (1)<br>Password No.                        |  | Authorization :<br>Consent No.<br>(MPCB)                                                                                                                                                                                                        |  | RO-HQ/HW<br>TRANSPORT/2111000013,<br>dt.12-11-2021 |  |
| GPS Login (1)<br>Password No.                        |  | 9273231268<br>ya9273                                                                                                                                                                                                                            |  |                                                    |  |
|                                                      |  | 9273231268<br>@1234                                                                                                                                                                                                                             |  |                                                    |  |
| Effluent Data                                        |  |                                                                                                                                                                                                                                                 |  |                                                    |  |
| Quantity in Liters                                   |  | 11.3 KL                                                                                                                                                                                                                                         |  | Date of collection: .....                          |  |
| a) Initial Reading :                                 |  | 3513.6                                                                                                                                                                                                                                          |  |                                                    |  |
| b) Final Reading :                                   |  | 3524.9                                                                                                                                                                                                                                          |  |                                                    |  |
| Primary Treated                                      |  | Yes                                                                                                                                                                                                                                             |  | No                                                 |  |
| Appearance                                           |  | Free Flowing / Thick liquid / suspension / other                                                                                                                                                                                                |  |                                                    |  |
| Colour                                               |  | Odour                                                                                                                                                                                                                                           |  |                                                    |  |
| pH                                                   |  | TDS                                                                                                                                                                                                                                             |  |                                                    |  |
| COD                                                  |  | O & G                                                                                                                                                                                                                                           |  |                                                    |  |
| Viscosity                                            |  | TSS                                                                                                                                                                                                                                             |  |                                                    |  |
| Sender's certificate                                 |  | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true. In case, the sample is not as per the CETP inlet parameters, the same shall be sent to High COD facility. |  |                                                    |  |
| Name, Signature & Stamp                              |  | Generator/ Authorized Person                                                                                                                                                                                                                    |  | TEPS Representative                                |  |
| Transporter acknowledgement                          |  | Name<br>Mobile No.:<br>Stamp :                                                                                                                                                                                                                  |  | Signature<br>Date : ...../...../20                 |  |
| Receiver's acknowledgement after receipt of effluent |  | Name :<br>Stamp :                                                                                                                                                                                                                               |  | Signature<br>Date : ...../...../20                 |  |
| Additional Details if any / Remarks                  |  |                                                                                                                                                                                                                                                 |  |                                                    |  |

3rd Copy : Copy for Industry : TEPS/HCOD/-

03/2021-22 (To be given to Concerned Industry)







# TARAPUR ENVIRONMENT PROTECTION SOCIETY

Incorporated under Section 25 of Companies Act, 1956

(Reg.No. U81990 MH 2004 NPL 148221)

Plot No. AM -29 (Part), Near Shivajinagar MIDC, TARAPUR-401508, Dist. Palghar, (Maharashtra)

Contact No. 8600194041, Email : queries@tepecetp.org

## HCOD / HTDS EFFLUENT COLLECTION MANIFEST

|                                                      |  |                                                                                                                                                                                                                                                 |  |
|------------------------------------------------------|--|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| FORM NO.: TEPS/HCOD/ ..... 2022-23                   |  | Date: 03/11/2021                                                                                                                                                                                                                                |  |
| Name of Sender & Plot No.                            |  | Plot No.                                                                                                                                                                                                                                        |  |
| Transport Name                                       |  | M/s. Aaradhya Enterprises, Al Pam, Post Navapur, Tal. & Dist. Palghar                                                                                                                                                                           |  |
| Total No. of Tanker                                  |  | Tanker No.                                                                                                                                                                                                                                      |  |
| GPS Login (1)<br>Password No.                        |  | 9273231268<br>ya9273                                                                                                                                                                                                                            |  |
| GPS Login (1)<br>Password No.                        |  | 9273231268<br>@1234                                                                                                                                                                                                                             |  |
| Authorization :<br>Consent No.<br>(MPCB)             |  | RO-HQ/HW_<br>TRANSPORT/2111000013,<br>dt.12-11-2021                                                                                                                                                                                             |  |
| <b>Effluent Data</b>                                 |  |                                                                                                                                                                                                                                                 |  |
| Quantity in Liters                                   |  | 11.1 AL                                                                                                                                                                                                                                         |  |
| a) Initial Reading :                                 |  | 3524.9                                                                                                                                                                                                                                          |  |
| b) Final Reading :                                   |  | 3536                                                                                                                                                                                                                                            |  |
| Primary Treated                                      |  | Yes <input checked="" type="checkbox"/> No <input type="checkbox"/>                                                                                                                                                                             |  |
| Appearance                                           |  | Free Flowing / Thick liquid / suspension / other                                                                                                                                                                                                |  |
| Colour                                               |  | Colour                                                                                                                                                                                                                                          |  |
| pH                                                   |  | TDS                                                                                                                                                                                                                                             |  |
| COD                                                  |  | C & G                                                                                                                                                                                                                                           |  |
| Viscosity                                            |  | TSS                                                                                                                                                                                                                                             |  |
| Sender's certificate                                 |  | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true. In case, the sample is not as per the CETP inlet parameters, the same shall be sent to High COD facility. |  |
| Name, Signature & Stamp                              |  | Generator/ Authorized Person                                                                                                                                                                                                                    |  |
| Transporter acknowledgement                          |  | Name<br>Mobile No.:<br>Stamp :<br>Signature<br>Date : ...../...../2021                                                                                                                                                                          |  |
| Receiver's acknowledgement after receipt of effluent |  | Name :<br>Stamp :<br>Signature<br>Date : ...../...../2021                                                                                                                                                                                       |  |
| Additional Details if any / Remarks                  |  |                                                                                                                                                                                                                                                 |  |

3rd Copy : Copy for Industry : TEPS/HCOD/-

03/2021-22 (To be given to Concerned Industry)







# TARAPUR ENVIRONMENT PROTECTION SOCIETY 116

Incorporated under Section 25 of Companies Act, 1956

(Reg.No. U91990 MH 2004 NPL 148221)

Plot No. AM -29 (Part), Near Shivajinagar, MIDC, TARAPUR-401506, Dist. Palghar, (Maharashtra)

Contact No.: 8800194041, Email : queries@tepscetp.org

## HCOD / HTDS EFFLUENT COLLECTION MANIFEST

|                                                      |                                                                                                                                                                                                                                                 |                                          |          |
|------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------|----------|
| FORM NO.: TEPS/HCOD/ ... 2022-23                     |                                                                                                                                                                                                                                                 | Date: 29/01/22                           |          |
| Name of Sender & Plot No.                            |                                                                                                                                                                                                                                                 | Plot No.                                 |          |
| Transport Name                                       |                                                                                                                                                                                                                                                 |                                          |          |
| Total No. of Tanker                                  |                                                                                                                                                                                                                                                 | Tanker No.                               |          |
| GPS Login (1)<br>Password No.                        |                                                                                                                                                                                                                                                 | Authorization :<br>Consent No.<br>(MPCB) |          |
| GPS Login (1)<br>Password No.                        |                                                                                                                                                                                                                                                 |                                          |          |
| Effluent Data                                        |                                                                                                                                                                                                                                                 |                                          |          |
| Quantity in Liters                                   | 15.4                                                                                                                                                                                                                                            | Date of collection:                      | 29/01/22 |
| a) Initial Reading :                                 | 3538.00                                                                                                                                                                                                                                         |                                          |          |
| b) Final Reading :                                   | 3546.4                                                                                                                                                                                                                                          |                                          |          |
| Primary Treated                                      | Yes                                                                                                                                                                                                                                             | No                                       |          |
| Appearance                                           | Free Flowing / Thick liquid / suspension / other                                                                                                                                                                                                |                                          |          |
| Colour                                               |                                                                                                                                                                                                                                                 | Odour                                    |          |
| pH                                                   |                                                                                                                                                                                                                                                 | TDS                                      |          |
| COD                                                  |                                                                                                                                                                                                                                                 | O & G                                    |          |
| Viscosity                                            |                                                                                                                                                                                                                                                 | TSS                                      |          |
| Sender's certificate                                 | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true. In case, the sample is not as per the CETP inlet parameters, the same shall be sent to High COD facility. |                                          |          |
| Name, Signature & Stamp                              | Generator/ Authorized Person                                                                                                                                                                                                                    |                                          |          |
| Transporter acknowledgement                          | Name                                                                                                                                                                                                                                            | TEPS Representative                      |          |
|                                                      | Mobile No.                                                                                                                                                                                                                                      | Signature                                |          |
|                                                      | Stamp :                                                                                                                                                                                                                                         | Date : 29/01/2022                        |          |
| Receiver's acknowledgement after receipt of effluent | Name :                                                                                                                                                                                                                                          | Signature                                |          |
|                                                      | Stamp :                                                                                                                                                                                                                                         | Date : 29/01/2022                        |          |
| Additional Details if any / Remarks                  |                                                                                                                                                                                                                                                 |                                          |          |

3rd Copy : Copy for Industry : TEPS/HCOD/-

03/2021-22 (To be given to Concerned Industry)









# MAHARASHTRA POLLUTION CONTROL BOARD

Tel : 25802272

Fax : 25805398

Website: <http://mpcb.gov.in>

E-mail id: rothane@mpcb.gov.in



Regional Office, Thane

5<sup>th</sup> Floor, Office Complex Bldg.

Near Midland Check Naka

Wagle Estate, Thane-400 604

"Yours Service is our Duty"

No. MPCB/ROT/Restart/2206170001

Date: 17/06/2022

To,

M/s. Salvi Chemicals Industries,

Plot No: E- 90 to 95, MIDC Tarapur

Tal. &amp; Dist. Paighar-401506

**Sub:** Conditional Restart Directions under section 33A of the Water (P&C) Act, 1974 and under section 31A of the Air (P&C) Act, 1981 - Reg.

**Ref :-** 1) Consent granted by Board  
2) Closure Direction issued dtd. 03/04/2022  
3) Your request letter dtd. 05/04/2022  
4) Board officials visit to your unit dtd. 20/04/2022  
5) Proposal received from DRO Tarapur-I vide Legal Unique No. MPCB-LEGAL ACTIONS- 124215040, dtd. 06/05/2022  
6) Approval for restart received from HQ dtd. 16/06/2022

Sir,

This refers to the Closure Directions issued by Board vide above reference no: 2 to your unit due to non-compliance causing environmental pollution.

Sub-Regional Officer, Tarapur-I has submitted compliance report of Closure Direction vide ref. (5) above and subsequent approval by MPC Board, HQ on dtd. 16/06/2022, you are hereby allowed to restart your unit subject to following terms and conditions:-

- 1) You shall immediately obtain amendment in existing consent for inclusion High COD & Low COD effluent generation, segregation, treatment & disposal
- 2) You shall operate & maintain dedicated system for segregation of High COD/Low COD effluent streams continuously & properly
- 3) You shall operate inhouse High COD/High TDS treatment system i.e. MEE continuously & properly so as to achieve consented standards
- 4) You shall install ATFD within 15-days. Till the commencement & operation of complete High/COD/High TDS treatment system including MEE & ATFD, you shall dispose High COD/High TDS effluent stream to common treatment facility provided by TEPS i.e. M/s. Sadekar Environ through authorized transporter & shall follow online manifest system. Also, you shall submit disposal record at SRO Tarapur-I by every 3 months.
- 5) You shall operate & maintain existing Effluent Treatment Plant (ETP) for Low COD effluent treatment continuously so as to achieve consented standards and shall dispose treated effluent to CETP through authorized tankers and record of disposal shall be submitted within every 3-months
- 6) You shall operate & maintain Air Pollution Control devices (APCs) continuously so as achieve consented standards.
- 7) You shall dispose generated/stored Hazardous waste (HW) regularly through authorized HW transporter in stipulated time to CHWTSDP / authorized reprocessor and shall follow online manifest system
- 8) You shall assure connectivity of 2-way SCADA, Auto-sampler, NRW with CETP SCADA system time to time and shall calibrate 2-way SCADA system time to time.



- 9) You shall strictly comply with consent conditions and earlier directions issued.
- 10) Your existing Bank Guarantee of Rs. 2.0 lakhs herewith stands forfeited. You shall submit top of Bank guarantee of Rs. 4.0 lakhs towards compliance of these directions within 7-days.
- 11) You shall be liable to pay applicable environmental compensation about illegal bypass through which effluent was being discharged into environment.

These directions are issued under the powers conferred upon me by the Board under section 33A of Water (Prevention and Control of Pollution) Act, 1974. These directions shall be followed scrupulously. In case of non-compliance the Board is constrained to take stringent legal action including forfeiting of bank guarantee and closure of unit, which may please be noted.

This is issued with the approval of competent authority of Board.



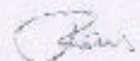
(R.B. Andhale)  
Regional Officer, Thane

**Copy submitted to:**

- 1) Member Secretary, MPCB, Mumbai - for favor of kind information.
- 2) Joint Director (WPC), MPCB, Mumbai - for favor of kind information.

**Copy to:**

- 1) The Executive Engineer, MSEDCL, Palghar  
- It is requested to restore the Electric supply of **M/s. Salvi Chemicals Industries**.
- 2) The Executive Engineer, Water Supply, MIDC, Wagle Estate, Thane / Deputy Engineer (Water Supply), MIDC Tarapur - It is requested to restore the Water supply of **M/s. Salvi Chemicals Industries**.
- 3) Sub Regional Officer, MPCB, Tarapur-4 - You are directed to serve the direction to the industry and report compliance immediately.



(R.B. Andhale)  
Regional Officer, Thane





## Mumbai Waste Management Limited

### Certificate

M/s. Salvi chemical Inds. Ltd.

is a registered member of  
CHW-TSDF at MIDC, Talaja  
for safe & secure disposal of  
Hazardous Waste.

Membership no.: MWML - HZW - TAR - 1143

This Certificate is valid up to

31<sup>st</sup> March 2023

Onkar A. Kulkarni  
Manager - MBD

Somnath Malgar  
Director



**Ref No: SCIL/HR/F/2023****Date: 06.03.2023.**

To,  
The Sub Regional Office,  
Maharashtra Pollution Control Board,  
MPCB Staff Colony Compound, Tarapur,  
Post At. Tarapur, Boisar (W),  
Tal & Dist. Palghar-401506.

**Sub: - Intimation detail For Sludge and Influent (01.12.2022 To  
28.02.2023).**

Respected Sir/Madam,

With reference your letter, No. MPCB/ROT/Restart/2206170001 on  
dated 17.06.2022 in Sr. No-04 and 05 you are given intimation to us for  
submit 3 months sludge and influent related detail in SRO-1 Tarapur office.

So please find herewith attached details as you are required.

This is for your information and Acknowledgement please.

Thanking You,

**For Salvi Chemical Industries Ltd.**

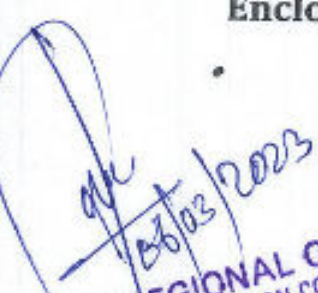


**Authorized Signatory.**



**Enclosed: 1. MWML Manifest details copy and membership certificate.**

**2. CETP Influent manifest copy.**

  
**SUB-REGIONAL OFFICE  
MAHARASHTRA POLLUTION CONTROL BOARD  
TARAPUR, MIDC. COLONY, BOISAR,  
TALUKA & DIST. PALGHAR, PIN 401 504.  
SALVI CHEMICAL INDUSTRIES LTD.**



## M/S. SALVI CHEMICAL INDUSTRIES LTD.

PLOT NO: E-90,93/94,95, MIDC TARAPUR INDUSTRIAL AREA, MAHARASHTRA-401506

## HAZARDOUS WASTE DETAIL (December-2022 TO February-2023)

| Dec-22 |            |                             |                     |          |                |
|--------|------------|-----------------------------|---------------------|----------|----------------|
| SR.NO  | DATE       | MANIFEST NO.                | WASTE TYPE & QTY.KG |          |                |
|        |            |                             | ETP SLUDGE          | MEE SALT | Charcoal Waste |
| 1      | 06.12.2022 | MPCB-HW_MANIFEST-0000296280 | 200                 | 0        | 0              |
| 2      | 06.12.2022 | MPCB-HW_MANIFEST-0000296283 | 0                   | 200      | 0              |
| 3      | 14.12.2022 | MPCB-HW_MANIFEST-0000299646 | 200                 | 0        | 0              |
| 4      | 14.12.2022 | MPCB-HW_MANIFEST-0000299648 | 0                   | 200      | 0              |
| 5      | 20.12.2022 | MPCB-HW_MANIFEST-0000302087 | 0                   | 200      | 0              |
| 6      | 20.12.2022 | MPCB-HW_MANIFEST-0000302091 | 200                 | 0        | 0              |
| 7      | 27.12.2022 | MPCB-HW_MANIFEST-0000304780 | 200                 | 0        | 0              |
| 8      | 27.12.2022 | MPCB-HW_MANIFEST-0000304783 | 0                   | 200      | 0              |
| TOTAL  |            |                             | 800                 | 800      | 0              |
|        |            |                             | 1600                |          |                |

| Jan-23 |            |                             |                     |          |                |
|--------|------------|-----------------------------|---------------------|----------|----------------|
| SR.NO  | DATE       | MANIFEST NO.                | WASTE TYPE & QTY.KG |          |                |
|        |            |                             | ETP SLUDGE          | MEE SALT | Charcoal Waste |
| 1      | 03.01.2023 | MPCB-HW_MANIFEST-0000307466 | 0                   | 200      | 0              |
| 2      | 03.01.2023 | MPCB-HW_MANIFEST-0000307469 | 200                 | 0        | 0              |
| 3      | 10.01.2023 | MPCB-HW_MANIFEST-0000310289 | 200                 | 0        | 0              |
| 4      | 10.01.2023 | MPCB-HW_MANIFEST-0000310292 | 0                   | 200      | 0              |
| 5      | 17.01.2023 | MPCB-HW_MANIFEST-0000313209 | 0                   | 200      | 0              |
| 6      | 17.01.2023 | MPCB-HW_MANIFEST-0000313213 | 200                 | 0        | 0              |
| 7      | 24.01.2023 | MPCB-HW_MANIFEST-0000315801 | 0                   | 200      | 0              |
| 8      | 24.01.2023 | MPCB-HW_MANIFEST-0000315802 | 200                 | 0        | 0              |
| TOTAL  |            |                             | 800                 | 800      | 0              |
|        |            |                             | 1600                |          |                |

| Feb-23 |            |                             |                     |          |                |
|--------|------------|-----------------------------|---------------------|----------|----------------|
| SR.NO  | DATE       | MANIFEST NO.                | WASTE TYPE & QTY.KG |          |                |
|        |            |                             | ETP SLUDGE          | MEE SALT | Charcoal Waste |
| 1      | 01.02.2023 | MPCB-HW_MANIFEST-0000318472 | 0                   | 200      | 0              |
| 2      | 01.02.2023 | MPCB-HW_MANIFEST-0000318473 | 200                 | 0        | 0              |
| 3      | 07.02.2023 | MPCB-HW_MANIFEST-0000320586 | 0                   | 200      | 0              |
| 4      | 07.02.2023 | MPCB-HW_MANIFEST-0000320589 | 200                 | 0        | 0              |
| 5      | 14.02.2023 | MPCB-HW_MANIFEST-0000323090 | 0                   | 200      | 0              |
| 6      | 14.02.2023 | MPCB-HW_MANIFEST-0000323096 | 200                 | 0        | 0              |
| 7      | 21.02.2023 | MPCB-HW_MANIFEST-0000325551 | 0                   | 200      | 0              |
| 8      | 21.02.2023 | MPCB-HW_MANIFEST-0000325554 | 200                 | 0        | 0              |
| 9      | 28.02.2023 | MPCB-HW_MANIFEST-0000328210 | 0                   | 200      | 0              |
| 10     | 28.02.2023 | MPCB-HW_MANIFEST-0000328213 | 200                 | 0        | 0              |
| TOTAL  |            |                             | 1000                | 1000     | 0              |
|        |            |                             | 2000                |          |                |

|                |      |
|----------------|------|
| CHARCOAL WASTE | 0    |
| ETP SLUDGE     | 2600 |
| MEE SALT       | 2600 |
| TOTAL          | 5200 |





| Tarapur Environment Protection Society |            |          |               |               |
|----------------------------------------|------------|----------|---------------|---------------|
| Plot No. E-90, E-93                    |            |          | December-2022 |               |
| No.                                    | Date       | From No. | Tranker No.   | Quantity (KL) |
| 1                                      | 01.12.2022 | 4231     | MH04EY8805    | 9             |
| 2                                      | 01.12.2022 | 4243     | MH04AL6341    | 12            |
| 3                                      | 01.12.2022 | 4244     | MH04CA2311    | 12            |
| 4                                      | 01.12.2022 | 4250     | MH04CA2311    | 11            |
| 5                                      | 02.12.2022 | 4257     | MH04CP2821    | 10            |
| 6                                      | 02.12.2022 | 4267     | MH04AL1510    | 10            |
| 7                                      | 02.12.2022 | 4272     | MH04CA2311    | 13            |
| 8                                      | 03.12.2022 | 4274     | MH04CA2311    | 11.5          |
| 9                                      | 04.12.2022 | 4310     | MH04EY5726    | 10            |
| 10                                     | 05.12.2022 | 4319     | MH04EY8805    | 10            |
| 11                                     | 05.12.2022 | 4337     | MH04AL1510    | 11            |
| 12                                     | 06.12.2022 | 4341     | MH04DK9282    | 10            |
| 13                                     | 06.12.2022 | 4362     | MH04AL6341    | 8             |
| 14                                     | 07.12.2022 | 4370     | MH04EY8805    | 10            |
| 15                                     | 07.12.2022 | 4380     | MH04CA2311    | 10            |
| 16                                     | 07.12.2022 | 4383     | MH04AL1510    | 8             |
| 17                                     | 08.12.2022 | 4389     | MH04EY8805    | 10            |
| 18                                     | 08.12.2022 | 4408     | MH04DK9282    | 10            |
| 19                                     | 09.12.2022 | 4415     | MH04DK9282    | 10            |
| 20                                     | 09.12.2022 | 4430     | MH04CP2821    | 10            |
| 21                                     | 10.12.2022 | 4438     | MH04DK9282    | 10            |
| 22                                     | 10.12.2022 | 4449     | MH04EY8805    | 10            |
| 23                                     | 11.12.2022 | 4453     | MH04DK9282    | 10            |
| 24                                     | 11.12.2022 | 4465     | MH04EY8805    | 10            |
| 25                                     | 12.12.2022 | 4467     | MH04DK9282    | 10            |
| 26                                     | 12.12.2022 | 4478     | MH04AL1510    | 10            |
| 27                                     | 13.12.2022 | 4511     | MH04CA2311    | 10            |
| 28                                     | 13.12.2022 | 4512     | MH04EY8805    | 10            |
| 29                                     | 13.12.2022 | 4514     | MH04EY5726    | 10            |
| 30                                     | 14.12.2022 | 4523     | MH04EY8805    | 9             |
| 31                                     | 14.12.2022 | 4535     | MH04CA2311    | 10            |
| 32                                     | 14.12.2022 | 4537     | MH04CA2311    | 10            |
| 33                                     | 15.12.2022 | 4548     | MH04EY8805    | 9             |
| 34                                     | 15.12.2022 | 4555     | MH04AL1510    | 10            |
| 35                                     | 15.12.2022 | 4562     | MH04DK9282    | 9             |





| Tarapur Environment Protection Society |            |          |               |               |
|----------------------------------------|------------|----------|---------------|---------------|
| Plot No. E-90, E-93                    |            |          | December-2022 |               |
| No.                                    | Date       | From No. | Tranker No.   | Quantity (KL) |
| 36                                     | 15.12.2022 | 4563     | MH04CA2311    | 13.5          |
| 37                                     | 16.12.2022 | 4580     | MH04CA2311    | 13.5          |
| 38                                     | 16.12.2022 | 4567     | MH04EY8805    | 10            |
| 39                                     | 16.12.2022 | 4574     | MH04DK9282    | 10            |
| 40                                     | 16.12.2022 | 4583     | MH04AL6341    | 11            |
| 41                                     | 17.12.2022 | 4588     | MH04EY8805    | 10            |
| 42                                     | 17.12.2022 | 4600     | MH04EY8805    | 9             |
| 43                                     | 17.12.2022 | 4601     | MH04CP2821    | 9             |
| 44                                     | 17.12.2022 | 4606     | MH04AL6341    | 9             |
| 45                                     | 18.12.2022 | 4614     | MH04CA2311    | 13.5          |
| 46                                     | 18.12.2022 | 4615     | MH04EY8805    | 9             |
| 47                                     | 18.12.2022 | 4616     | MH04DK9282    | 10            |
| 48                                     | 18.12.2022 | 4617     | MH04EY8805    | 10            |
| 49                                     | 18.12.2022 | 4625     | MH04EY8805    | 10            |
| 50                                     | 19.12.2022 | 4636     | MH04AL6341    | 9             |
| 51                                     | 19.12.2022 | 4639     | MH04AL1510    | 10            |
| 52                                     | 19.12.2022 | 4641     | MH04EY8805    | 9             |
| 53                                     | 19.12.2022 | 4642     | MH04EY8805    | 9             |
| 54                                     | 20.12.2022 | 4659     | MH04DK9282    | 9             |
| 55                                     | 22.12.2022 | 4688     | MH04EY8805    | 9             |
| 56                                     | 22.12.2022 | 4702     | MH04EY8805    | 9             |
| 57                                     | 23.12.2022 | 4710     | MH04DK9282    | 10            |
| 58                                     | 23.12.2022 | 4721     | MH04DK9282    | 9             |
| 59                                     | 23.12.2022 | 4730     | MH04DK9282    | 9             |
| 60                                     | 23.12.2022 | 4735     | MH04CA2311    | 9             |
| 61                                     | 23.12.2022 | 4737     | MH04EY8805    | 9             |
| 62                                     | 24.12.2022 | 4736     | MH04EY8805    | 9             |
| 63                                     | 24.12.2022 | 4754     | MH04EY8805    | 9             |
| 64                                     | 24.12.2022 | 4759     | MH04EY8805    | 9             |
| 65                                     | 25.12.2022 | 4763     | MH04EY8805    | 9             |
| 66                                     | 25.12.2022 | 4780     | MH04DK9282    | 10            |
| 67                                     | 25.12.2022 | 4783     | MH04CA2311    | 13            |
| 68                                     | 25.12.2022 | 4786     | MH04EY8805    | 9             |
| 69                                     | 26.12.2022 | 4788     | MH04EY8805    | 9             |
| 70                                     | 26.12.2022 | 4797     | MH04EY8805    | 9             |





| Tarapur Environment Protection Society |            |          |              |               |
|----------------------------------------|------------|----------|--------------|---------------|
| Plot No. E-90, E-93                    |            |          | January-2023 |               |
| No.                                    | Date       | From No. | Tranker No.  | Quantity (KL) |
| 1                                      | 01.01.2023 | 4944     | MH04CP2821   | 11            |
| 2                                      | 01.01.2023 | 4952     | MH04EY8805   | 9             |
| 3                                      | 01.01.2023 | 4956     | MH43E8836    | 13            |
| 4                                      | 02.01.2023 | 4970     | MH04CA2311   | 13            |
| 5                                      | 02.01.2023 | 4977     | MH04AL1510   | 10            |
| 6                                      | 03.01.2023 | 5000     | MH04CA2311   | 13.5          |
| 7                                      | 03.01.2023 | 5004     | MH04EY8805   | 10            |
| 8                                      | 04.01.2023 | 5008     | MH04DK9282   | 10            |
| 9                                      | 04.01.2023 | 5029     | MH04DK9282   | 10            |
| 10                                     | 04.01.2023 | 5031     | MH04AL1510   | 9             |
| 11                                     | 05.01.2023 | 5041     | MH04DK9282   | 10            |
| 12                                     | 06.01.2023 | 5062     | MH04DK9282   | 10            |
| 13                                     | 06.01.2023 | 5074     | MH04EY8805   | 9             |
| 14                                     | 06.01.2023 | 5075     | MH04CA2311   | 13            |
| 15                                     | 06.01.2023 | 5078     | MH04AL1510   | 9             |
| 16                                     | 07.01.2023 | 5084     | MH04DK9282   | 10            |
| 17                                     | 07.01.2023 | 5086     | MH04AL6341   | 12.5          |
| 18                                     | 07.01.2023 | 5103     | MH04AL6341   | 13            |
| 19                                     | 08.01.2023 | 5121     | MH04DK9282   | 10            |
| 20                                     | 08.01.2023 | 5111     | MH04AL1510   | 10            |
| 21                                     | 08.01.2023 | 5113     | MH04DK9282   | 10            |
| 22                                     | 08.01.2023 | 5124     | MH04EY8805   | 9             |
| 23                                     | 09.01.2023 | 5138     | MH04AL6341   | 12            |
| 24                                     | 09.01.2023 | 5132     | MH04DK9282   | 10            |
| 25                                     | 09.01.2023 | 5145     | MH04AL6341   | 12            |
| 26                                     | 09.01.2023 | 5146     | MH04EY8805   | 9.5           |
| 27                                     | 10.01.2023 | 5151     | MH04EY8805   | 9             |
| 28                                     | 10.01.2023 | 5155     | MH04DK9282   | 10            |
| 29                                     | 10.01.2023 | 5165     | MH04AL6341   | 10            |
| 30                                     | 11.01.2023 | 5179     | MH04DK9282   | 9             |
| 31                                     | 11.01.2023 | 5182     | MH43E8836    | 16            |
| 32                                     | 11.01.2023 | 5183     | MH04EY8805   | 9             |
| 33                                     | 12.01.2023 | 5204     | MH04DK9282   | 9             |
| 34                                     | 12.01.2023 | 5216     | MH43E8836    | 18            |
| 35                                     | 12.01.2023 | 5224     | MH04DK9282   | 9             |





| Tarapur Environment Protection Society |            |          |              |               |
|----------------------------------------|------------|----------|--------------|---------------|
| Plot No. E-90, E-93                    |            |          | January-2023 |               |
| No.                                    | Date       | From No. | Tranker No.  | Quantity (KL) |
| 36                                     | 13.01.2023 | 5232     | MH04DK9282   | 9             |
| 37                                     | 13.01.2023 | 5238     | MH04DK9282   | 9             |
| 38                                     | 13.01.2023 | 5242     | MH04EY5726   | 9             |
| 39                                     | 13.01.2023 | 5243     | MH04EY8805   | 9             |
| 40                                     | 13.01.2023 | 5245     | MH04AL1510   | 9             |
| 41                                     | 14.01.2023 | 5252     | MH04EY8805   | 9             |
| 42                                     | 14.01.2023 | 5262     | MH04AL1510   | 10            |
| 43                                     | 15.01.2023 | 5284     | MH04DK9282   | 9             |
| 44                                     | 16.01.2023 | 5291     | MH04DK9282   | 9             |
| 45                                     | 16.01.2023 | 5297     | MH04CP2821   | 9             |
| 46                                     | 16.01.2023 | 5307     | MH04AL1510   | 9             |
| 47                                     | 16.01.2023 | 5308     | MH04CA2311   | 14            |
| 48                                     | 17.01.2023 | 5316     | MH04DK9282   | 9             |
| 49                                     | 17.01.2023 | 5334     | MH04EY5726   | 9             |
| 50                                     | 18.01.2023 | 5340     | MH04DK9282   | 9             |
| 51                                     | 18.01.2023 | 5346     | MH04DK9282   | 9             |
| 52                                     | 18.01.2023 | 5359     | MH04CG3455   | 9             |
| 53                                     | 19.01.2023 | 5384     | MH04AL1510   | 10            |
| 54                                     | 19.01.2023 | 5379     | MH04CP2821   | 16            |
| 55                                     | 20.01.2023 | 5397     | MH04DK9282   | 9             |
| 56                                     | 20.01.2023 | 5403     | MH04AL1510   | 9             |
| 57                                     | 20.01.2023 | 5414     | MH04EY8805   | 9             |
| 58                                     | 20.01.2023 | 5415     | MH04CA2311   | 13            |
| 59                                     | 21.01.2023 | 5417     | MH04DK9282   | 9             |
| 60                                     | 21.01.2023 | 5438     | MH04DK9282   | 9             |
| 61                                     | 21.01.2023 | 5440     | MH04AL1510   | 9             |
| 62                                     | 21.01.2023 | 5442     | MH04EY8805   | 9             |
| 63                                     | 22.01.2023 | 5449     | MH04E8836    | 16            |
| 64                                     | 22.01.2023 | 5459     | MH04DK9282   | 9             |
| 65                                     | 22.01.2023 | 5460     | MH43E8836    | 16            |
| 66                                     | 22.01.2023 | 5461     | MH04AL1510   | 9             |
| 67                                     | 23.01.2023 | 5480     | MH04AL6341   | 13            |
| 68                                     | 23.01.2023 | 5483     | MH04DK9282   | 9             |
| 69                                     | 24.01.2023 | 5493     | MH04DK9282   | 9             |
| 70                                     | 24.01.2023 | 5505     | MH43E8836    | 16            |





## Tarapur Environment Protection Society

Plot No. E-90, E-93

February-2023

| No. | Date       | From No. | Tranker No. | Quantity (KL) |
|-----|------------|----------|-------------|---------------|
| 1   | 01.02.2023 | 5699     | MH04EY8805  | 9             |
| 2   | 01.02.2023 | 5691     | MH04DK9282  | 9             |
| 3   | 01.02.2023 | 5704     | MH04EY8805  | 9             |
| 4   | 02.02.2023 | 5728     | MH04CP2821  | 9.5           |
| 5   | 02.02.2023 | 5729     | MH04EY8805  | 9             |
| 6   | 02.02.2023 | 5743     | MH04DK9282  | 9.5           |
| 7   | 02.02.2023 | 5744     | MH04DK9282  | 9.5           |
| 8   | 02.02.2023 | 5747     | MH04AL6341  | 11            |
| 9   | 03.02.2023 | 5751     | MH04DK9282  | 9             |
| 10  | 03.02.2023 | 5759     | MH04CG3455  | 9.5           |
| 11  | 03.02.2023 | 5768     | MH04EY5726  | 9.5           |
| 12  | 03.02.2023 | 5773     | MH04EY8805  | 9             |
| 13  | 03.02.2023 | 5774     | MH04DK9282  | 10            |
| 14  | 04.02.2023 | 5778     | MH04DK9282  | 9             |
| 15  | 04.02.2023 | 5787     | MH04CP2821  | 9.5           |
| 16  | 04.02.2023 | 5800     | MH04EY8805  | 9             |
| 17  | 05.02.2023 | 5806     | MH04DK9282  | 10            |
| 18  | 05.02.2023 | 5814     | MH04DK9282  | 10            |
| 19  | 05.02.2023 | 5818     | MH04DK9282  | 9             |
| 20  | 05.02.2023 | 5823     | MH04EY8805  | 9             |
| 21  | 06.02.2023 | 5834     | MH04DK9282  | 9             |
| 22  | 06.02.2023 | 5839     | MH04DK9282  | 9             |
| 23  | 06.02.2023 | 5842     | MH04EY8805  | 9             |
| 24  | 06.02.2023 | 5850     | MH04EY8805  | 9             |
| 25  | 07.02.2023 | 5862     | MH04DK9282  | 9             |
| 26  | 07.02.2023 | 5870     | MH04EY8805  | 9             |
|     | 07.02.2023 | 5875     | MH04CG3455  | 9             |
| 27  | 07.02.2023 | 5877     | MH04DK9282  | 9             |
| 28  | 07.02.2023 | 5878     | MH04DK9282  | 9             |
| 29  | 08.02.2023 | 5895     | MH04DK9282  | 10            |
| 30  | 08.02.2023 | 5903     | MH04CP2821  | 10            |
| 31  | 09.02.2023 | 5925     | MH04DK9282  | 9             |
| 32  | 09.02.2023 | 5933     | MH04EY8805  | 9             |
| 33  | 09.02.2023 | 5938     | MH04DK9282  | 9             |
| 34  | 09.02.2023 | 5931     | MH04EY8805  | 9             |
| 35  | 10.02.2023 | 5957     | MH04CP2821  | 9             |





## Tarapur Environment Protection Society

Plot No. E-90, E-93

February-2023

| No. | Date       | From No. | Tranker No. | Quantity (KL) |
|-----|------------|----------|-------------|---------------|
| 36  | 10.02.2023 | 5959     | MH04EY8805  | 9             |
| 37  | 10.02.2023 | 5970     | MH04DK9282  | 9             |
| 38  | 11.02.2023 | 5985     | MH04DK9282  | 9             |
| 39  | 11.02.2023 | 5995     | MH04CG3455  | 10            |
| 40  | 11.02.2023 | 5999     | MH04CG3455  | 10            |
| 41  | 11.02.2023 | 6004     | MH04EY8805  | 9             |
| 42  | 12.02.2023 | 6013     | MH04DK9282  | 9             |
| 43  | 12.02.2023 | 6023     | MH04AL6341  | 9             |
| 44  | 12.02.2023 | 6027     | MH04DK9282  | 9             |
| 45  | 12.02.2023 | 6028     | MH04EY8805  | 9             |
| 46  | 12.02.2023 | 6029     | MH04DK9282  | 9             |
| 47  | 13.02.2023 | 6038     | MH04DK9282  | 9             |
| 48  | 13.02.2023 | 6048     | MH04CG3455  | 9             |
| 49  | 14.02.2023 | 6075     | MH04CP2821  | 9             |
| 50  | 14.02.2023 | 6068     | MH04DK9282  | 9             |
| 51  | 14.02.2023 | 6080     | MH04DK9282  | 9             |
| 52  | 15.02.2023 | 6107     | MH04AL1510  | 9             |
| 53  | 15.02.2023 | 6098     | MH04DK9282  | 9             |
| 54  | 15.02.2023 | 6121     | MH04CP2821  | 9             |
| 55  | 15.02.2023 | 6120     | MH04CG3455  | 10            |
| 56  | 15.02.2023 | 6123     | MH04DK9282  | 9             |
| 57  | 16.02.2023 | 6129     | MH04DK9282  | 9             |
| 58  | 16.02.2023 | 6137     | MH04DK9282  | 9             |
| 59  | 16.02.2023 | 6151     | MH04CA2311  | 11.5          |
| 60  | 16.02.2023 | 6152     | MH04DK9282  | 9             |
| 61  | 17.02.2023 | 6159     | MH04DK9282  | 9             |
| 62  | 17.02.2023 | 6166     | MH04CP2821  | 9             |
| 63  | 18.02.2023 | 6187     | MH04DK9282  | 9             |
| 64  | 19.02.2023 | 6211     | MH04DK9282  | 9             |
| 65  | 20.02.2023 | 6352     | MH04DK9282  | 9             |
| 66  | 20.02.2023 | 6244     | MH04DK9282  | 9             |
| 67  | 20.02.2023 | 6252     | MH04AL1510  | 9             |
| 68  | 20.02.2023 | 6218     | MH04CG3455  | 10            |
| 69  | 21.02.2023 | 6259     | MH04DK9282  | 9             |
| 70  | 21.02.2023 | 6269     | MH04EY8805  | 10            |





## Tarapur Environment Protection Society

Plot No. E-90, E-93

February-2023

| No.          | Date       | From No. | Tranker No. | Quantity (KL) |
|--------------|------------|----------|-------------|---------------|
| 71           | 21.02.2023 | 6284     | MH04DK9282  | 9             |
| 72           | 22.02.2023 | 6292     | MH04DK9282  | 9             |
| 73           | 22.02.2023 | 6306     | MH04EY8805  | 9             |
| 74           | 22.02.2023 | 6307     | MH04AL1510  | 10            |
| 75           | 23.02.2023 | 6322     | MH04DK9282  | 9             |
| 76           | 23.02.2023 | 6330     | MH04DK9282  | 9             |
| 77           | 23.02.2023 | 6347     | MH04CA2311  | 12.5          |
| 78           | 24.02.2023 | 6359     | MH04DK9282  | 9             |
| 79           | 24.02.2023 | 6370     | MH04DK9282  | 9             |
| 80           | 24.02.2023 | 6374     | MH04EY8805  | 9             |
| 81           | 25.02.2023 | 6385     | MH04DK9282  | 9             |
| 82           | 25.02.2023 | 6397     | MH04DK9282  | 9             |
| 83           | 26.02.2023 | 6412     | MH04DK9282  | 9             |
| 84           | 26.02.2023 | 6405     | MH04EY8805  | 9             |
| 85           | 26.02.2023 | 6418     | MH04DK9282  | 10            |
| 86           | 26.02.2023 | 6426     | MH04CA2311  | 12.5          |
| 87           | 27.02.2023 | 6431     | MH04DK9282  | 9             |
| 88           | 27.02.2023 | 6445     | MH04DK9282  | 9             |
| 89           | 27.02.2023 | 6454     | MH04DK9282  | 9             |
| 90           | 28.02.2023 | 6461     | MH04DK9282  | 9.5           |
| 91           | 28.02.2023 | 6472     | MH04AL6341  | 12            |
| 92           | 28.02.2023 | 6475     | MH04CP2821  | 10            |
| 93           | 28.02.2023 | 6480     | MH04EY5726  | 10            |
| <b>Total</b> |            |          |             | <b>878.0</b>  |







Towards sustainable growth

## Mumbai Waste Management Limited

### Certificate

M/s. Salvi chemical Inds. Ltd.

is a registered member of

CHW-TSDF at MIDC, Talaja

for safe & secure disposal of

Hazardous Waste.

Membership no.: MWML - HzW - TAR - 1143

This Certificate is valid up to

31<sup>st</sup> March 2023

Onkar A. Kulkarni  
Manager - MBD

Somnath Malgar  
Director

An ISO 9001:2015, ISO 14001 : 2015 & ISO 45001 : 2018 Certified Company

MWML Laboratory is accredited by NABL and Approved by MoEF



## MAHARASHTRA POLLUTION CONTROL BOARD

|                                                              |                                                                                   |                                              |
|--------------------------------------------------------------|-----------------------------------------------------------------------------------|----------------------------------------------|
| Tel : 25802272                                               |  | Regional Office, Thane                       |
| Fax : 25805398                                               |                                                                                   | 5 <sup>th</sup> Floor, Office Complex Bldg., |
| Website: <a href="http://mpcb.gov.in">http://mpcb.gov.in</a> |                                                                                   | Near Mulund Check Naka,                      |
| E-mail id: rothane@mpcb.gov.in                               |                                                                                   | Wagle Estate, Thane-400 604.                 |
| "Yours Service is our Duty"                                  |                                                                                   |                                              |

No. MPCB/ROT/Restart/2206170001

Date: 17/06/2022

To,  
M/s. Salvi Chemicals Industries,  
Plot No: E- 90 to 95, MIDC Tarapur,  
Tal. & Dist. Palghar-401506.

**Sub:** Conditional Restart Directions under section 33A of the Water (P&CP) Act, 1974 and under section 31A of the Air (P&CP) Act, 1981 – Reg.

**Ref :-** 1) Consent granted by Board.  
2) Closure Direction issued dtd. 01/04/2022.  
3) Your request letter dtd. 05/04/2022.  
4) Board officials visit to your unit dtd. 20/04/2022.  
5) Proposal received from SRO Tarapur-I vide Legal Unique No. MPCB- LEGAL\_ACTIONS- 121219040, dtd. 06/05/2022.  
6) Approval for restart received from HQ dtd. 16/06/2022.

Sir,

This refers to the Closure Directions issued by Board vide above reference no: 2 to your unit due to non- compliance causing environmental pollution.

Sub-Regional Officer, Tarapur-I has submitted compliance report of Closure Direction vide ref. (5) above and subsequent approval by MPC Board, HQ on dtd. 16/06/2022, you are hereby allowed to restart your unit subject to following terms and conditions:-

- 1) You shall immediately obtain amendment in existing consent for inclusion High COD & Low COD effluent generation, segregation, treatment & disposal.
- 2) You shall operate & maintain dedicated system for segregation of High COD/Low COD effluent streams continuously & properly.
- 3) You shall operate inhouse High COD/High TDS treatment system i.e MEE continuously & properly so as to achieve consented standards.
- 4) You shall install ATFD within 15-days. Till the commencement & operation of complete High/COD/High TDS treatment system including MEE & ATFD, you shall dispose High COD/High TDS effluent stream to common treatment facility provided by TEPS i.e M/s. Sadekar Environ through authorized transporter & shall follow online manifest system. Also, you shall submit disposal record at SRO Tarapur-I by every 3-months.
- 5) You shall operate & maintain existing Effluent Treatment Plant (ETP) for Low COD effluent treatment continuously so as to achieve consented standards and shall dispose treated effluent to CETP through authorized tankers and record of disposal shall be submitted within every 3-months.
- 6) You shall operate & maintain Air Pollution Control devices (APCs) continuously so as achieve consented standards.
- 7) You shall dispose generated/stored Hazardous waste (HW) regularly through authorized HW transporter in stipulated time to CHWTSDF / authorized reprocessor and shall follow online manifest system.
- 8) You shall assure connectivity of 2-way SCADA, Auto-sampler, NRV with CETP SCADA system time to time and shall calibrate 2-way SCADA system time to time.

2/-





Ref No: SCIL/HR/F/2023

Date: 26.06.2023.

To,  
The Sub Regional Office,  
Maharashtra Pollution Control Board,  
MPCB Staff Colony Compound, Tarapur,  
Post At. Tarapur, Boisar (W),  
Tal & Dist. Palghar-401506.

Sub: - Intimation detail For Sludge and Influent  
(01.03.2023 To 31.05.2023).

Respected Sir/Madam,

With reference your letter, No. MPCB/ROT/Restart/2206170001 on dated 17.06.2022 in Sr. No-04 and 05 you are given intimation to us for submit 3 months sludge and influent related detail in SRO-1 Tarapur office.

So please find herewith attached details as you are required.

This is for your information and Acknowledgement please.

Thanking You,

For Salvi Chemical Industries Ltd.

Authorized Signatory.



Enclosed: 1. MWML Manifest details copy and membership certificate.

2. CETP Influent manifest copy.

26/6/23  
Received  
SUB - REGIONAL OFFICE  
M.P.C. BOARD  
M.I.D.C. OFFICE COMPOUND  
TARAPUR - 401506  
Tal : DIST. - PALGHAR.

SALVI CHEMICAL INDUSTRIES LTD.

Corporate Office:  
107-108, Western Edge II,  
W. E. Highway, Borivli (E),  
Mumbai - 400066, MH, India.

[P] : 91 - 22 - 2870 1438 / 49 / 50  
[F] : 91 - 22 - 2870 3656  
[E] : info@salvichem.com  
[W] : www.salvichem.com

Factory Address:  
E-90/93/94/95, M.I.D.C.,  
Tarapur, Boisar, Pin Code: 401506,  
Dist. Palghar, MH, India.

(A Govt. Recognized Export House)  
CIN No.: U24230MH2005PLC000004



**M/S. SALVI CHEMICAL INDUSTRIES LTD.**

PLOT NO: E-90,93/94,95, MIDC TARAPUR INDUSTRIAL AREA, MAHARASHTRA-401506

**HAZARDOUS WASTE DETAIL (March-2023 TO May-2023)****Mar-23**

| SR.NO        | DATE       | MANIFEST NO.                | WASTE TYPE & QTY.KG |            |                |
|--------------|------------|-----------------------------|---------------------|------------|----------------|
|              |            |                             | ETP SLUDGE          | MEE SALT   | Charcoal Waste |
| 1            | 14.03.2023 | MPCB-HW_MANIFEST-0000333411 | 200                 | 0          | 0              |
| 2            | 14.03.2023 | MPCB-HW_MANIFEST-0000333409 | 0                   | 200        | 0              |
| 3            | 20.03.2023 | MPCB-HW_MANIFEST-0000335434 | 200                 | 0          | 0              |
| 4            | 20.03.2023 | MPCB-HW_MANIFEST-0000335432 | 0                   | 200        | 0              |
| <b>TOTAL</b> |            |                             | <b>400</b>          | <b>400</b> | <b>0</b>       |
|              |            |                             | <b>800</b>          |            |                |

**Apr-23**

| SR.NO        | DATE       | MANIFEST NO.                | WASTE TYPE & QTY.KG |            |                |
|--------------|------------|-----------------------------|---------------------|------------|----------------|
|              |            |                             | ETP SLUDGE          | MEE SALT   | Charcoal Waste |
| 1            | 04.04.2023 | MPCB-HW_MANIFEST-0000343441 | 0                   | 200        | 0              |
| 2            | 04.04.2023 | MPCB-HW_MANIFEST-0000343442 | 200                 | 0          | 0              |
| 3            | 18.04.2023 | MPCB-HW_MANIFEST-0000348604 | 0                   | 200        | 0              |
| 4            | 18.04.2023 | MPCB-HW_MANIFEST-0000348591 | 200                 | 0          | 0              |
| 5            | 25.04.2023 | MPCB-HW_MANIFEST-0000351267 | 200                 | 0          | 0              |
| 6            | 25.04.2023 | MPCB-HW_MANIFEST-0000351266 | 0                   | 200        | 0              |
| <b>TOTAL</b> |            |                             | <b>600</b>          | <b>600</b> | <b>0</b>       |
|              |            |                             | <b>1200</b>         |            |                |

**May-23**

| SR.NO        | DATE       | MANIFEST NO.                | WASTE TYPE & QTY.KG |            |                |
|--------------|------------|-----------------------------|---------------------|------------|----------------|
|              |            |                             | ETP SLUDGE          | MEE SALT   | Charcoal Waste |
| 1            | 02.05.2023 | MPCB-HW_MANIFEST-0000353176 | 200                 | 0          | 0              |
| 2            | 02.05.2023 | MPCB-HW_MANIFEST-0000353169 | 0                   | 200        | 0              |
| 3            | 09.05.2023 | MPCB-HW_MANIFEST-0000356021 | 0                   | 200        | 0              |
| 4            | 09.05.2023 | MPCB-HW_MANIFEST-0000356023 | 200                 | 0          | 0              |
| 5            | 16.05.2023 | MPCB-HW_MANIFEST-0000358411 | 0                   | 200        | 0              |
| 6            | 16.05.2023 | MPCB-HW_MANIFEST-0000358413 | 200                 | 0          | 0              |
| 7            | 30.05.2023 | MPCB-HW_MANIFEST-0000363811 | 0                   | 200        | 0              |
| 8            | 30.05.2023 | MPCB-HW_MANIFEST-0000363812 | 200                 | 0          | 0              |
| <b>TOTAL</b> |            |                             | <b>800</b>          | <b>800</b> | <b>0</b>       |
|              |            |                             | <b>1600</b>         |            |                |

|                |             |
|----------------|-------------|
| ETP SLUDGE     | 1800        |
| MEE SALT       | 1800        |
| CHARCOAL WASTE | 0           |
| <b>TOTAL</b>   | <b>3600</b> |





## Tarapur Environment Protection Society

Plot No. E-90, E-93

March-2023

| No. | Date       | Form No. | Tranker No. | Quantity (KL) |
|-----|------------|----------|-------------|---------------|
| 1   | 01.03.2023 | 6490     | MH04DK9282  | 9             |
| 2   | 01.03.2023 | 6516     | MH04DK9282  | 9             |
| 3   | 01.03.2023 | 6518     | MH04CG3455  | 9             |
| 4   | 01.03.2023 | 6504     | MH04E8805   | 9             |
| 5   | 02.03.2023 | 6525     | MH04DK9282  | 9             |
| 6   | 02.03.2023 | 6548     | MH04DK9282  | 9             |
| 7   | 02.03.2023 | 6549     | MH04EY8805  | 9             |
| 8   | 02.03.2023 | 6552     | MH04DK9282  | 9             |
| 9   | 04.03.2023 | 6595     | MH04AL6341  | 12.5          |
| 10  | 04.03.2023 | 6600     | MH04CA2311  | 12            |
| 11  | 05.03.2023 | 6612     | MH04AL6341  | 10            |
| 12  | 06.03.2023 | 6639     | MH04DK9282  | 9             |
| 13  | 06.03.2023 | 6660     | MH04CG3455  | 9             |
| 14  | 09.03.2023 | 6689     | MH04DK9282  | 9             |
| 15  | 09.03.2023 | 6693     | MH04CG3455  | 9             |
| 16  | 10.03.2023 | 6698     | MH04DK9282  | 9             |
| 17  | 10.03.2023 | 6722     | MH04EY8805  | 9             |
| 18  | 10.03.2023 | 6723     | MH04DK9282  | 9             |
| 19  | 10.03.2023 | 6709     | MH43E8836   | 13            |
| 20  | 11.03.2023 | 6639     | MH04EY9282  | 9             |
| 21  | 11.03.2023 | 6744     | MH04EL2166  | 15.5          |
| 22  | 11.03.2023 | 6646     | MH04DK9282  | 9             |
| 23  | 11.03.2023 | 6650     | MH04EY8805  | 9             |
| 24  | 12.03.2023 | 6761     | MH04CG3455  | 9             |
| 25  | 12.03.2023 | 6766     | MH04EL2166  | 15            |
| 26  | 12.03.2023 | 6773     | MH04CG3455  | 9             |
| 27  | 12.03.2023 | 6781     | MH04EY8805  | 9             |
| 28  | 13.03.2023 | 6791     | MH04DK9282  | 9             |
| 29  | 13.03.2023 | 6803     | MH04EY8805  | 9             |
| 30  | 13.03.2023 | 6810     | MH04DK9282  | 9             |
| 31  | 13.03.2023 | 6813     | MH04EL2166  | 15.5          |
| 32  | 13.03.2023 | 6832     | MH04DK9282  | 9             |
| 33  | 14.03.2023 | 6820     | MH04DK9282  | 9             |
| 34  | 14.03.2023 | 6844     | MH04AL8095  | 10            |
| 35  | 14.03.2023 | 6843     | MH04FP2504  | 16            |
| 36  | 15.03.2023 | 6853     | MH04DK9282  | 9             |
| 37  | 15.03.2023 | 6865     | MH04DK9282  | 9             |
| 38  | 15.03.2023 | 6875     | MH04EY8805  | 9             |





## Tarapur Environment Protection Society

Plot No. E-90, E-93

March-2023

| No.          | Date       | Form No. | Tranker No. | Quantity (KL) |
|--------------|------------|----------|-------------|---------------|
| 39           | 16.03.2023 | 6885     | MH04DK9282  | 9             |
| 40           | 16.03.2023 | 6897     | MH04EY8805  | 9             |
| 41           | 16.03.2023 | 6898     | MH04AL8095  | 9.5           |
| 42           | 18.03.2023 | 6947     | MH04AL8095  | 10            |
| 43           | 18.03.2023 | 6955     | MH04EY5726  | 9.5           |
| 44           | 19.03.2023 | 6975     | MH04DK9282  | 9             |
| 45           | 19.03.2023 | 6977     | MH04EY8805  | 9             |
| 46           | 19.03.2023 | 6980     | MH04AL8095  | 9             |
| 47           | 20.03.2023 | 7003     | MH04DK9282  | 9             |
| 48           | 20.03.2023 | 7008     | MH04CG3455  | 9.5           |
| 49           | 20.03.2023 | 7021     | MH04CG3455  | 9.5           |
| 50           | 21.03.2023 | 7032     | MH04FP2504  | 17            |
| 51           | 22.03.2023 | 7065     | MH04FP2504  | 17            |
| 52           | 22.03.2023 | 7069     | MH04AL1510  | 9             |
| 53           | 22.03.2023 | 7081     | MH04DK9282  | 9             |
| 54           | 23.03.2023 | 7088     | MH04EY8805  | 9             |
| 55           | 23.03.2023 | 7093     | MH04AL6341  | 12            |
| 56           | 23.03.2023 | 7108     | MH04EY5726  | 10            |
| 57           | 24.03.2023 | 7118     | MH04DK9282  | 9             |
| 58           | 24.03.2023 | 7133     | MH04CP2821  | 9             |
| 59           | 25.03.2023 | 7156     | MH04AL1510  | 9.5           |
| 60           | 25.03.2023 | 7171     | MH04CP2821  | 9.5           |
| 61           | 26.03.2023 | 7174     | MH04EY8805  | 9             |
| 62           | 26.03.2023 | 7195     | MH04AL1510  | 9             |
| 63           | 26.03.2023 | 7197     | MH04EY8805  | 9             |
| 64           | 26.03.2023 | 7200     | MH04AL1510  | 9             |
| 65           | 27.03.2023 | 7214     | MH04DK9282  | 9             |
| 66           | 27.03.2023 | 7222     | MH04AL1510  | 9             |
| 67           | 27.03.2023 | 7224     | MH04AL6341  | 11.5          |
| 68           | 28.03.2023 | 7257     | MH04DD3992  | 15            |
| 69           | 28.03.2023 | 7259     | MH04EL2166  | 16            |
| 70           | 29.03.2023 | 7284     | MH04DD3992  | 17            |
| 71           | 29.03.2023 | 7285     | MH04EL2166  | 17            |
| 72           | 30.03.2023 | 7296     | MH04DD3992  | 20            |
| 73           | 30.03.2023 | 7327     | MH04FP2504  | 16.5          |
| 74           | 31.03.2023 | 7330     | MH04DD3992  | 20            |
| 75           | 31.03.2023 | 7341     | MH04EY8805  | 9             |
| <b>Total</b> |            |          |             | <b>798.5</b>  |





## Tarapur Environment Protection Society

Plot No. E-90, E-93

April-2023

| No.   | Date       | Form No. | Tranker No. | Quantity (KL) |
|-------|------------|----------|-------------|---------------|
| 1     | 01.04.2023 | 7360     | MH04DD3992  | 20            |
| 2     | 01.04.2023 | 7368     | MH04EL2166  | 19            |
| 3     | 02.04.2023 | 7397     | MH04EY5726  | 9.2           |
| 4     | 02.04.2023 | 7393     | MH04CP2821  | 10            |
| 5     | 02.04.2023 | 7393     | MH04EY8805  | 9             |
| 6     | 03.04.2023 | 7415     | MH04DD3992  | 12            |
| 7     | 03.04.2023 | 7410     | MH04DD3992  | 20            |
| 8     | 04.04.2023 | 7461     | MH04DD3992  | 20            |
| 9     | 05.04.2023 | 7490     | MH04DD3992  | 20            |
| 10    | 06.04.2023 | 7495     | MH04FP2504  | 20            |
| 11    | 06.04.2023 | 7517     | MH43E8836   | 20            |
| 12    | 07.04.2023 | 7522     | MH04FP2504  | 19            |
| 13    | 07.04.2023 | 7540     | MH04EL2166  | 20            |
| 14    | 08.04.2023 | 7547     | MH04DD3992  | 20            |
| 15    | 09.04.2023 | 7572     | MH04FP2504  | 19            |
| 16    | 09.04.2023 | 7589     | MH04CP2821  | 10            |
| 17    | 10.04.2023 | 7595     | MH04DD3992  | 20            |
| 18    | 10.04.2023 | 7619     | MH04FP2504  | 19            |
| 19    | 10.04.2023 | 7622     | MH04AL6341  | 11            |
| 20    | 11.04.2023 | 7645     | MH04FP2504  | 18            |
| 21    | 11.04.2023 | 7651     | MH04DD3992  | 20            |
| 22    | 12.04.2023 | 7668     | MH04AL1510  | 10            |
| 23    | 12.04.2023 | 7681     | MH04FP2504  | 18            |
| 24    | 13.04.2023 | 7696     | MH04EY8805  | 9             |
| 25    | 13.04.2023 | 7709     | MH04EY8805  | 9             |
| 26    | 13.04.2023 | 7710     | MH04CP2821  | 10            |
| 27    | 18.04.2023 | 7780     | MH04EL2166  | 19            |
| 28    | 26.04.2023 | 8048     | MH04FP2504  | 18            |
| 29    | 27.04.2023 | 8054     | MH04FP2504  | 18            |
| 30    | 27.04.2023 | 8077     | MH04EY5726  | 10            |
| 31    | 27.04.2023 | 8076     | MH04CP2821  | 10            |
| 32    | 28.04.2023 | 8082     | MH04FP2504  | 18            |
| 33    | 28.04.2023 | 8102     | MH04EY8805  | 9             |
| 34    | 29.04.2023 | 8113     | MH04DD3992  | 20            |
| 35    | 29.04.2023 | 8130     | MH04EY5726  | 10            |
| 36    | 29.04.2023 | 8145     | MH04AL8095  | 10            |
| 37    | 30.04.2023 | 8150     | MH04DD3992  | 20            |
| 38    | 30.04.2023 | 8177     | MH04DD3992  | 20            |
| Total |            |          |             | 593.2         |





## Tarapur Environment Protection Society

Plot No. E-90, E-93

May-2023

| No. | Date       | Form No. | Tranker No. | Quantity (KL) |
|-----|------------|----------|-------------|---------------|
| 1   | 02.05.2023 | 8180     | MH04DD3992  | 18            |
| 2   | 02.05.2023 | 8189     | MH04AL1510  | 10            |
| 3   | 03.05.2023 | 8230     | MH04DD3992  | 18            |
| 4   | 03.05.2023 | 8232     | MH04CG3455  | 10            |
| 5   | 04.05.2023 | 8241     | MH04CG3455  | 9             |
| 6   | 04.05.2023 | 8260     | MH04CA2311  | 12            |
| 7   | 05.05.2023 | 8270     | MH04CP2821  | 10            |
| 8   | 05.05.2023 | 8289     | MH04AL1510  | 10            |
| 9   | 06.05.2023 | 8097     | MH04AL1510  | 9             |
| 10  | 07.05.2023 | 8328     | MH04EY5726  | 10            |
| 11  | 07.05.2023 | 8351     | MH04AL1510  | 9             |
| 12  | 08.05.2023 | 8356     | MH04AL8095  | 10            |
| 13  | 08.05.2023 | 8379     | MH43E8836   | 18            |
| 14  | 08.05.2023 | 8386     | MH04AL6341  | 12            |
| 15  | 09.05.2023 | 8390     | MH04AL8095  | 10            |
| 16  | 09.05.2023 | 8417     | MH04DD3992  | 18            |
| 17  | 10.05.2023 | 8432     | MH04DD3992  | 18            |
| 18  | 11.05.2023 | 8463     | MH04DD3992  | 18            |
| 19  | 11.05.2023 | 8466     | MH04EY8805  | 9             |
| 20  | 12.05.2023 | 8497     | MH04EY5726  | 10            |
| 21  | 13.05.2023 | 8526     | MH04CA2311  | 14            |
| 22  | 13.05.2023 | 8549     | MH04CA2311  | 13            |
| 23  | 15.05.2023 | 8584     | MH043.E8836 | 18            |
| 24  | 15.05.2023 | 8589     | MH04EY8805  | 9             |
| 25  | 16.05.2023 | 8615     | MH043.E8836 | 18            |
| 26  | 17.05.2023 | 8661     | MH04DD3992  | 18            |
| 27  | 18.05.2023 | 8672     | MH04EY8805  | 9             |
| 28  | 18.05.2023 | 8691     | MH04CA2311  | 13            |
| 29  | 19.05.2023 | 8701     | MH04EY8805  | 9             |
| 30  | 19.05.2023 | 8718     | MH04EY8805  | 9             |
| 31  | 20.05.2023 | 8749     | MH04AL6341  | 12            |
| 32  | 21.05.2023 | 8761     | MH04CA2311  | 14            |
| 33  | 23.05.2023 | 8817     | MH04CA2311  | 13            |
| 34  | 23.05.2023 | 8833     | MH04CA2311  | 13            |
| 35  | 23.05.2023 | 8821     | MH04CA2311  | 13            |





## Tarapur Environment Protection Society

Plot No. E-90, E-93

May-2023

| No.          | Date       | Form No. | Tranker No. | Quantity (KL) |
|--------------|------------|----------|-------------|---------------|
| 36           | 24.05.2023 | 8860     | MH04FP2504  | 17            |
| 37           | 24.05.2023 | 8861     | MH043.E8836 | 17            |
| 38           | 25.05.2023 | 8890     | MH43E8836   | 17            |
| 39           | 25.05.2023 | 8877     | MH04DD3992  | 17            |
| 40           | 27.05.2023 | 8947     | MH04EY8805  | 9             |
| 41           | 27.05.2023 | 8948     | MH04EY8805  | 9             |
| 42           | 27.05.2023 | 8949     | MH04CA2311  | 13            |
| 43           | 28.05.2023 | 8956     | MH04CA2311  | 13            |
| 44           | 28.05.2023 | 8980     | MH04CA2311  | 12            |
| 45           | 29.05.2023 | 9005     | MH04DD3992  | 13            |
| 46           | 30.05.2023 | 9035     | MH04EL2166  | 16            |
| 47           | 31.05.2023 | 9058     | MH04DD3992  | 16            |
| <b>Total</b> |            |          |             | <b>612.0</b>  |







Sustainability

**Mumbai Waste Management Limited**  
**CERTIFICATE OF MEMBERSHIP**

M/s Sahi Chemical Inds LTD

*is a registered member of  
CHW-TSDF at MIDC - Talaja for  
safe and secure disposal of  
Hazardous waste.*

**Membership No: MWML-HZW - TAR - 1143**

**This Certificate is valid up to 31st March 2024**

**Onkar Kulkarni**  
Manager - BMD

**Somnath Malgar**  
Director

An ISO 9001:2015 / ISO 14001: 2015 / ISO 45001:2018 Certified Company  
MWML Laboratory is Accredited by NABL & Recognised by MoEF & CC



# MAHARASHTRA POLLUTION CONTROL BOARD

|                                                              |                                                                                   |                                              |
|--------------------------------------------------------------|-----------------------------------------------------------------------------------|----------------------------------------------|
| Tel : 25802272                                               |  | Regional Office, Thane                       |
| Fax : 25805398                                               |                                                                                   | 5 <sup>th</sup> Floor, Office Complex Bldg., |
| Website: <a href="http://mpcb.gov.in">http://mpcb.gov.in</a> |                                                                                   | Near Mulund Check Naka,                      |
| E-mail Id: rothane@mpcb.gov.in                               |                                                                                   | Wagle Estate, Thane-400 604.                 |
| "Your Service is our Duty"                                   |                                                                                   |                                              |

No. MPCB/ROT/Restart/2206170001

Date: 17/06/2022

To,  
**M/s. Saivi Chemicals Industries,**  
 Plot No: E- 90 to 95, MIDC Tarapur,  
 Tal. & Dist. Palghar-401506.

**Sub:** Conditional Restart Directions under section 33A of the Water (P&CP) Act, 1974 and under section 31A of the Air (P&CP) Act, 1981 - Reg.

**Ref:-** 1) Consent granted by Board.  
 2) Closure Direction issued dtd. 01/04/2022.  
 3) Your request letter dtd. 05/04/2022.  
 4) Board officials visit to your unit dtd. 20/04/2022.  
 5) Proposal received from SRO Tarapur-I vide Legal Unique No. MPCB- LEGAL\_ACTIONS- 121219040, dtd. 06/05/2022.  
 6) Approval for restart received from HQ dtd. 16/06/2022.

Sir,

This refers to the Closure Directions issued by Board vide above reference no: 2 to your unit due to non-compliance causing environmental pollution.

Sub-Regional Officer, Tarapur-I has submitted compliance report of Closure Direction vide ref. (5) above and subsequent approval by MPC Board, HQ on dtd. 16/06/2022, you are hereby allowed to restart your unit subject to following terms and conditions:-

- 1) You shall immediately obtain amendment in existing consent for inclusion High COD & Low COD effluent generation, segregation, treatment & disposal.
- 2) You shall operate & maintain dedicated system for segregation of High COD/Low COD effluent streams continuously & properly.
- 3) You shall operate inhouse High COD/High TDS treatment system i.e MEE continuously & properly so as to achieve consented standards.
- 4) You shall install ATFD within 15-days, Till the commencement & operation of complete High/COD/High TDS treatment system including MEE & ATFD, you shall dispose High COD/High TDS effluent stream to common treatment facility provided by TEPS i.e M/s. Sadekar Environ through authorized transporter & shall follow online manifest system. Also, you shall submit disposal record at SRO Tarapur-I by every 3-months.
- 5) You shall operate & maintain existing Effluent Treatment Plant (ETP) for Low COD effluent treatment continuously so as to achieve consented standards and shall dispose treated effluent to CETP through authorized tankers and record of disposal shall be submitted within every 3-months.
- 6) You shall operate & maintain Air Pollution Control devices (APCs) continuously so as achieve consented standards.
- 7) You shall dispose generated/stored Hazardous waste (HW) regularly through authorized HW transporter in stipulated time to CHWTSDF / authorized reprocessor and shall follow online manifest system.
- 8) You shall assure connectivity of 2-way SCADA, Auto-sampler, NRV with CETP SCADA system time to time and shall calibrate 2-way SCADA system time to time.

..2/-




**Ref No: SCIL/HR/F/2023**
**Date: 06.09.2023.**

To,  
The Sub Regional Office,  
Maharashtra Pollution Control Board,  
MPCB Staff Colony Compound, Tarapur,  
Post At. Tarapur, Bolisar (W),  
Tal & Dist. Palghar-401506.

*[Signature]* 25/9/23  
SUB-REGIONAL OFFICE  
M. P. C. BOARD  
M.I.D.C. COLONY COMPOUND  
TARAPUR 401 504.  
TAL. & DIST.- PALGHAR

**Sub: - Intimation detail For Sludge and Influent  
(01.06.2023 To 31.08.2023).**

Respected Sir/Madam,

With reference your letter, No. MPCB/ROT/Restart/2206170001 on dated 17.06.2022 in Sr. No-04 and 05 you are given intimation to us for submit 3 months sludge and influent related detail in SRO-1 Tarapur office.

So please find herewith attached details as you are required.

This is for your information and Acknowledgement please.

Thanking You,

**For Salvi Chemical Industries Ltd.**

*[Signature]*

**Authorized Signatory.**



**Enclosed: 1. MWML Manifest details copy and membership certificate.  
2. CETP Influent manifest copy.**



| SR.NO | DATE       | MANIFEST NO.                | WASTE TYPE & QTY.KG |          |                |
|-------|------------|-----------------------------|---------------------|----------|----------------|
|       |            |                             | ETP SLUDGE          | MEE SALT | Charcoal Waste |
| 1     | 06.06.2023 | MPCB-HW_MANIFEST-0000366313 | 0                   | 200      | 0              |
| 2     | 06.06.2023 | MPCB-HW_MANIFEST-0000366315 | 200                 | 0        | 0              |
| 3     | 07.06.2023 | MPCB-HW_MANIFEST-0000366799 | 950                 | 0        | 0              |
| 4     | 07.06.2023 | MPCB-HW_MANIFEST-0000366801 | 0                   | 200      | 0              |
| 5     | 13.06.2023 | MPCB-HW_MANIFEST-0000369267 | 0                   | 200      | 0              |
| 6     | 13.06.2023 | MPCB-HW_MANIFEST-0000369273 | 200                 | 0        | 0              |
| 7     | 27.06.2023 | MPCB-HW_MANIFEST-0000374639 | 0                   | 200      | 0              |
| 8     | 27.06.2023 | MPCB-HW_MANIFEST-0000374645 | 200                 | 0        | 0              |
| TOTAL |            |                             | 1550                | 800      | 0              |
|       |            |                             | 2350                |          |                |

| Jul-23 |            |                             |                     |          |                |
|--------|------------|-----------------------------|---------------------|----------|----------------|
| SR.NO  | DATE       | MANIFEST NO.                | WASTE TYPE & QTY.KG |          |                |
|        |            |                             | ETP SLUDGE          | MEE SALT | Charcoal Waste |
| 1      | 04.07.2023 | MPCB-HW_MANIFEST-0000376849 | 200                 | 0        | 0              |
| 2      | 04.07.2023 | MPCB-HW_MANIFEST-0000376850 | 0                   | 200      | 0              |
| 3      | 11.07.2023 | MPCB-HW_MANIFEST-0000379285 | 200                 | 0        | 0              |
| 4      | 11.07.2023 | MPCB-HW_MANIFEST-0000379287 | 0                   | 200      | 0              |
| 5      | 12.07.2023 | MPCB-HW_MANIFEST-0000379717 | 0                   | 200      | 0              |
| 6      | 12.07.2023 | MPCB-HW_MANIFEST-0000379719 | 200                 | 0        | 0              |
| TOTAL  |            |                             | 600                 | 600      | 0              |
|        |            |                             | 1200                |          |                |

| Aug-23 |            |                             |                     |          |                |
|--------|------------|-----------------------------|---------------------|----------|----------------|
| SR.NO  | DATE       | MANIFEST NO.                | WASTE TYPE & QTY.KG |          |                |
|        |            |                             | ETP SLUDGE          | MEE SALT | Charcoal Waste |
| 1      | 08.08.2023 | MPCB-HW_MANIFEST-0000389014 | 0                   | 200      | 0              |
| 2      | 08.08.2023 | MPCB-HW_MANIFEST-0000389019 | 200                 | 0        | 0              |
| 3      | 09.08.2023 | MPCB-HW_MANIFEST-0000389437 | 200                 | 0        | 0              |
| 4      | 09.08.2023 | MPCB-HW_MANIFEST-0000389434 | 0                   | 0        | 200            |
| 5      | 16.08.2023 | MPCB-HW_MANIFEST-0000391196 | 0                   | 0        | 200            |
| 6      | 16.08.2023 | MPCB-HW_MANIFEST-0000391198 | 200                 | 0        | 0              |
| 7      | 22.08.2023 | MPCB-HW_MANIFEST-0000393527 | 200                 | 0        | 0              |
| 8      | 22.08.2023 | MPCB-HW_MANIFEST-0000393531 | 0                   | 0        | 200            |
| TOTAL  |            |                             | 800                 | 200      | 600            |
|        |            |                             | 1600                |          |                |

|                |      |
|----------------|------|
| ETP SLUDGE     | 2950 |
| MEE SALT       | 1600 |
| CHARCOAL WASTE | 600  |
| TOTAL          | 5150 |





| Tarapur Environment Protection Society |            |          |             |               |
|----------------------------------------|------------|----------|-------------|---------------|
| Plot No. E-90, E-93                    |            |          | June-2023   |               |
| No.                                    | Date       | Form No. | Tranker No. | Quantity (KL) |
| 1                                      | 01.06.2023 | 9094     | MH43E8836   | 16            |
| 2                                      | 01.06.2023 | 9083     | MH43E8836   | 16            |
| 3                                      | 02.06.2023 | 9102     | MH04AL8095  | 10            |
| 4                                      | 02.06.2023 | 9118     | MH04FP2504  | 16            |
| 5                                      | 02.06.2023 | 9131     | MH43E8836   | 15            |
| 6                                      | 03.06.2023 | 9156     | MH04FP2504  | 15            |
| 7                                      | 04.06.2023 | 9182     | MH04DD3992  | 15            |
| 8                                      | 04.06.2023 | 9188     | MH04CA2311  | 13            |
| 9                                      | 05.06.2023 | 9205     | MH04EY5726  | 10            |
| 10                                     | 05.06.2023 | 9202     | MH04EY8805  | 9             |
| 11                                     | 06.06.2023 | 9222     | MH04EL2166  | 15            |
| 12                                     | 06.06.2023 | 9228     | MH43E8836   | 15            |
| 13                                     | 07.06.2023 | 9249     | MH04DD3992  | 14            |
| 14                                     | 09.06.2023 | 9308     | MH04FP2504  | 16            |
| 15                                     | 09.06.2023 | 9318     | MH04AL8095  | 10            |
| 16                                     | 10.06.2023 | 9341     | MH04CA2311  | 13            |
| 17                                     | 11.06.2023 | 9380     | MH04AL8095  | 9             |
| 18                                     | 12.06.2023 | 9395     | MH04EL2166  | 16            |
| 19                                     | 13.06.2023 | 9419     | MH43E8836   | 15            |
| 20                                     | 22.06.2023 | 9628     | MH43E8836   | 16            |
| 21                                     | 23.06.2023 | 9656     | MH04CA2311  | 13            |
| 22                                     | 23.06.2023 | 9664     | MH04CA2311  | 13            |
| 23                                     | 24.06.2023 | 9689     | MH04CA2311  | 13            |
| 24                                     | 24.06.2023 | 9708     | MH04CA2311  | 13            |
| 25                                     | 25.06.2023 | 9732     | MH04EL2166  | 16            |
| 26                                     | 29.06.2023 | 9817     | MH04DD3992  | 16            |
| Total                                  |            |          |             | 358.0         |



*[Handwritten signature]*



| Tarapur Environment Protection Society |            |          |              |               |
|----------------------------------------|------------|----------|--------------|---------------|
| Plot No. E-90, E-93                    |            |          | Aug-2023     |               |
| No.                                    | Date       | Form No. | Tranker No.  | Quantity (KL) |
| 1                                      | 06.08.2023 | 10739    | MH-43-E-8836 | 20            |
| 2                                      | 07.08.2023 | 10758    | MH-43-E-8836 | 20            |
| 3                                      | 08.08.2023 | 10778    | MH04DD3992   | 20            |
| 4                                      | 09.08.2023 | 10792    | MH04EL2166   | 20            |
| 5                                      | 13.08.2023 | 10896    | MH04DD3992   | 20            |
| 6                                      | 13.08.2023 | 10900    | MH04EL2166   | 20            |
| 7                                      | 14.08.2023 | 10927    | MH04CA2311   | 14            |
| 8                                      | 16.08.2023 | 10942    | MH04CA2311   | 12            |
| 9                                      | 17.08.2023 | 10963    | MH04DD3992   | 20            |
| 10                                     | 17.08.2023 | 10982    | MH04DD3992   | 20            |
| 11                                     | 19.08.2023 | 11012    | MH04DD3992   | 20            |
| 12                                     | 20.08.2023 | 11068    | MH04DD3992   | 20            |
| 13                                     | 21.08.2023 | 11079    | MH04DD3992   | 20            |
| 14                                     | 22.08.2023 | 11119    | MH04DD3992   | 20            |
| 15                                     | 23.08.2023 | 11148    | MH04EL2166   | 20            |
| 16                                     | 24.08.2023 | 11167    | MH04CA2311   | 14            |
| 17                                     | 25.08.2023 | 11207    | MH04FP2504   | 20            |
| 18                                     | 26.08.2023 | 11236    | MH04FP2504   | 20            |
| 19                                     | 27.08.2023 | 11265    | MH-43-E-8836 | 20            |
| 20                                     | 28.08.2023 | 11292    | MH-43-E-8836 | 20            |
| 21                                     | 29.08.2023 | 11321    | MH04DD3992   | 20            |
| Total                                  |            |          |              | 400.0         |



*[Handwritten signature]*



| Tarapur Environment Protection Society |            |          |              |               |
|----------------------------------------|------------|----------|--------------|---------------|
| Plot No. E-90, E-93                    |            |          | July-2023    |               |
| No.                                    | Date       | Form No. | Tranker No.  | Quantity (KL) |
| 1                                      | 01.07.2023 | 9871     | MH04AL1510   | 10            |
| 2                                      | 02.07.2023 | 9892     | MH04EL2166   | 16            |
| 3                                      | 03.07.2023 | 9916     | MH04EY8805   | 9             |
| 4                                      | 03.07.2023 | 9921     | MH04FP2504   | 15            |
| 5                                      | 04.07.2023 | 9944     | MH04CA2311   | 12            |
| 6                                      | 04.07.2023 | 9956     | MH04EY5726   | 10            |
| 7                                      | 05.07.2023 | 9964     | MH04FP2504   | 16            |
| 8                                      | 06.07.2023 | 9983     | MH04FP2504   | 16            |
| 9                                      | 06.07.2023 | 10005    | MH-43-E-8836 | 16            |
| 10                                     | 07.07.2023 | 10017    | MH04EL2166   | 16            |
| 11                                     | 10.07.2023 | 10090    | MH04EY5726   | 9.5           |
| 12                                     | 10.07.2023 | 10112    | MH04DD3992   | 15.5          |
| 13                                     | 11.07.2023 | 10122    | MH04DD3992   | 15            |
| 14                                     | 11.07.2023 | 10132    | MH04AL8095   | 9             |
| 15                                     | 11.07.2023 | 10144    | MH04AL8095   | 10            |
| 16                                     | 16.07.2023 | 10185    | MH04CA2311   | 15            |
| 17                                     | 17.07.2023 | 10223    | MH04DD3992   | 14            |
| 18                                     | 18.07.2023 | 10240    | MH04DD3992   | 15            |
| 19                                     | 21.07.2023 | 10319    | MH04FP2504   | 18            |
| 20                                     | 27.07.2023 | 10495    | MH04DD3992   | 20            |
| 21                                     | 28.07.2023 | 10511    | MH-43-E-8836 | 20            |
| 22                                     | 29.07.2023 | 10548    | MH04DD3992   | 20            |
| 23                                     | 29.07.2023 | 10550    | MH04EL2166   | 20            |
| Total                                  |            |          |              | 337.0         |



*[Handwritten signature]*





Sustainability

**Mumbai Waste Management Limited**  
**CERTIFICATE OF MEMBERSHIP**

M/s. Salvi Chemical Inds LTD

*is a registered member of  
CHW-TSDF at MIDC - Talaja for  
safe and secure disposal of  
Hazardous waste.*

**Membership No: MWML-HZW - TAR - 1143**

***This Certificate is valid up to 31st March 2024***

**Onkar Kulkarni**  
**Manager - BMD**

**Somnath Malgar**  
**Director**

AN ISO 9001:2015 / ISO 14001: 2015 / ISO 45001:2018 Certified Company  
MWML Laboratory is Accredited by NABL & Recognised by MoEF & CC



# MAHARASHTRA POLLUTION CONTROL BOARD

|                                                                         |                                                                                   |                                             |
|-------------------------------------------------------------------------|-----------------------------------------------------------------------------------|---------------------------------------------|
| Tel : 25802272                                                          |  | Regional Office, Thane                      |
| Fax : 25805398                                                          |                                                                                   | 5 <sup>th</sup> Floor, Office Complex Bldg. |
| Website: <a href="http://mpcb.gov.in">http://mpcb.gov.in</a>            |                                                                                   | Near Mulund Check Naka,                     |
| E-mail Id: <a href="mailto:rothane@mpcb.gov.in">rothane@mpcb.gov.in</a> |                                                                                   | Wagle Estate, Thane-400 604.                |
| "Yours Service is our Duty"                                             |                                                                                   |                                             |

No. MPCB/ROT/Restart/2206170001

Date: 17/06/2022

To,  
**M/s. Salvi Chemicals Industries,**  
 Plot No: E- 90 to 95, MIDC Tarapur,  
 Tal. & Dist. Palghar-401506.

**Sub:** Conditional Restart Directions under section 33A of the Water (P&CP) Act, 1974 and under section 31A of the Air (P&CP) Act, 1981 - Reg.

**Ref :-** 1) Consent granted by Board.  
 2) Closure Direction issued dtd. 01/04/2022.  
 3) Your request letter dtd. 05/04/2022.  
 4) Board officials visit to your unit dtd. 20/04/2022.  
 5) Proposal received from SRO Tarapur-I vide Legal Unique No. MPCB-LEGAL\_ACTIONS- 121219040, dtd. 06/05/2022.  
 6) Approval for restart received from HQ dtd. 16/06/2022.

Sir,

This refers to the Closure Directions issued by Board vide above reference no: 2 to your unit due to non-compliance causing environmental pollution.

Sub-Regional Officer, Tarapur-I has submitted compliance report of Closure Direction vide ref. (5) above and subsequent approval by MPC Board, HQ on dtd. 16/06/2022, you are hereby allowed to restart your unit subject to following terms and conditions:-

- 1) You shall immediately obtain amendment in existing consent for inclusion High COD & Low COD effluent generation, segregation, treatment & disposal.
- 2) You shall operate & maintain dedicated system for segregation of High COD/Low COD effluent streams continuously & properly.
- 3) You shall operate inhouse High COD/High TDS treatment system i.e MEE continuously & properly so as to achieve consented standards.
- 4) You shall install ATFD within 15-days. Till the commencement & operation of complete High/COD/High TDS treatment system including MEE & ATFD, you shall dispose High COD/High TDS effluent stream to common treatment facility provided by TEPS i.e M/s. Sadekar Environ through authorized transporter & shall follow online manifest system. Also, you shall submit disposal record at SRO Tarapur-I by every 3-months.
- 5) You shall operate & maintain existing Effluent Treatment Plant (ETP) for Low COD effluent treatment continuously so as to achieve consented standards and shall dispose treated effluent to CETP through authorized tankers and record of disposal shall be submitted within every 3-months.
- 6) You shall operate & maintain Air Pollution Control devices (APCs) continuously so as achieve consented standards.
- 7) You shall dispose generated/stored Hazardous waste (HW) regularly through authorized HW transporter in stipulated time to CHWTSDF / authorized reprocessor and shall follow online manifest system.
- 8) You shall assure connectivity of 2-way SCADA, Auto-sampler, NRV with CETP SCADA system time to time and shall calibrate 2-way SCADA system time to time.

..2/-





Ref No: SCIL/HR/F/2023

Date: 04.12.2023.

To,  
The Sub Regional Office,  
Maharashtra Pollution Control Board,  
MPCB Staff Colony Compound, Tarapur,  
Post At. Tarapur, Boisar (W),  
Tal & Dist. Palghar-401506.

 20/12/23  
SUB REGIONAL OFFICE  
M. P. C. BOARD  
M.I.D.C. COLONY COMPOUND  
TARAPUR 401 504.  
TAL & DIST.- PALGHAR

Sub: - Intimation detail For Sludge and Influent  
(01.09.2023 To 30.11.2023).

Respected Sir/Madam,

With reference your letter, No. MPCB/ROT/Restart/2206170001 on dated 17.06.2022 in Sr. No-04 and 05 you are given intimation to us for submit 3 months sludge and influent related detail in SRO-1 Tarapur office.

So please find herewith attached details as you are required.

This is for your information and Acknowledgement please.

Thanking You,

For Salvi Chemical Industries Ltd.

Authorized Signatory.



Enclosed: 1. MWML Manifest details copy and membership certificate.  
2. CETP Influent manifest copy.

**SALVI CHEMICAL INDUSTRIES LTD.**

Corporate Office:  
107-108, Western Edge II,  
W. E. Highway, Borivli (E),  
Mumbai - 400086, MH, India.

[P] : 91 - 22 - 2870 1438 / 49 / 50  
[F] : 91 - 22 - 2870 3658  
[E] : info@salvichem.com  
[W] : www.salvichem.com

Factory Address:  
E-90/93/94/95, M.I.D.C.,  
Tarapur, Boisar, Pin Code: 401506,  
Dist. Palghar, MH, India.

LA Cert. Registered Export House  
Gen No.: U21230MH12005PLC150633



## M/S. SALVI CHEMICAL INDUSTRIES LTD.

PLOT NO: E-90,93/94,95, MIDC TARAPUR INDUSTRIAL AREA, MAHARASHTRA-401506

## HAZARDOUS WASTE DETAIL

## Sep-23

| SR.NO | DATE       | MANIFEST NO.                       | WASTE TYPE & QTY.KG |          |                | Contamination<br>Cotton | Contamination<br>Halquinol<br>Waste |
|-------|------------|------------------------------------|---------------------|----------|----------------|-------------------------|-------------------------------------|
|       |            |                                    | ETP SLUDGE          | MEE SALT | Charcoal Waste |                         |                                     |
| 1     | 13.09.2023 | MPCB-HW_MANIFEST-0000401287        | 200                 | 0        | 0              | 0                       | 0                                   |
| 2     | 13.09.2023 | MPCB-HW_MANIFEST-0000401279        | 0                   | 0        | 0              | 4.5                     | 0                                   |
| 3     | 13.09.2023 | MPCB-HW_MANIFEST-0000401269        | 0                   | 0        | 0              | 0                       | 0.88                                |
| 4     | 21.09.2023 | MPCB-HW_MANIFEST-0000403850        | 200                 | 0        | 0              | 0                       | 0                                   |
| 5     | 21.09.2023 | MPCB-HW_MANIFEST-0000403865        | 0                   | 0        | 200            | 0                       | 0                                   |
| 6     | 27.09.2023 | MPCB-HW_MANIFEST-0000405829-294878 | 200                 | 0        | 0              | 0                       | 0                                   |
| 7     | 27.09.2023 | MPCB-HW_MANIFEST-0000405831-294880 | 0                   | 0        | 200            | 0                       | 0                                   |
| TOTAL |            |                                    | 600                 | 0        | 400            | 4.5                     | 0.88                                |
|       |            |                                    | 1000                |          |                |                         |                                     |

## Oct-23

| SR.NO | DATE       | MANIFEST NO.                       | WASTE TYPE & QTY.KG |          |                |
|-------|------------|------------------------------------|---------------------|----------|----------------|
|       |            |                                    | ETP SLUDGE          | MEE SALT | Charcoal Waste |
| 1     | 04.10.2023 | MPCB-HW_MANIFEST-0000408497-296430 | 200                 | 0        | 0              |
| 2     | 04.10.2023 | MPCB-HW_MANIFEST-0000408502-296434 | 0                   | 0        | 200            |
| 3     | 11.10.2023 | MPCB-HW_MANIFEST-0000411556-298294 | 200                 | 0        | 0              |
| 4     | 11.10.2023 | MPCB-HW_MANIFEST-0000411553-298293 | 0                   | 0        | 200            |
| 5     | 16.10.2023 | MPCB-HW_MANIFEST-0000413693-299485 | 200                 | 0        | 0              |
| 6     | 16.10.2023 | MPCB-HW_MANIFEST-0000413696-299488 | 0                   | 0        | 200            |
| 7     | 26.10.2023 | MPCB-HW_MANIFEST-0000417744-301946 | 0                   | 0        | 200            |
| 8     | 26.10.2023 | MPCB-HW_MANIFEST-0000417743-301945 | 200                 | 0        | 0              |
| 9     | 28.10.2023 | MPCB-HW_MANIFEST-0000418782-302568 | 200                 | 0        | 200            |
| TOTAL |            |                                    | 1000                | 0        | 1000           |
|       |            |                                    | 2000                |          |                |

## Nov-23

| SR.NO | DATE       | MANIFEST NO.                       | WASTE TYPE & QTY.KG |          |                |
|-------|------------|------------------------------------|---------------------|----------|----------------|
|       |            |                                    | ETP SLUDGE          | MEE SALT | Charcoal Waste |
| 1     | 01.11.2023 | MPCB-HW_MANIFEST-0000420431-303582 | 200                 | 0        | 200            |
| 2     | 07.11.2023 | MPCB-HW_MANIFEST-0000422823-305142 | 200                 | 0        | 200            |
| TOTAL |            |                                    | 400                 | 0        | 400            |
|       |            |                                    | 800                 |          |                |

|                |      |
|----------------|------|
| ETP SLUDGE     | 2000 |
| MEE SALT       | 0    |
| CHARCOAL WASTE | 1800 |
| TOTAL          | 3800 |





| Tarapur Environment Protection Society |            |          |              |               |
|----------------------------------------|------------|----------|--------------|---------------|
| Plot No. E-90, E-93                    |            |          | Oct-2023     |               |
| No.                                    | Date       | Form No. | Tranker No.  | Quantity (KL) |
| 1                                      | 01.10.2023 | 12259    | MH04DD3992   | 16            |
| 2                                      | 01.10.2023 | 12275    | MH04EL2166   | 16            |
| 3                                      | 02.10.2023 | 12287    | MH04DD3992   | 16            |
| 4                                      | 03.10.2023 | 12340    | MH-43-E-8836 | 16            |
| 5                                      | 04.10.2023 | 12352    | MH04DD3992   | 16            |
| 6                                      | 04.10.2023 | 12371    | MH04EL2166   | 16            |
| 7                                      | 05.10.2023 | 12384    | MH04EL2166   | 16            |
| 8                                      | 05.10.2023 | 12400    | MH04DD3992   | 16            |
| 9                                      | 05.10.2023 | 12407    | MH04AL1510   | 9             |
| 10                                     | 06.10.2023 | 12416    | MH-43-E-8836 | 16            |
| 11                                     | 06.10.2023 | 12423    | MH04DD3992   | 16            |
| 12                                     | 06.10.2023 | 12419    | MH04EL2166   | 16            |
| 13                                     | 07.10.2023 | 12438    | MH-43-E-8836 | 16            |
| 14                                     | 08.10.2023 | 12464    | MH04FP2504   | 16            |
| 15                                     | 08.10.2023 | 12482    | MH04EL2166   | 16            |
| 16                                     | 09.10.2023 | 12494    | MH04EL2166   | 16            |
| 17                                     | 09.10.2023 | 12152    | MH-43-E-8836 | 17            |
| 18                                     | 10.10.2023 | 12556    | MH04DD3992   | 16            |
| 19                                     | 10.10.2023 | 12555    | MH-43-E-8836 | 16            |
| 20                                     | 11.10.2023 | 12578    | MH04DD3992   | 16            |
| 21                                     | 11.10.2023 | 12580    | MH-43-E-8836 | 16            |
| 22                                     | 11.10.2023 | 12585    | MH04DD3992   | 16            |
| 23                                     | 12.10.2023 | 12595    | MH04DD3992   | 16            |
| 24                                     | 12.10.2023 | 12606    | MH04DD3992   | 16            |
| 25                                     | 13.10.2023 | 12625    | MH-43-E-8836 | 16            |
| 26                                     | 14.10.2023 | 12648    | MH-43-E-8836 | 16            |
| 27                                     | 16.10.2023 | 12693    | MH-43-E-8836 | 16            |
| 28                                     | 16.10.2023 | 12698    | MH04EL2166   | 17            |
| 29                                     | 17.10.2023 | 12720    | MH04EL2166   | 16            |
| 30                                     | 17.10.2023 | 12729    | MH04FP2504   | 16            |
| 31                                     | 18.10.2023 | 12775    | MH-48-T-3034 | 9             |

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| Tarapur Environment Protection Society |            |          |              |               |
|----------------------------------------|------------|----------|--------------|---------------|
| Plot No. E-90, E-93                    |            |          | Sep-2023     |               |
| No.                                    | Date       | Form No. | Tranker No.  | Quantity (KL) |
| 1                                      | 01.09.2023 | 11408    | MH48T3034    | 10            |
| 2                                      | 18.09.2023 | 11915    | MH04FP2504   | 20            |
| 3                                      | 21.09.2023 | 11971    | MH04EL2166   | 20            |
| 4                                      | 21.09.2023 | 11966    | MH04AL1510   | 12            |
| 5                                      | 22.09.2023 | 11981    | MH04DD3992   | 20            |
| 6                                      | 22.09.2023 | 11999    | MH-43-E-8836 | 20            |
| 7                                      | 23.09.2023 | 12015    | MH-43-E-8836 | 18            |
| 8                                      | 23.09.2023 | 12033    | MH-43-E-8836 | 18            |
| 9                                      | 24.09.2023 | 12045    | MH04FP2504   | 17            |
| 10                                     | 24.09.2023 | 12062    | MH-43-E-8836 | 14            |
| 11                                     | 25.09.2023 | 12097    | MH04DD3992   | 17            |
| 12                                     | 26.09.2023 | 12122    | MH04FP2504   | 17            |
| 13                                     | 28.09.2023 | 12140    | MH04EL2166   | 17            |
| 14                                     | 28.09.2023 | 12191    | MH-43-E-8836 | 16            |
| 15                                     | 29.09.2023 | 12211    | MH04FP2504   | 16            |
| 16                                     | 29.09.2023 | 12224    | MH04EL2166   | 15            |
| 17                                     | 30.09.2023 | 12235    | MH04DD3992   | 16            |
| Total                                  |            |          |              | 283.0         |

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| Tarapur Environment Protection Society |            |          |             |               |
|----------------------------------------|------------|----------|-------------|---------------|
| Plot No. E-90, E-93                    |            |          | Nov-2023    |               |
| No.                                    | Date       | Form No. | Tranker No. | Quantity (KL) |
| 1                                      | 01.11.2023 | 13144    | MH04DD3992  | 16            |
| 2                                      | 01.11.2023 | 13165    | MH04DD3992  | 16            |
| 3                                      | 02.11.2023 | 13194    | MH04EL2166  | 16            |
| 4                                      | 02.11.2023 | 13175    | MH04CA2311  | 13            |
| 5                                      | 03.11.2023 | 13225    | MH04FP2504  | 16            |
| 6                                      | 04.11.2023 | 13255    | MH43E8836   | 16            |
| 7                                      | 04.11.2023 | 13156    | MH04CP2821  | 9             |
| 8                                      | 05.11.2023 | 13273    | MH04DD3992  | 16            |
| 9                                      | 05.11.2023 | 13289    | MH43E8836   | 16            |
| 10                                     | 05.11.2023 | 13300    | MH43E8836   | 16            |
| 11                                     | 06.11.2023 | 13316    | MH04FP2504  | 16            |
| 12                                     | 07.11.2023 | 13332    | MH04DD3992  | 16            |
| 13                                     | 07.11.2023 | 13363    | MH04EY8805  | 9             |
| 14                                     | 08.11.2023 | 13372    | MH43E8836   | 16            |
| 15                                     | 08.11.2023 | 13400    | MH43E8836   | 16            |
| 16                                     | 09.11.2023 | 13434    | MH43E8836   | 16            |
| 17                                     | 09.11.2023 | 13437    | MH04EY8805  | 9             |
| 18                                     | 09.11.2023 | 13415    | MH05AM1097  | 9             |
| 19                                     | 10.11.2023 | 13471    | MH04DD3992  | 16            |
| 20                                     | 10.11.2023 | 13478    | MH05AM1097  | 10            |
| 21                                     | 14.11.2023 | 13488    | MH04CA2311  | 14            |
| 22                                     | 14.11.2023 | 13502    | MH04EY5726  | 9             |
| 23                                     | 14.11.2023 | 13503    | MH04AL8095  | 9             |
| 24                                     | 15.11.2023 | 13512    | MH04AL8095  | 9             |
| 25                                     | 15.11.2023 | 13520    | MH48T3034   | 9             |
| 26                                     | 17.11.2023 | 13558    | MH04CA2311  | 14            |
| 27                                     | 18.11.2023 | 13579    | MH04AL8095  | 9             |
| 28                                     | 18.11.2023 | 13586    | MH04EL2166  | 16            |
| 29                                     | 18.11.2023 | 13595    | MH04AL8095  | 9             |
| 30                                     | 19.11.2023 | 13602    | MH04DD3992  | 16            |
| 31                                     | 19.11.2023 | 13610    | MH04AL8095  | 9             |

*Signature*







Sustainability

**Mumbai Waste Management Limited**  
**CERTIFICATE OF MEMBERSHIP**

M/s. Salvi Chemical Inds LTD

*is a registered member of  
CHW-TSDF at MIDC - Talaja for  
safe and secure disposal of  
Hazardous waste.*

**Membership No: MWML-HZW - TAR - 1143**

***This Certificate is valid up to 31st March 2024***

**Onkar Kulkarni**  
**Manager - BMD**

**Somnath Malgar**  
**Director**

An ISO 9001:2015 / ISO 14001: 2015 / ISO 45001:2018 Certified Company  
MWML Laboratory is Accredited by NABL & Recognised by MoEF & CC



# MAHARASHTRA POLLUTION CONTROL BOARD

|                                                              |                                                                                   |                                              |
|--------------------------------------------------------------|-----------------------------------------------------------------------------------|----------------------------------------------|
| Tel : 25802272                                               |  | Regional Office, Thane                       |
| Fax : 25805398                                               |                                                                                   | 5 <sup>th</sup> Floor, Office Complex Bldg., |
| Website: <a href="http://mpcb.gov.in">http://mpcb.gov.in</a> |                                                                                   | Near Mulund Check Naka,                      |
| E-mail Id: rothane@mpcb.gov.in                               |                                                                                   | Wagle Estate, Thane-400 804.                 |
| "Yours Service is our Duty"                                  |                                                                                   |                                              |

No. MPCB/ROT/Restart/2206170001

Date: 17/06/2022

To,  
M/s. Salvi Chemicals Industries,  
Plot No: E- 90 to 95, MIDC Tarapur,  
Tal. & Dist. Palghar-401506

**Sub:** Conditional Restart Directions under section 33A of the Water (P&CP) Act, 1974 and under section 31A of the Air (P&CP) Act, 1981 - Reg.

**Ref:-** 1) Consent granted by Board.  
2) Closure Direction issued dtd. 01/04/2022.  
3) Your request letter dtd. 05/04/2022.  
4) Board officials visit to your unit dtd. 20/04/2022.  
5) Proposal received from SRO Tarapur-I vide Legal Unique No. MPCB-LEGAL\_ACTIONS- 121219040, dtd. 09/05/2022.  
6) Approval for restart received from HQ dtd. 16/06/2022.

Sir,

This refers to the Closure Directions Issued by Board vide above reference no: 2 to your unit due to non-compliance causing environmental pollution.

Sub-Regional Officer, Tarapur-I has submitted compliance report of Closure Direction vide ref. (5) above and subsequent approval by MPC Board, HQ on dtd. 16/06/2022, you are hereby allowed to restart your unit subject to following terms and conditions:-

- 1) You shall immediately obtain amendment in existing consent for inclusion High COD & Low COD effluent generation, segregation, treatment & disposal.
- 2) You shall operate & maintain dedicated system for segregation of High COD/Low COD effluent streams continuously & properly.
- 3) You shall operate inhouse High COD/high TDS treatment system i.e MEE continuously & properly so as to achieve consented standards.
- 4) You shall install ATFD within 15-days. Till the commencement & operation of complete High/COD/High TDS treatment system including MEE & ATFD, you shall dispose High COD/High TDS effluent stream to common treatment facility provided by TEPS i.e M/s. Sadakar Environ through authorized transporter & shall follow online manifest system. Also, you shall submit disposal record at SRO Tarapur-I by every 3-months.
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- 6) You shall operate & maintain Air Pollution Control devices (APCs) continuously so as achieve consented standards.
- 7) You shall dispose generated/stored Hazardous waste (HW) regularly through authorized HW transporter in stipulated time to CHWTSDF / authorized reprocessor and shall follow online manifest system.
- 8) You shall assure connectivity of 2-way SCADA, Auto-sampler, NRV with CETP SCADA system time to time and shall calibrate 2-way SCADA system time to time.





Ref No: SCIL/HR/F/2024

Date: 12.03.2024.

To,  
The Sub Regional Office,  
Maharashtra Pollution Control Board,  
MPCB Staff Colony Compound, Tarapur,  
Post At. Tarapur, Boisar (W),  
Tal & Dist. Palghar-401506.

**Sub: - Intimation detail For Sludge and Influent  
(01.12.2023 To 29.02.2024).**

Respected Sir/Madam,

With reference your letter, No. MPCB/ROT/Restart/2206170001 on dated 17.06.2022 in Sr. No-04 and 05 you are given intimation to us for submit 3 months sludge and influent related detail in SRO-1 Tarapur office.

So please find herewith attached details as you are required.

This is for your information and Acknowledgement please.

Thanking You,

**For Salvi Chemical Industries Ltd.**

Authorized Signatory.



**Enclosed: 1. MWML Manifest details copy and membership certificate.  
2. CETP Influent manifest copy.**

**SALVI CHEMICAL INDUSTRIES LTD.**

Corporate Office:  
107-108, Western Edge II,  
W. E. Highway, Borivli (E),  
Mumbai - 400066, MH, India.

[P] : 91 - 22 - 2870 1438 / 49 / 50  
[F] : 91 - 22 - 2870 3656  
[E] : info@salvichem.com  
[W] : www.salvichem.com

Factory Address:  
E-90/93/94/95, M.I.D.C.,  
Tarapur, Boisar, Pin Code: 401506,  
Dist. Palghar, MH, India.

Adh  
14/3/24  
SUB REGIONAL OFFICE  
M. P. C. BOARD  
M.I.D.C. COLONY COMPOUND  
TARAPUR 401 504  
TAL & DIST. PALGHAR



## M/S. SALVI CHEMICAL INDUSTRIES LTD.

PLOT NO: E-90,93/94,95, MIDC TARAPUR INDUSTRIAL AREA, MAHARASHTRA-401506

## HAZARDOUS WASTE DETAIL (December-2023 TO February- 2024)

## Dec-23

| SR.NO | DATE       | MANIFEST NO.                     | WASTE TYPE & QTY.KG |          |                |
|-------|------------|----------------------------------|---------------------|----------|----------------|
|       |            |                                  | ETP SLUDGE          | MEE SALT | Charcoal Waste |
| 1     | 20.12.2023 | MPCB-HW_MANIFEST- 438861- 317267 | 200                 | 0        | 200            |
| 2     | 28.12.2023 | MPCB-HW_MANIFEST- 441969- 319612 | 820                 | 0        | 200            |
| TOTAL |            |                                  | 1020                | 0        | 400            |
|       |            |                                  | 1420                |          |                |

## Jan-24

| SR.NO | DATE       | MANIFEST NO.                        | WASTE TYPE & QTY.KG |          |                |
|-------|------------|-------------------------------------|---------------------|----------|----------------|
|       |            |                                     | ETP SLUDGE          | MEE SALT | Charcoal Waste |
| 1     | 03.01.2024 | MPCB-HW_MANIFEST- 0000444463-321112 | 200                 | 0        | 890            |
| 2     | 24.01.2024 | MPCB-HW_MANIFEST- 0000452302-326724 | 200                 | 0        | 200            |
| 3     | 31.01.2024 | MPCB-HW_MANIFEST- 0000454779-328472 | 200                 | 0        | 200            |
| TOTAL |            |                                     | 600                 | 0        | 1290           |
|       |            |                                     | 1890                |          |                |

## Feb-24

| SR.NO | DATE       | MANIFEST NO.                        | WASTE TYPE & QTY.KG |          |                |
|-------|------------|-------------------------------------|---------------------|----------|----------------|
|       |            |                                     | ETP SLUDGE          | MEE SALT | Charcoal Waste |
| 1     | 07.02.2024 | MPCB-HW_MANIFEST- 0000457977-330571 | 200                 | 0        | 200            |
| 2     | 12.02.2024 | MPCB-HW_MANIFEST- 0000460018-333108 | 200                 | 0        | 200            |
| 3     | 21.02.2024 | MPCB-HW_MANIFEST- 0000463737-335674 | 200                 | 0        | 200            |
| 4     | 27.02.2024 | MPCB-HW_MANIFEST- 0000465951-337316 | 200                 | 0        | 200            |
| 5     |            | MPCB-HW_MANIFEST- 0000              |                     |          |                |
| TOTAL |            |                                     | 800                 | 0        | 800            |
|       |            |                                     | 1600                |          |                |

|                |      |
|----------------|------|
| ETP SLUDGE     | 2420 |
| MEE SALT       | 0    |
| CHARCOAL WASTE | 2490 |
| TOTAL          | 4910 |





# Tarapur Environment Protection Society

Plot No. E-90, E-93

Dec-2023

| No.   | Date       | Form No. | Tranker No. | Quantity (KL) |
|-------|------------|----------|-------------|---------------|
| 1     | 01.12.2023 | 13971    | MH04CA2311  | 14            |
| 2     | 02.12.2023 | 13998    | MH04CA2311  | 14            |
| 3     | 03.12.2023 | 14025    | MH043E8836  | 16            |
| 4     | 04.12.2023 | 14058    | MH04CA2311  | 16            |
| 5     | 04.12.2023 | 14073    | MH04AL1810  | 10            |
| 6     | 05.12.2023 | 14088    | MH04CA2311  | 14            |
| 7     | 06.12.2023 | 14120    | MH04FP2504  | 16            |
| 8     | 06.12.2023 | 14136    | MH04AL8095  | 10            |
| 9     | 09.12.2023 | 14200    | MH04EL2166  | 16            |
| 10    | 10.12.2023 | 14245    | MH04EY8805  | 10            |
| 11    | 15.11.2023 | 14367    | MH04CA2311  | 16            |
| 12    | 18.12.2023 | 14452    | MH04CA2311  | 14            |
| 13    | 19.12.2023 | 14480    | MH04AL1510  | 9             |
| 14    | 19.12.2023 | 14486    | MH48T3034   | 9             |
| 15    | 20.12.2023 | 14504    | MH04CA2311  | 14            |
| 16    | 20.12.2023 | 14512    | MH04EY5726  | 9             |
| 17    | 21.12.2023 | 14527    | MH04AL1510  | 9             |
| 18    | 21.12.2023 | 14544    | MH48T3034   | 9             |
| 19    | 23.12.2023 | 14602    | MH04EY8805  | 9             |
| 20    | 24.12.2023 | 14633    | MH04CA2311  | 13            |
| 21    | 28.12.2023 | 14751    | MH04AL8095  | 9             |
| 22    | 28.12.2023 | 14754    | MH04EY8805  | 9             |
| 23    | 30.12.2023 | 14812    | MH04EY8805  | 9             |
| Total |            |          |             | 274.0         |



| Tarapur Environment Protection Society |            |          |             |               |
|----------------------------------------|------------|----------|-------------|---------------|
| Plot No. E-90, E-93                    |            |          | Jan-2024    |               |
| No.                                    | Date       | Form No. | Tranker No. | Quantity (KL) |
| 1                                      | 29.01.2024 | 15699    | MH04AL1510  | 12            |
| 2                                      | 29.01.2024 | 15696    | MH04AL4991  | 8             |
| 3                                      | 30.01.2024 | 15729    | MH48T3034   | 9             |
| Total                                  |            |          |             | 29.0          |





# Tarapur Environment Protection Society

282

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Plot No. E-90, E-93

Feb-2024

| No.   | Date       | Form No. | Tranker No. | Quantity (KL) |
|-------|------------|----------|-------------|---------------|
| 1     | 01.02.2024 | 15785    | MH04DD3992  | 16            |
| 2     | 02.02.2024 | 15825    | MH04AL1510  | 9             |
| 3     | 04.02.2024 | 15901    | MH04EY8805  | 9             |
| 4     | 04.02.2024 | 15915    | MH04CA2311  | 14            |
| 5     | 06.02.2024 | 15957    | MH04DD3992  | 16            |
| 6     | 06.02.2024 | 15968    | MH04AL4991  | 10            |
| 7     | 07.02.2024 | 15990    | MH04CA2311  | 14            |
| 8     | 07.02.2024 | 16001    | MH43E8836   | 18            |
| 9     | 08.02.2024 | 16023    | MH04DD3992  | 16            |
| 10    | 08.02.2024 | 16054    | MH04CA2311  | 14            |
| 11    | 09.02.2024 | 16062    | MH048T3034  | 9             |
| 12    | 09.02.2024 | 16089    | MH43E8836   | 16            |
| 13    | 09.02.2024 | 16092    | MH048T3034  | 9             |
| 14    | 10.02.2024 | 16099    | MH04CA2311  | 14            |
| 15    | 10.02.2024 | 16125    | MH04DD3992  | 16            |
| 16    | 11.02.2024 | 16136    | MH04DD3992  | 16            |
| 17    | 12.02.2024 | 16168    | MH04DD3992  | 16            |
| 18    | 12.02.2024 | 16190    | MH48T3034   | 9             |
| 19    | 12.02.2024 | 16197    | MH04CA2311  | 14            |
| 20    | 12.02.2024 | 16192    | MH04AL8095  | 10            |
| 21    | 14.02.2024 | 16212    | MH04EY8805  | 9             |
| 22    | 14.02.2024 | 16234    | MH04CA2311  | 14            |
| 23    | 14.02.2024 | 16243    | MH48T3034   | 9             |
| 24    | 15.02.2024 | 16253    | MH04AL4991  | 10            |
| 25    | 15.02.2024 | 16275    | MH43E8836   | 16            |
| 26    | 15.02.2024 | 16280    | MH04DD3992  | 16            |
| 27    | 16.02.2024 | 16312    | MH43E8836   | 16            |
| 28    | 18.02.2024 | 16383    | MH04CA2311  | 14            |
| 29    | 19.02.2024 | 16398    | MH04AL4991  | 10            |
| 30    | 19.02.2024 | 16414    | MH04AL8095  | 10            |
| 31    | 21.02.2024 | 16493    | MH04AL1510  | 10            |
| 32    | 21.02.2024 | 16494    | MH04AL4991  | 9             |
| 33    | 22.02.2024 | 16501    | MH04AL1510  | 9             |
| 34    | 22.02.2024 | 16516    | MH04AL8095  | 10            |
| 35    | 23.02.2024 | 16552    | MH04EL2166  | 16            |
| 36    | 23.02.2024 | 16553    | MH04EY8805  | 9             |
| 37    | 24.02.2024 | 16602    | MH04AL4991  | 9             |
| 38    | 24.02.2024 | 16593    | MH04AL1510  | 9             |
| 39    | 26.02.2024 | 16663    | MH04AL8095  | 9             |
| 40    | 26.02.2024 | 16667    | MH04CA2311  | 13            |
| 41    | 27.02.2024 | 16700    | MH04AL8095  | 10            |
| 42    | 27.02.2024 | 16701    | MH04EY8805  | 10            |
| 43    | 28.02.2024 | 16740    | MH43E8836   | 16            |
| Total |            |          |             | 528.0         |

*[Handwritten Signature]*







Sustainability

**Mumbai Waste Management Limited**

## **CERTIFICATE OF MEMBERSHIP**

M/s Salvi Chemical Inds LTD

*is a registered member of  
CHW-TSDF at MIDC - Talaja for  
safe and secure disposal of  
Hazardous waste.*

**Membership No: MWML-HZW - TAR - 1143**

**This Certificate is valid up to 31st March 2024**

**Onkar Kulkarni**  
Manager - BMD

**Somnath Malgar**  
Director

An ISO 9001:2015 / ISO 14001: 2015 / ISO 45001:2018 Certified Company  
MWML Laboratory is Accredited by NABL & Recognised by MoEF & CC



# MAHARASHTRA POLLUTION CONTROL BOARD

|                                                              |                                                                                   |                                              |
|--------------------------------------------------------------|-----------------------------------------------------------------------------------|----------------------------------------------|
| Tel : 25802272                                               |  | Regional Office, Thane                       |
| Fax : 25805398                                               |                                                                                   | 5 <sup>th</sup> Floor, Office Complex Bldg., |
| Website: <a href="http://mpcb.gov.in">http://mpcb.gov.in</a> |                                                                                   | Near Mukund Check Naka                       |
| E-mail id: rothane@mpcb.gov.in                               |                                                                                   | Wagle Estate, Thane-400 604.                 |
| "Yours Service is our Duty"                                  |                                                                                   |                                              |

No. MPCB/ROT/Restart/2206170001

Date: 17/06/2022

To,  
**M/s. Salvi Chemicals Industries,**  
 Plot No: E- 90 to 95, MIDC Tarapur,  
 Tal. & Dist. Palghar-401506.

**Sub:** Conditional Restart Directions under section 33A of the Water (P&CP) Act, 1974 and under section 31A of the Air (P&CP) Act, 1981 – Reg

**Ref :-** 1) Consent granted by Board.  
 2) Closure Direction issued dtd. 01/04/2022.  
 3) Your request letter dtd. 05/04/2022.  
 4) Board officials visit to your unit dtd. 20/04/2022.  
 5) Proposal received from SRO Tarapur-I vide Legal Unique No. MPCB-LEGAL\_ACTIONS- 121219040, dtd. 08/05/2022.  
 6) Approval for restart received from HQ dtd. 16/06/2022.

Sir,

This refers to the Closure Directions issued by Board vide above reference no: 2 to your unit due to non-compliance causing environmental pollution.

Sub-Regional Officer, Tarapur-I has submitted compliance report of Closure Direction vide ref. (5) above and subsequent approval by MPC Board, HQ on dtd. 16/06/2022, you are hereby allowed to restart your unit subject to following terms and conditions:-

- 1) You shall immediately obtain amendment in existing consent for inclusion High COD & Low COD effluent generation, segregation, treatment & disposal.
- 2) You shall operate & maintain dedicated system for segregation of High COD/Low COD effluent streams continuously & properly.
- 3) You shall operate inhouse High COD/High TDS treatment system i.e MEE continuously & properly so as to achieve consented standards.
- 4) You shall install ATFD within 15-days. Till the commencement & operation of complete High/COD/High TDS treatment system including MEE & ATFD, you shall dispose High COD/High TDS effluent stream to common treatment facility provided by TEPS i.e M/s. Sadakar Environ through authorized transporter & shall follow online manifest system. Also, you shall submit disposal record at SRO Tarapur-I by every 3-months.
- 5) You shall operate & maintain existing Effluent Treatment Plant (ETP) for Low COD effluent treatment continuously so as to achieve consented standards and shall dispose treated effluent to CETP through authorized tankers and record of disposal shall be submitted within every 3-months.
- 6) You shall operate & maintain Air Pollution Control devices (APCs) continuously so as achieve consented standards.
- 7) You shall dispose generated/stored Hazardous waste (HW) regularly through authorized HW transporter in stipulated time to CHWTSDF / authorized reprocessor and shall follow online manifest system.
- 8) You shall assure connectivity of 2-way SCADA, Auto-sampler, NRV with CETP SCADA system time to time and shall calibrate 2-way SCADA system time to time.

..2/-





जोडपत्र 2

महाराष्ट्र MAHARASHTRA



मुद्रांक विक्री नोंदणी अन्वये 2021 06 7 7 9 31 ..... ZA 213962

दस्तावा प्रकार .....

दस्त नोंदणी करणार आहे का ? :- होय / नाही

मिळकतीचे थोडक्यात वर्णन .....

मुद्रांक विकत घेणा-याचे नांव .....

हस्ते असल्यास त्यांचे नाव, पत्ता .....

सही .....

दुस-या पक्षकाराचे नाव : .....

मुद्रांक शुल्क रक्कम .....

परवानाधारक मुद्रांक विक्रेत्याची सही (सौ. शिल्पा एस. नाईक) : .....

तसेच मुद्रांक विक्रीचे ठिकाण/पत्ता :- नाईक कमर्शियल सेंटर, शॉप नं. 2, आनंद विलेस बिल्डींग, परवाना क्र.: 1201033) भवानी चौक, टेंबी नाका, ठाणे (प).

(ज्या कारणासाठी ज्यांनी मुद्रांक खरेदी केला त्यांनी त्याच कारणासाठी मुद्रांक खरेदी केल्यापासून सहा महिन्यात वापरणे बंधनकारक आहे.)

जिल्हा कोषागार कार्यालय, ठाणे

125 OCT 2021

मुद्रांक प्रमुख लिपीक / लिपीक

25/10/21

## SERVICES AGREEMENT

This Services agreement (the "Agreement") is made on this day 2<sup>nd</sup> November of 2021.

BY AND BETWEEN

M/s. SADEKAR ENVIRO ENGINEERS PVT. LTD., a company incorporated & registered under The Company Act 1956 & having it's registered office at



Plot No. A-95, Road No. 16, MIDC Wagle Industrial Area, Thane – 400604 (hereinafter referred to as "OFFICE" and having High COD/TDS Evaporation cum separation facility (hereinafter referred to as "FACILITY") at Plot no.- O/23 (Part-I) & E-133, MIDC, Tarapur, Dist: Palghar (hereinafter referred to as the "SERVICE PROVIDER") of the **ONE PART**.

**AND**

**M/S. SALVI CHEMICAL INDUSTRIES LTD.** Having its manufacturing unit at Plot No. E-90,93,94 & 95, MIDC, Tarapur, Boisar – 401506, (hereinafter referred to as the "CUSTOMER") and registered office at Plot No. E-90,93,94 & 95, MIDC, Tarapur, Boisar – 401506 of **SECOND PART**.

*(The Service Provider and the shall hereinafter individually referred to as "Party" and collectively as "Parties")*

**WHEREAS**

- A. The Service Provider has been granted Consent to Establish by Maharashtra Pollution vide No: - Format 1.0/JD(WPC)/UAN No. 0000111116/CE, dated: 12<sup>th</sup> April, 2021, Facility for HIGH COD/TDS Evaporation cum Separation System. The present agreement is being executed in confirmation of the Consent granted by Maharashtra Pollution Control Board.
- B. The Customer desires to engage the Service Provider to provide the Services and the Service Provider has agreed to do the same.
- C. Pursuant to the above, the Parties seek to enter into this Agreement to confirm and record the terms and conditions on which the Service Provider shall provide the Services to Customer and other agreements in connection therewith.

#### **1. DEFINITIONS AND INTERPRETATION**

For purposes of this Agreement, the following terms shall have the following meanings:

- (a) "**FACILITY**" means An Evaporation system consists of Stripper, MEE & ATFD, having capability to treat pre/primary treated HCOD/HTDS, Solvent containing effluent.
- (b) "**HCOD/HTDS**" means High Chemical Oxygen Demand/ High total dissolved solids, (COD >5000 Mg/liter & TDS >2100Mg/liter)
- (c) "**AGREEMENT**" means this agreement along with its all attachments, Annexure (Exhibits) or schedules annexed if any there thereto.
- (d) "**SERVICES**" means any and all services specified in the Services (as defined below).
- (e) "**EVAPORATION SYSTEM**" means system consists of Stripper, Multiple Effect Evaporator followed by ATFD.
- (f) "**SEPARATION SYSTEM**" means system consists of Stripper, Multiple Effect Evaporator followed by ATFD.
- (g) "**SPCB**" means State Pollution Control Board.




- (h) "CONSENT" means NOC received from SPCB for establish/ operation of facility under Environmental Protection Act 1986.
- (i) "CPCB" means Central Pollution control Board.
- (j) "MPCB" means Maharashtra Pollution Control Board.
- (k) "CETP" means Common Effluent Treatment Plant.
- (l) "CUSTOMER" means HCOD/HTDS Effluent generator having membership of M/s. Sadekar Enviro Engineers Pvt. Ltd. facility.

## 2. SERVICES

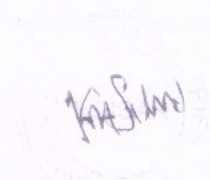
The Service Provider shall perform evaporation/separation of HCOD/HTDS, solvent containing effluent through Stripper, MEE & ATFD for reduction of HCOD /HTDS and disposed it to CETP.

## 3. TERM AND TERMINATION

- (a) This agreement shall commence on 02/11/2021 ("Commencement Date") continue to be in full force and effect till Period of 11 Years ("Term").
- (b) The service provider reserves all rights to modify or change terms mentioned in agreement.
- (c) Upon expiration of Terms of this agreement, both the parties hereto may mutually agree for renewal of Terms & conditions as mutually decided by both the parties.

## 4. OTHER

- (a) Maharashtra Pollution Control Board has issued various directions time to time & has given legal direction to the TIMA & TEPS as well as the individual industries of Tarapur industrial area to reduce the high COD/TDS loading the treated waste waters being discharged into the CETP drainage line.
- (b) The Customer does not have a in house facility for reduction of High Chemical Oxygen demand / Total Dissolved Solids (Salts) effluent generated from various manufacturing process. So upon request of Customer, the Service provider has agreed to accept pre-treated HCOD/HTDS effluent for evaporation/separation through Evaporation/ separation System.
- (c) The Service Provider, in consultation with the member industries (Customers), is in process to set up Stripper, Multiple Effect Evaporation Plant alongwith ATFD for a specific purpose of reducing the High COD/ TDS load in the primary treated wastewaters. The Customer has consented to treat their HCOD/HTDS effluent in the Multiple Effect Evaporation Project.
- (d) The Customer commits itself to send its pre/primary treated filtered high COD/TDS effluents to the Service Provider for necessary evaporation, solid separation and disposal of the solvents, salts to the TSDF facility / Cement





plants for Co-processing. The Customer is aware that the Service Provider will be responsible for disposal of the Solids/salts/ solvents recovered by the Evaporation System from the high COD/TDS effluents being sent to the Service Provider by the Customer.

- (e) The customer must obtain a valid membership for utilization of Evaporation System from service provider.

5. MEMBERSHIP

- (a) The customer should obtain membership of facility before entering into service agreement. The caping period of membership fees shall be 3 years free of interest.
- (b) The customer should submit list of raw material, product list, mass balance, one time comprehensive analysis report of all streams of effluent & all type of hazardous waste generation to the service provider. If any variation in the process, raw material, product shall be informed to the service provider

6. CONSIDERATION

- (a) The Customer should deposit agreed amount with the Service Provider as SECURITY DEPOSIT towards 15 days Interest Free effluent evaporation/separation of HCOD/HTDS charges. This amount is based on the applicable for evaporation/separation of HCOD/HTDS effluent. However the SECURITY DEPOSIT shall be reviewed time to time and revised wherever necessary.
- (b) In case the average evaporation/separation of HCOD/HTDS effluent charges for One year is higher than the amount deposited as SECURITY DEPOSIT presently available with the Service provider towards 15 days treatment charges, the Customer shall be liable to pay to Service provider the difference amount towards SECURITY DEPOSIT in addition to the Security Deposit already available with Service Provider.

7. OBLIGATIONS

(a) TRANSPORTATION

- i. The Customer shall send minimum 1 full tanker containing its pre/primary treated high COD/TDS industrial effluents to the Service Provider every day /week /month for separation, evaporation and disposal of solids/salts.
- ii. The Service Provider shall provide 9,500 to 10,000 liters capacity tankers to the Customer for transporting the high COD/TDS industrial effluents of the Customer to its evaporation / separation system on payable basis for Customer situated in the Tarapur MIDC area.
- iii. The Customer shall provide adequate above ground storage arrangements for storing the high COD/TDS effluents separately in its premises for minimum 2 days holding capacity and it shall give access to the tankers of the Service Provider from 6 AM to 6 PM of the day.





- iv. The Customer shall be responsible for loading its high COD/TDS industrial effluents into the tankers at its own cost within reasonable time.
- v. The customer is willing to send High COD/TDS effluent immediately for temporary storage in the premises of M/s Newater Processors Association premises, Plot no: D-8/1, MIDC, Tarapur.
- vi. The service provider is responsible for safe transportation as per the PCB guidelines. It is the responsibility of service provider for safe transportation and disposal once the tanker leave the customer premises.

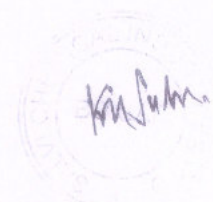
(b) **Quality & Quantity**

- i. The customer has promised to send approx. 100 liters effluent per day / approx 1 no.s of tankers for treatment in a month.
- ii. That the capacity of each tanker shall be 9,500 – 10,000 liters (Nine Thousand Five Hundred to Ten Thousand liters)
- iii. The Customer undertakes to maintain the quality of the wastewater being sent for treatment to the Facility are as follows:

| Sr. No | Parameter           | Unit | Concentration  |
|--------|---------------------|------|----------------|
| 1.     | pH                  | --   | 6.5 to 7.5     |
| 2.     | SS                  | ppm  | Less than 500  |
| 3.     | Oil & Grease        | ppm  | Less than 20   |
| 4.     | Cadmium             | ppm  | Less than 20   |
| 5.     | Hexavalant Chromium | ppm  | Less than 5    |
| 6.     | Nickel              | ppm  | Less than 20   |
| 7.     | Copper              | ppm  | Less than 20   |
| 8.     | Silica              | ppm  | Less than 5    |
| 9.     | Lead                | ppm  | Less than 20   |
| 10.    | Manganese           | ppm  | Less than 20   |
| 11.    | Zinc                | ppm  | Less than 5    |
| 12.    | All other metals    | ppm  | less than 20   |
| 13.    | Chlorides           | ppm  | less than 1000 |
| 14.    | Phenolic compound   | ppm  | Less than 10   |
| 15.    | Amonical Nitrogen   | ppm  | Less than 100  |
| 16.    | Floride as(F)       | ppm  | Less than 20   |

*Note: All other reactive/toxic compound such as Mercury, Arsenic, Cynide etc. should be NIL.*

- iv. The Service Provider may reject the high COD/TDS industrial effluents of the Customer if such industrial effluent is found not to be confirming with the conditions stipulated in Clause 7 & its sub-clause of this Agreement & not suitable to treat in Evaporation / separation system.
- v. The Customer should not send reactive, explosive & hazardous nature of effluent to the facility.
- vi. The Customer shall be bound to carry out chemical analysis of its high COD/TDS industrial effluents time to time.



- vii. The Customer shall be bound by the calibration taken by the Service Provider for determining the quantity of the high COD/TDS industrial effluent sent for treatment by the Customer.
- viii. That the Customer states that under the concerned environmental laws in force, it has become obligatory on its part to have its high COD/TDS industrial wastewaters treated at the Multiple Effect Evaporation Project of the Service Provider and it is voluntarily and willingly sending its high COD/TDS industrial wastewaters for such treatment.
- ix. The Customer states that the investigation conducted by the Customer has established that it is most economical and technically feasible for it to have its high COD/TDS industrial wastewaters treated by the Multiple Effect Evaporation system established by the Service Provider rather than treating by itself or having it done elsewhere.
- x. The Service Provider and the Customer states that the Service Provider's sole objective is to prevent environmental and pollution hazards and for the observance of the laws on environmental and pollution control. Participation in the Multiple Effect Evaporation Project is with the object of extending assurance to the Customer by the Service Provider on a priority basis.
- xi. The Service Provider shall not be liable in any manner if for any negligence or otherwise of the Customer the untreated high COD/TDS industrial wastewater are discharged at the factory site of the Customer or anywhere else by the Customer.
- xii. The Customer shall make good to the Service Provider any loss or damage either pecuniary or non pecuniary arising out of any civil or criminal proceedings or liability under any law.
- xiii. The Service Provider reserves to itself the right to terminate the Agreement after giving one month notice to the Customer if it is found that the Customer is in the habit of violating the terms of this Agreement and that such termination shall not be subject to any arbitration nor shall be questioned in any Court of Law.
- xiv. The Customer hereby undertakes to strictly adhere to the legislation relating to the Water Prevention and Control of Pollution Act, 1974 and Environment (Protection) Act, 1986 and other relevant and allied Legislation and Acts.

#### 8. **FORCE MAJEURE**

Neither party shall be liable for failure to perform, nor be deemed to be in default, under this Agreement for any delay or failure in performance resulting from causes beyond its reasonable control, including but not limited to failure of performance by the other party, acts of state or governmental authorities, acts of terrorism, natural catastrophe, fire, storm, flood, earthquake, riot, insurrection, civil disturbance,



sabotage, embargo, blockade, acts of war, or power failure. In the event of such delay, the date of delivery & time of completion will be extended by a period of time reasonably necessary to overcome the effect of any such delay.

9. DISPUTE RESOLUTION

- a. Any dispute arising from or under this Agreement or in respect of this Agreement between the Customer and the Service Provider shall be referred to an Arbitrator mutually agreed upon by the Customer and the Service Provider.
- b. The Service Provider and the Customer mutually agree that only the Civil Court at District: Thane, State Maharashtra shall have jurisdiction over all disputes arising out of this Agreement.

For Service Provider

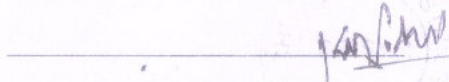
M/s. Sadekar Enviro Engineers Pvt. Ltd.



Authorized Representative

For Customer

M/s. Salvi Chemical Industries Ltd.



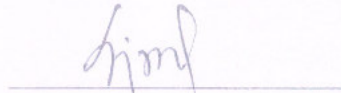
Authorized Representative

WITNESSES :

1) Gheshmani S. Giti



2) Manoj Singh







महाराष्ट्र MAHARASHTRA



मुद्रांक विक्री नोंदणी अद्ययावत : 06/11/2021 दिनांक ..... ZA 213963  
 दस्ताचा प्रकार .....  
 दस्त नोंदणी करणार आहे का ? :- होय / नाही  
 मिलकतीचे थोडक्यात वर्णन .....  
 मुद्रांक विकत घेणा-याचे नांव .....  
 हस्ते असल्यास त्यांचे नाव, पत्ता .....  
 सही .....  
 दुस-या पक्षकाराचे नाव .....  
 मुद्रांक शुल्क रक्कम .....  
 परवानाधारक मुद्रांक विक्रेत्याची सही (सौ. शिल्पा एस. नाईक) : .....  
 तसेच मुद्रांक विक्रीचे ठिकाण/पत्ता :- नाईक कमर्शियल सेंटर, शॉप नं. २, आनंद पॅलेस बिल्डींग,  
 (परवाना क्र.: 1201033) भवानी चौक, टेंबी नाका, ठाणे (प्र.)

02 NOV 2021

Pragant Rane  
 Salin Chemicals Industries

125 OCT 2021

25/10/2021

(ज्या कारणासाठी ज्यांनी मुद्रांक खरेदी केला त्यांनी त्याच कारणासाठी मुद्रांक खरेदी केल्यापासून सहा महिन्यात वापरणे बंधनकारक आहे.)

### COMMERCIAL AGREEMENT :-

This Services agreement (the "Agreement") is made on this day 2<sup>nd</sup> November of 2021.

BY AND BETWEEN

M/s. SADEKAR ENVIRO ENGINEERS PVT. LTD., a company incorporated & registered under The Company Act 1956 & having it's registered office at



Plot No. A-95, Road No. 16, MIDC Wagle Industrial Area, Thane - 400604 (Hereinafter refereed as a "OFFICE" and having High COD/TDS Effluent Treatment/ Evaporation facility (hereinafter called as a "FACILITY") at Plot no - O/23 (part-I) & E-133, MIDC, Tarapur, Dist: Palghar (hereinafter referred to as the "SERVICE PROVIDER") of **FIRST PART**.

**AND**

**M/S SALVI CHEMICAL INDUSTRIES LTD** Having it's manufacturing unit at Plot No. E-90,93,94 & 95, MIDC, Tarapur, Boisar - 401506, (hereinafter referred to as the "CUSTOMER") and registered office at Plot No. E-90,93,94 & 95, MIDC, Tarapur, Boisar - 401506 Of **SECOND PART**.

**WHEREAS**

The First party has set up an Evaporation/separation of High COD /TDS effluent & customer has agreed to send their high COD /TDS effluent forevaporation/separation facility provided by First party at Tarapur MIDC.

**Commercial terms & conditions for the same are as follows:**

**1. CHARGES & OTHER TERMS & CONDITIONS :**

- 1.1 The charges for evaporation/separation, transportation of HCOD/HTDS effluent to facility and Analysis charges shall be applicable as per mutually agreed rate contract.
- 1.2 The customer is willing to send High COD/TDS effluent immediately for temporary storage in the premises of M/s Newater Processors Association, Plot no: D-8/1, MIDC, Tarapur & the customer is ready to pay transportation charges to Service Provider as per **TABLE-I**, Sr. no. C.
- 1.3 The Customer shall pay the Service Provider for evaporation of its high COD/TDS industrial effluents and disposal of the resultant salts/solids as per the following: -

| TABLE-I                                        |                                                                                                                                                                                                                  |                                                                                                                                                                                                                 |
|------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| CHARGES FOR TRANSPORTATION & DISPOSAL OF WASTE |                                                                                                                                                                                                                  |                                                                                                                                                                                                                 |
| Sr.no.                                         | Activity                                                                                                                                                                                                         | Charges in Rs.                                                                                                                                                                                                  |
| A                                              | Evaporation /separation Charges of low boiling, solvent free effluent                                                                                                                                            | Rs.4.50/- per liter                                                                                                                                                                                             |
|                                                | For High COD Level<33,000 Mg/liter & High TDS <200000 mg/lit.                                                                                                                                                    |                                                                                                                                                                                                                 |
| B                                              | Charges for Transportation of HCOD/HTDS effluent from Customer to Facility                                                                                                                                       | Rs. 2,500/- per tanker per trip                                                                                                                                                                                 |
|                                                | Capacity of Tanker : 9,500 to 10,000 liters                                                                                                                                                                      |                                                                                                                                                                                                                 |
| C                                              | Charges for Transportation of HCOD/HTDS effluent from Customer to Newater Processors Association site, Plot no:D-8/1, MIDC, Tarapur for the Time being storage & Newater Processors Association site to Facility | Rs. 2,500/- per tanker per trip (Customer to Newater Processors Association site, Plot no:D-8/1, MIDC) + Rs. 2,500/- per tanker per trip, (Newater Processors Association site to Facility)<br>Total Rs.5,000/- |
|                                                | Capacity of Tanker : 9,500 to 10,000 liters                                                                                                                                                                      |                                                                                                                                                                                                                 |
| Taxes : GST shall be extra as applicable.      |                                                                                                                                                                                                                  |                                                                                                                                                                                                                 |



294 171  
If characteristics of HCOD/HT effluent differ than above prescribed limits then charges will be applicable as per clause 7, TABLE- III

For Analysis charges depending upon parameters refer clause 8. Table IV

Above treatment charges are applicable only for land fillable solid waste generating effluent

However High TDS/COD effluents may be accepted at the sole discretion of the Service Provider. For such High COD/TDS content loads specific case to case approval shall be obtained by the Customer from the Service Provider.

## 2 REVISION OF CHARGES:

2.1 The Multiple Effect Evaporation Project, being established for the TARAPUR Industrial area for high COD/TDS effluent, the Customer and the Service Provider agree that the treatment charges as illustrated in Table I, II, III & IV shall be subject to revision.

2.2 Further, depending on the exigency that the Service Provider reserves to itself the right to revise the charges for evaporation and disposal of mixed solvent/solids/salts of high TDS industrial wastewaters from time to time.

## 3. MEMBERSHIP :

3.1 Membership is mandatory for all Customer before entering in to service agreement.

3.2 Membership shall be Rs.50 per liter of high COD/TDS effluent generating per day basis shall be calculated on peak load basis.

3.3 The capping period of membership amount shall be 3 years without interest which is refundable after three years for those willing to discontinue the advantage of high COD/TDS evaporation/separation facility (service provider facility)

## 4. FOR FEATURES / FAILURES :

4.1 In case of failure of the Customer to send the specified number of tankers as per their Service Agreement clause 7, sub clause 7 (a), the Service Provider shall be at liberty to adjust charges from the Security Deposit amount due from the Customer.

4.2 The Security Deposit shall be forfeited by the Customer if it fails to send for a continuous period of one month, the tankers which it has promised to send as mentioned in their Service Agreements clause 7, sub clause 7(a) of without any satisfactory reason such as closure of industry, Govt. order for shutdown.

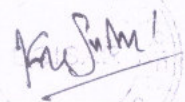
## 5. MINIMUM COMMITMENT CHARGES

5.1 If customer failed to send less than three months average 90% of committed quantity of effluent then minimum commitment charges of Rs. 1761 per KL shall be deducted from security amount or Customer need to pay it immediately.

| TABLE-II |                                                                                                                       |       |
|----------|-----------------------------------------------------------------------------------------------------------------------|-------|
|          |                                                                                                                       | Rs/KL |
| •        | Applicable Minimum Commitment charges if effluent received average of three month less than 90% of committed quantity | 1761  |

## 6. PAYMENT:



6.1 The tax invoice shall be issued every month. The Customer shall pay the advance payment of 15 days (every 1<sup>st</sup> & 15<sup>th</sup> date), if payment is excess then to be carry forwarded and if less the customer have to deposit the difference amount immediately. If advance payment not paid the effluent collection will be stopped from the customer. The membership amount will be forfeited if payment is not cleared by customer more than 30days from the date of issue of soft or hard copy of tax invoice.

**OTHER CHARGES SUCH AS EFFLUENT ANALYSIS & SOLID/SOLVENT WASTE DISPOSAL**

| TABLE-III                                                                                           |                                           |                                                 |
|-----------------------------------------------------------------------------------------------------|-------------------------------------------|-------------------------------------------------|
| Type of Effluent                                                                                    | Pathway                                   | Extra charges in Rs. Per KL of per % of COD/TDS |
| For High COD<br>COD>33000 mg/liter                                                                  | Solvent Disposal (Co-Processing)          | Rs. 160/-                                       |
| For High TDS<br>TDS > 200000 mg/liter                                                               | Solid waste Disposal through land filling | Rs. 88/-                                        |
| For every additional 1% incinerable solid waste disposal additional Rs.458 per KL shall be charged. |                                           |                                                 |
| Note: Per % =10000mg/liter                                                                          |                                           |                                                 |

**7. CHARGES FOR ANALYSIS OF SAMPLE :**

| TABLE -IV |                  |             |
|-----------|------------------|-------------|
| Sr.No.    | Parameter Name   | Cost in Rs. |
| 1         | Boron as B       | 700         |
| 2         | Aluminium as Al  | 700         |
| 3         | Chromium as Cr   | 700         |
| 4         | Manganese as Mn  | 700         |
| 5         | Iron as Fe       | 700         |
| 6         | Nickel as Ni     | 700         |
| 7         | Copper as Cu     | 700         |
| 8         | Zinc as Zn       | 700         |
| 9         | Arsenic as As    | 700         |
| 10        | Selenium as Se   | 700         |
| 11        | Molybdenum as Mo | 700         |
| 12        | Silver as Ag     | 700         |
| 13        | Cadmium as Cd    | 700         |
| 14        | Antimony as Sb   | 700         |
| 15        | Barium as Ba     | 700         |
| 16        | Mercury as Hg    | 700         |
| 17        | Lead as Pb       | 700         |
| 18        | Sodium as Na     | 700         |



|    |                                        |      |
|----|----------------------------------------|------|
| 19 | Potassium as K                         | 700  |
| 20 | Lithium as Li                          | 700  |
| 21 | Beryllium as Be                        | 700  |
| 22 | Tin as Sn                              | 700  |
| 23 | Polycyclic aromatic hydrocarbon(PAH)   | 4000 |
| 24 | Viscosity                              | 2000 |
| 25 | Pesticide                              | 6000 |
| 26 | Solvent Profile (Qualitative Analysis) | 6000 |
| 27 | Solvent (Quantitative) per solvent     | 8000 |
| 28 | Specific Gravity                       | 500  |
| 29 | Chemical Oxygen Demand (COD)           | 450  |
| 30 | Cyanide                                | 400  |
| 31 | Biochemical Oxygen Demand (BOD)        | 700  |
| 32 | Amonical Nitrogen                      | 550  |
| 33 | Amines properties                      | 750  |
| 34 | Phenolic Compound                      | 450  |
| 35 | TDS                                    | 300  |
| 36 | O&G                                    | 300  |
| 37 | TSS                                    | 250  |
| 38 | PH                                     | 100  |

No. of parameters to be analyzed will be depend upon Raw material / catalyst used during manufacturing process. Chemistry, Mass balance, MSDS of all raw material & product shall be verified to decide the above parameters.

Minimum compulsory parameters of the effluent shall be analyzed are COD, TSS, TDS, PH to decide the characteristics and treatment cost of effluent per tanker basis.

Taxes: GST shall be extra as applicable.

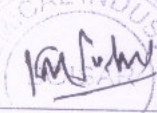
For Service Provider

M/S. Sadekar Enviro Engineers Pvt. Ltd.

  
Authorized Representative

For Customer

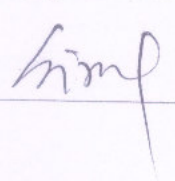
M/s. Salvi Chemical Industries Ltd.

  
Authorized Representative

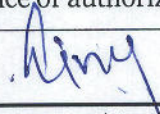
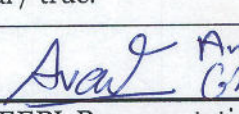
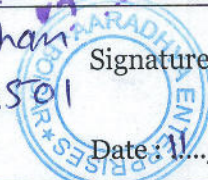
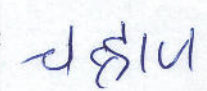
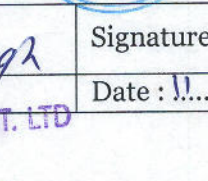
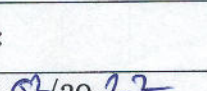
WITNESSES:

1) Sheshmani S. Giti

2) Manoj Singh



|                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                             |                 |
|-----------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|-----------------|
|  | <b>SADEKAR ENVIRO ENGINEERS PVT LTD.</b><br>Plot No. O/23(1) Part& E-133, MIDC Tarapur<br>Maharashtra - 401501, Contact No 7304631526:<br>Email Id: <a href="mailto:evaporationsystem@sadekarenviro.com">evaporationsystem@sadekarenviro.com</a> /<br><a href="mailto:swatib@sadekarenviro.com">swatib@sadekarenviro.com</a> / <a href="mailto:prs@sadekarenviro.com">prs@sadekarenviro.com</a><br>Website : <a href="http://www.sadekarenviro.com">www.sadekarenviro.com</a> |                             |                 |
|                                                                                   | <b>FORM No.: SEEPL/TES/015/2021-22HCOD/HTDS</b><br><b>EFFLUENT COLLECTION MANIFEST</b>                                                                                                                                                                                                                                                                                                                                                                                        |                             |                 |
| Name of Sender                                                                    | Salvi Chemical Industries Pvt. Ltd.                                                                                                                                                                                                                                                                                                                                                                                                                                           |                             |                 |
| Membership No.                                                                    | SEEPL/TEF-077                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                             |                 |
| Transporter Name                                                                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                             |                 |
| Total No. of Tanker                                                               | 01                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Tanker No.                  | MM-04, BG-5357  |
| GPS Login                                                                         | BHANUDAS                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Authorization No. (MPCB)    | RO-HQ/HW_       |
| Password No.                                                                      | Bhanudas@5723                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                             | AUTH/1710000006 |
| <b>Effluent Data</b>                                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                             |                 |
| Quantity in Liters                                                                | 6.9 KL                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Date of collection :        | 11/02/2022      |
| Primary Treated                                                                   | Yes <input checked="" type="checkbox"/>                                                                                                                                                                                                                                                                                                                                                                                                                                       | No <input type="checkbox"/> |                 |
| Appearance                                                                        | Free Flowing / Thick liquid/ suspension / other                                                                                                                                                                                                                                                                                                                                                                                                                               |                             |                 |
| Colour                                                                            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Odor                        | Yes             |
| pH                                                                                | 6.0                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | TDS                         | 33200 ppm       |
| COD                                                                               |                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | O & G                       |                 |
| Viscosity                                                                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | TSS                         |                 |
| Senders certificate                                                               | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true.                                                                                                                                                                                                                                                                                                                                         |                             |                 |
| Name, Signature & Stamp                                                           | <div style="display: flex; justify-content: space-between;"> <div> <br/>           Generator / Authorized Person         </div> <div> <br/>           SEEPL Representative         </div> </div>                                                                                                      |                             |                 |
| Transporter acknowledgement                                                       | Name : Madan Chauhan<br>Mobile No.: 7776883501<br>Stamp: <br>Signature: <br>Date: 11/02/2022                                                                                                                                                                                                         |                             |                 |
| Receiver's acknowledgment after receipt of effluent                               | Name : Manoj Singh<br>Stamp: <br>Signature: <br>Date: 11/02/2022                                                                                                                                                                                                                                     |                             |                 |
| Additional Details if any / Remarks                                               | SADEKAR ENVIRO ENGINEERS PVT. LTD.<br>O/23(1), MIDC TARAPUR<br>LOHAR - 401506                                                                                                                                                                                                                                                                                                                                                                                                 |                             |                 |

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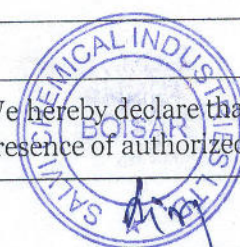
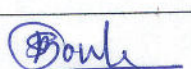
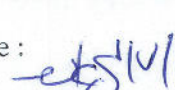
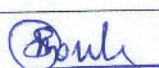
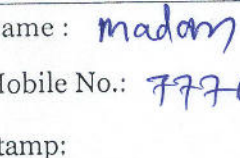




## SADEKAR ENVIRO ENGINEERS PVT LTD.

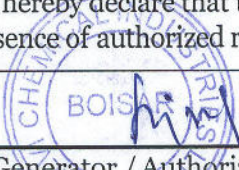
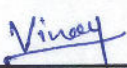
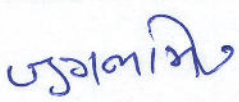
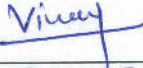
Plot No. O/23(1) Part& E-133, MIDC Tarapur  
 Maharashtra - 401501, Contact No 7304631526:  
 Email Id: [evaporationsystem@sadekarenviro.com](mailto:evaporationsystem@sadekarenviro.com) /  
[swatib@sadekarenviro.com](mailto:swatib@sadekarenviro.com) / [prs@sadekarenviro.com](mailto:prs@sadekarenviro.com)  
 Website : [www.sadekarenviro.com](http://www.sadekarenviro.com)

FORM No.: SEEPL/TES/015/2021-22HCOD/HTDS  
EFFLUENT COLLECTION MANIFEST

|                                                     |                                                                                                                                                                                                                                                                                                                                                                          |                             |                          |
|-----------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|--------------------------|
| Name of Sender                                      | salvi chemical Industries 4d                                                                                                                                                                                                                                                                                                                                             |                             |                          |
| Membership No.                                      | seepl/tes-077                                                                                                                                                                                                                                                                                                                                                            |                             |                          |
| Transporter Name                                    | Anandhya Enterprises                                                                                                                                                                                                                                                                                                                                                     |                             |                          |
| Total No. of Tanker                                 | 01                                                                                                                                                                                                                                                                                                                                                                       | Tanker No.                  | mm-04, BG-5357           |
| GPS Login                                           | BHANUDAS                                                                                                                                                                                                                                                                                                                                                                 | Authorization No. (MPCB)    | RO-HQ/HW AUTH/1710000006 |
| Password No.                                        | Bhanudas@5723                                                                                                                                                                                                                                                                                                                                                            |                             |                          |
| <b>Effluent Data</b>                                |                                                                                                                                                                                                                                                                                                                                                                          |                             |                          |
| Quantity in Liters                                  | 7,000                                                                                                                                                                                                                                                                                                                                                                    | Date of collection :        | 15.02/2022               |
| Primary Treated                                     | Yes <input checked="" type="checkbox"/>                                                                                                                                                                                                                                                                                                                                  | No <input type="checkbox"/> |                          |
| Appearance                                          | Free Flowing / Thick liquid/ suspension / other                                                                                                                                                                                                                                                                                                                          |                             |                          |
| Colour                                              | Brown                                                                                                                                                                                                                                                                                                                                                                    | Odor                        | Yes                      |
| pH                                                  |                                                                                                                                                                                                                                                                                                                                                                          | TDS                         |                          |
| COD                                                 |                                                                                                                                                                                                                                                                                                                                                                          | O & G                       |                          |
| Viscosity                                           |                                                                                                                                                                                                                                                                                                                                                                          | TSS                         |                          |
| Senders certificate                                 | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true.                                                                                                                                                                                                                                    |                             |                          |
| Name, Signature & Stamp                             | <div style="display: flex; justify-content: space-between;"> <div> <br/>           Generator / Authorized Person         </div> <div> <br/>           SEEPL Representative         </div> </div> |                             |                          |
| Transporter acknowledgement                         | Name : madam ch...<br>Mobile No.: 7776883501<br>Stamp: <br>Signature : <br>Date : 15.01.2022                                                                                                    |                             |                          |
| Receiver's acknowledgment after receipt of effluent | Name : sanjay m. mauli<br>Signature : <br>Stamp: <br>Date : 15.02.2022                                                                                                                           |                             |                          |
| Additional Details if any / Remarks                 | <b>SADEKAR ENVIRO ENGINEERS PVT. LTD</b><br><b>D-8/1,, MIDC TARAPUR</b><br><b>DIST.- PALGHAR - 401506</b>                                                                                                                                                                                                                                                                |                             |                          |

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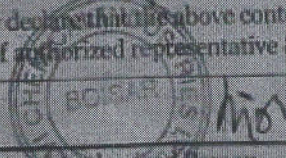
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|-----------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|--------------------------|
|  | <b>SADEKAR ENVIRO ENGINEERS PVT LTD.</b><br>Plot No. O/23(1) Part& E-133, MIDC Tarapur<br>Maharashtra - 401501, Contact No 7304631526:<br>Email Id: <a href="mailto:evaporationssystem@sadekarenviro.com">evaporationssystem@sadekarenviro.com</a> /<br><a href="mailto:swatib@sadekarenviro.com">swatib@sadekarenviro.com</a> / <a href="mailto:prs@sadekarenviro.com">prs@sadekarenviro.com</a><br>Website : <a href="http://www.sadekarenviro.com">www.sadekarenviro.com</a> |                          |                          |
|                                                                                   | <b>FORM No.: SEEPL/TES/015/2021-22HCOD/HTDS</b><br><b>EFFLUENT COLLECTION MANIFEST</b>                                                                                                                                                                                                                                                                                                                                                                                          |                          |                          |
| Name of Sender                                                                    | Salvi chemicals industries Ltd.                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                          |                          |
| Membership No.                                                                    | SEEPL/TES-077                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                          |                          |
| Transporter Name                                                                  | Aaradhya Interprises                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                          |                          |
| Total No. of Tanker                                                               | 01                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Tanker No.               | MH-04 DK-2591            |
| GPS Login                                                                         | BHANUDAS                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Authorization No. (MPCB) | RO-HQ/HW_                |
| Password No.                                                                      | Bhanudas@5723                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                          | AUTH/1710000006          |
| <b>Effluent Data</b>                                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                          |                          |
| Quantity in Liters                                                                | 10000                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Date of collection :     | 15/02/2022               |
| Primary Treated                                                                   | Yes <input checked="" type="checkbox"/>                                                                                                                                                                                                                                                                                                                                                                                                                                         | No                       | <input type="checkbox"/> |
| Appearance                                                                        | Free Flowing / Thick liquid/ suspension / other                                                                                                                                                                                                                                                                                                                                                                                                                                 |                          |                          |
| Colour                                                                            | Brown                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Odor                     | Yes                      |
| pH                                                                                |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | TDS                      |                          |
| COD                                                                               |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | O & G                    |                          |
| Viscosity                                                                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | TSS                      |                          |
| Senders certificate                                                               | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true.                                                                                                                                                                                                                                                                                                                                           |                          |                          |
| Name , Signature & Stamp                                                          | <div style="display: flex; justify-content: space-between;"> <div> <br/>           Generator / Authorized Person         </div> <div> <br/>           SEEPL Representative         </div> </div>                                                                                                        |                          |                          |
| Transporter acknowledgement                                                       | <div style="display: flex; justify-content: space-between;"> <div>           Name : Sugat Mishra<br/>           Mobile No.: 8855053508<br/>           Stamp:  </div> <div>           Signature : <br/>           Date : 15/02/2022         </div> </div>                                               |                          |                          |
| Receiver's acknowledgment after receipt of effluent                               | <div style="display: flex; justify-content: space-between;"> <div>           Name : Viney B. mahade<br/>           Stamp:         </div> <div>           Signature : <br/>           Date : 15/02/2022         </div> </div>                                                                                                                                                               |                          |                          |
| Additional Details if any / Remarks                                               | <b>SADEKAR ENVIRO ENGINEERS PVT. LTD</b><br><b>D-8/1,, MIDC TARAPUR</b><br><b>DIST.- PALGHAR - 401506</b>                                                                                                                                                                                                                                                                                                                                                                       |                          |                          |

Generator Copy : SEEPL/TES/015-1/2021-22



**SADEKAR ENVIRO ENGINEERS PVT LTD**  
 The No. 10, MIDC, Palghar - 401506, Maharashtra  
 Email: info@adekarenviro.com, adekarenviro@gmail.com  
 Website: www.sadekarenviro.com

**FORM No. SEEPL/TES/015/2021-22/HQD/HQDS**  
**EFFLUENT COLLECTION MANIFEST**

|                                                      |                                                                                                                                                                                                                                                           |                          |                                                                                                               |
|------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|---------------------------------------------------------------------------------------------------------------|
| Name of Sender                                       | Solid chemical industries Ltd                                                                                                                                                                                                                             |                          |                                                                                                               |
| Membership No.                                       | seepl/tes-077                                                                                                                                                                                                                                             |                          |                                                                                                               |
| Transporter Name                                     | Paradhyia Enterprises                                                                                                                                                                                                                                     |                          |                                                                                                               |
| Total No. of Tanker                                  | 1                                                                                                                                                                                                                                                         | Tanker No.               | mm-04, PB-1322                                                                                                |
| GPS Login                                            | 9273231268                                                                                                                                                                                                                                                | Authorization No. (MPCB) | RO-HQ/HW<br>TRANSPORT/2111000013                                                                              |
| Password No.                                         | ya9273                                                                                                                                                                                                                                                    |                          |                                                                                                               |
| <b>Effluent Data</b>                                 |                                                                                                                                                                                                                                                           |                          |                                                                                                               |
| Quantity in Liters                                   | 10,000                                                                                                                                                                                                                                                    | Date of collection :     | 17/12/2022                                                                                                    |
| Primary Treated                                      | Yes <input checked="" type="checkbox"/>                                                                                                                                                                                                                   | No                       | <input type="checkbox"/>                                                                                      |
| Appearance                                           | Free Flowing / Thick liquid / suspension / other                                                                                                                                                                                                          |                          |                                                                                                               |
| Colour                                               | Brown                                                                                                                                                                                                                                                     | Odor                     | Yes                                                                                                           |
| pH                                                   |                                                                                                                                                                                                                                                           | TDS                      |                                                                                                               |
| COD                                                  |                                                                                                                                                                                                                                                           | O & G                    |                                                                                                               |
| Viscosity                                            |                                                                                                                                                                                                                                                           | TSS                      |                                                                                                               |
| Senders certificate                                  | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true.                                                                                                                     |                          |                                                                                                               |
| Name, Signature & Stamp                              | <br>Generator Authorized Person                                                                                                                                        |                          | <br>SEEPL Representative |
| Transporter acknowledgement                          | Name: Madan<br>Mobile No: 777 68350<br>Stamp: <br>Signature: <br>Date: 17/12/2022 |                          |                                                                                                               |
| Receiver's acknowledgement after receipt of effluent | Name: Sanjay M. Maudh<br>Signature: <br>Stamp:<br>Date: 17/12/2022                                                                                                   |                          |                                                                                                               |
| Additional Details if any / Remarks                  | SADEKAR ENVIRO ENGINEERS PVT. LTD<br>D-8/2, MIDC TANKUR<br>DIST. PALGHAR - 401506                                                                                                                                                                         |                          |                                                                                                               |

Ack. From Facility to Generator : SEEPL/TES/015-3/2021-22



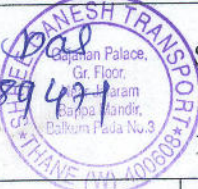
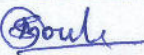


SADEKAR ENVIRO ENGINEERS PVT LTD.  
Plot No.: E-133, O-23 PART (I), MIDC TARAPUR  
Maharashtra - 401501, Contact No 7304631526:  
Email Id: [evaporationsystem@sadekarenviro.com](mailto:evaporationsystem@sadekarenviro.com) /  
[swatib@sadekarenviro.com](mailto:swatib@sadekarenviro.com) / [prs@sadekarenviro.com](mailto:prs@sadekarenviro.com)  
Website : [www.sadekarenviro.com](http://www.sadekarenviro.com)

FORM No.: SEEPL/TES/015/2021-22HCOD/HTDS  
EFFLUENT COLLECTION MANIFEST

|                                                     |                                                                                                                                                                                                                                                                              |                      |               |
|-----------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|---------------|
| Manifest No. :                                      | SEEPL / TES ..... / 2022                                                                                                                                                                                                                                                     |                      |               |
| Name of Sender                                      | Salvi chemical Industries Ltd                                                                                                                                                                                                                                                |                      |               |
| Membership No.                                      | SEEPL / TEF - 077                                                                                                                                                                                                                                                            |                      |               |
| Transporter Name                                    | shree Ganesh Transport                                                                                                                                                                                                                                                       |                      |               |
| Total No. of Tanker                                 | 01                                                                                                                                                                                                                                                                           | Tanker No.           | MH-04-JU-7800 |
| Tanker Authorization No. with validity              | Ro-Hg / HW-AUTH / 1710000006, 31/10/22                                                                                                                                                                                                                                       |                      |               |
| GPS Login & Password No.                            | BHANUDAS, Bhanudas @ 5723                                                                                                                                                                                                                                                    |                      |               |
| Tanker Movement                                     | From Salvi to E-133                                                                                                                                                                                                                                                          |                      | Time: 5:50 pm |
| Effluent Data                                       |                                                                                                                                                                                                                                                                              |                      |               |
| Quantity in Liters                                  | 10,000 Ltr.                                                                                                                                                                                                                                                                  | Date of collection : | 27/02/2022    |
| Primary Treated                                     | Yes <input checked="" type="checkbox"/> No <input type="checkbox"/>                                                                                                                                                                                                          |                      |               |
| Appearance                                          | Free Flowing / Thick liquid / suspension / other                                                                                                                                                                                                                             |                      |               |
| Colour                                              | Dark Brown                                                                                                                                                                                                                                                                   | Odor                 | yes           |
| pH                                                  |                                                                                                                                                                                                                                                                              | TDS                  |               |
| COD                                                 |                                                                                                                                                                                                                                                                              | O & G                |               |
| Viscosity                                           |                                                                                                                                                                                                                                                                              | TSS                  |               |
| Senders certificate                                 | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true.                                                                                                                                        |                      |               |
| Name, Signature & Stamp                             | <div style="display: flex; justify-content: space-between;"> <div> Generator / Authorized Person<br/> Signature: <i>[Signature]</i><br/> Stamp: <i>[Stamp]</i> </div> <div> SEEPL Representative<br/> Signature: <i>[Signature]</i><br/> Stamp: <i>[Stamp]</i> </div> </div> |                      |               |
| Transporter acknowledgement                         | Name: Prashant<br>Mobile No.: 9356614089<br>Signature: Prashant<br>Date: 27/02/2022<br>Stamp: <i>[Stamp]</i>                                                                                                                                                                 |                      |               |
| Receiver's acknowledgment after receipt of effluent | Name: Samit Vaidya<br>Signature: <i>[Signature]</i><br>Date: 27/02/2022<br>Stamp: <i>[Stamp]</i>                                                                                                                                                                             |                      |               |
| Additional Details if any Remarks                   | SADEKAR ENVIRO ENGINEERS PVT. LTD<br>D-8/1,, MIDC TARAPUR<br>DIST.- PALGHAR - 401506                                                                                                                                                                                         |                      |               |



|                                                                                        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                     |                                                                                                   |
|----------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|---------------------------------------------------------------------------------------------------|
|       | <b>SADEKAR ENVIRO ENGINEERS PVT LTD.</b><br>Plot No. O/23(1) Part& E-133, MIDC Tarapur<br>Maharashtra - 401501, Contact No 7304631526:<br>Email Id: <a href="mailto:evaporationsystem@sadekarenviro.com">evaporationsystem@sadekarenviro.com</a> /<br><a href="mailto:swatib@sadekarenviro.com">swatib@sadekarenviro.com</a> / <a href="mailto:prs@sadekarenviro.com">prs@sadekarenviro.com</a><br>Website : <a href="http://www.sadekarenviro.com">www.sadekarenviro.com</a> |                                     |                                                                                                   |
| <b>FORM No.: SEEPL/TES/015/2021-22HCOD/HTDS</b><br><b>EFFLUENT COLLECTION MANIFEST</b> |                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                     |                                                                                                   |
| Name of Sender                                                                         | salvi chemicals Industries Ltd                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                     |                                                                                                   |
| Membership No.                                                                         | SEEPL/TF- 077                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                     |                                                                                                   |
| Transporter Name                                                                       | shree Ganesh transport                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                     |                                                                                                   |
| Total No. of Tanker                                                                    | 01                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Tanker No.                          | MM-04, EL-7800                                                                                    |
| GPS Login                                                                              | BHANUDAS                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Authorization No.                   | RO-HQ/HW_                                                                                         |
| Password No.                                                                           | Bhanudas@5723                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | (MPCB)                              | AUTH/1710000006                                                                                   |
| <b>Effluent Data</b>                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                     |                                                                                                   |
| Quantity in Liters                                                                     | 9042 Ltr                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                     | Date of collection :                                                                              |
| Primary Treated                                                                        | Yes                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | <input checked="" type="checkbox"/> | No                                                                                                |
| Appearance                                                                             | Free Flowing / Thick liquid/ suspension / other                                                                                                                                                                                                                                                                                                                                                                                                                               |                                     |                                                                                                   |
| Colour                                                                                 | brown                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Odor                                | yes                                                                                               |
| pH                                                                                     | TDS                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                     |                                                                                                   |
| COD                                                                                    | O & G                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                     |                                                                                                   |
| Viscosity                                                                              | TSS                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                     |                                                                                                   |
| Senders certificate                                                                    | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true.                                                                                                                                                                                                                                                                                                                                         |                                     |                                                                                                   |
| Name , Signature & Stamp                                                               | Generator / Authorized Person                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                     | SEEPL Representative                                                                              |
| Transporter acknowledgement                                                            | Name : shankar dal<br>Mobile No.: 8260889494<br>Stamp:  Signature : Shankar dal<br>Date : 29/02/2022                                                                                                                                                                                                                                                                                      |                                     |                                                                                                   |
| Receiver's acknowledgment after receipt of effluent                                    | Name : sanjay m. maule                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                     | Signature :  |
| Additional Details if any / Remarks                                                    | SADEKAR ENVIRO ENGINEERS PVT. LTD.<br>D-8/1, MIDC TARAPUR<br>DIST.- PALGHAR - 401506                                                                                                                                                                                                                                                                                                                                                                                          |                                     |                                                                                                   |

Generator Copy : SEEPL/TES/015-1/2021-22





SADEKAR ENVIRO ENGINEERS PVT LTD.  
Plot No.: E-133, O-23 PART (I), MIDC TARAPUR  
Maharashtra - 401501, Contact No 7304631526:  
Email Id: [evaporationsystem@sadekarenviro.com](mailto:evaporationsystem@sadekarenviro.com) /  
[swatib@sadekarenviro.com](mailto:swatib@sadekarenviro.com) / [prs@sadekarenviro.com](mailto:prs@sadekarenviro.com)  
Website : [www.sadekarenviro.com](http://www.sadekarenviro.com)

FORM No.: SEEPL/TES/015/2021-22HCO/HTDS  
EFFLUENT COLLECTION MANIFEST

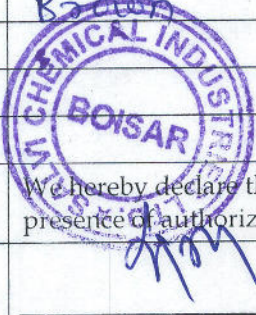
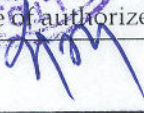
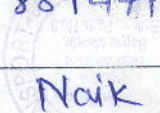
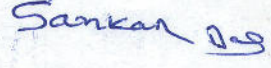
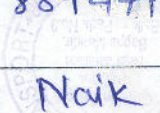
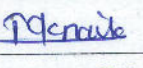
|                                                     |                                                                                                                                                                                                      |                     |                          |
|-----------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|--------------------------|
| Manifest No.:                                       | SEEPL / TES 41 / 2022                                                                                                                                                                                |                     |                          |
| Name of Sender                                      | Salvi chemical Industries Ltd.                                                                                                                                                                       |                     |                          |
| Membership No.                                      | SEEPL TEF - 077                                                                                                                                                                                      |                     |                          |
| Transporter Name                                    | Shree Ganesh transport                                                                                                                                                                               |                     |                          |
| Total No. of Tanker                                 | 01                                                                                                                                                                                                   | Tanker No.          | MH 04 EL-7800            |
| Tanker Authorization No. with validity              | RO-HQ/MW-AVTH/1710000006 31/10/22                                                                                                                                                                    |                     |                          |
| GPS Login & Password No.                            | BHANUDAS Bhanudas @ 8723                                                                                                                                                                             |                     |                          |
| Tanker Movement                                     | From salvi to plant                                                                                                                                                                                  |                     | Time: 02-07              |
| Effluent Data                                       |                                                                                                                                                                                                      |                     |                          |
| Quantity in Liters                                  | 9042 LTR                                                                                                                                                                                             | Date of collection: | 24/02/2022               |
| Primary Treated                                     | Yes <input checked="" type="checkbox"/>                                                                                                                                                              | No                  | <input type="checkbox"/> |
| Appearance                                          | Free Flowing / Thick liquid / suspension / other                                                                                                                                                     |                     |                          |
| Colour                                              | Brown                                                                                                                                                                                                | Odor                | yes                      |
| pH                                                  |                                                                                                                                                                                                      | TDS                 |                          |
| COD                                                 |                                                                                                                                                                                                      | Oil & Grease        |                          |
| Viscosity                                           |                                                                                                                                                                                                      | TSS                 |                          |
| Senders certificate                                 | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true.                                                                |                     |                          |
| Name, Signature & Stamp                             | <div style="display: flex; justify-content: space-between;"> <div> Generator / Authorized Person<br/> Aishikesh P. Chauhan </div> <div> SEEPL Representative<br/> Aishikesh P. Chauhan </div> </div> |                     |                          |
| Transporter acknowledgement                         | Name: Shamkar Das<br>Mobile No.: 8260889471<br>Stamp:<br>Signature: Shamkar Das<br>Date: 24/02/2022                                                                                                  |                     |                          |
| Receiver's acknowledgment after receipt of effluent | Name: Aishikesh Chauhan<br>Stamp:<br>Signature: Aishikesh Chauhan<br>Date: 24/02/2022                                                                                                                |                     |                          |
| Additional Details if any / Remarks                 | SADEKAR ENVIRO ENGINEERS PVT. LTD<br>D-8/1, MIDC TARAPUR<br>DIST.- PALGHAR - 401506                                                                                                                  |                     |                          |





SADEKAR ENVIRO ENGINEERS PVT LTD.  
Plot No.: E-133, O-23 PART (I), MIDC TARAPUR  
Maharashtra - 401501, Contact No 7304631526:  
Email Id: [evaporationsystem@sadekarenviro.com](mailto:evaporationsystem@sadekarenviro.com) /  
[swatib@sadekarenviro.com](mailto:swatib@sadekarenviro.com) / [prs@sadekarenviro.com](mailto:prs@sadekarenviro.com)  
Website : [www.sadekarenviro.com](http://www.sadekarenviro.com)

FORM No.: SEEPL/TES/015/2021-22HCOD/HTDS  
EFFLUENT COLLECTION MANIFEST

|                                                     |                                                                                                                                                                                                                                                                                                                                                                        |                      |                          |
|-----------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|--------------------------|
| Manifest No.:                                       | SEEPL / TES ...63.../2022                                                                                                                                                                                                                                                                                                                                              |                      |                          |
| Name of Sender                                      | Salvi Chemical Industries Ltd                                                                                                                                                                                                                                                                                                                                          |                      |                          |
| Membership No.                                      | SEEPL/TEF-077                                                                                                                                                                                                                                                                                                                                                          |                      |                          |
| Transporter Name                                    | Shree Ganesh Transport                                                                                                                                                                                                                                                                                                                                                 |                      |                          |
| Total No. of Tanker                                 | 01                                                                                                                                                                                                                                                                                                                                                                     | Tanker No.           | MH-04-EL-7800            |
| Tanker Authorization No. with validity              | RO-HQ/HW-AUTH/1710008006, 31/10/2022                                                                                                                                                                                                                                                                                                                                   |                      |                          |
| GPS Login & Password No.                            | Genie GPS BHANUDAS Bhanuday @ 5723                                                                                                                                                                                                                                                                                                                                     |                      |                          |
| Tanker Movement                                     | From Salvi to                                                                                                                                                                                                                                                                                                                                                          | Plant                | Time :                   |
| Effluent Data                                       |                                                                                                                                                                                                                                                                                                                                                                        |                      |                          |
| Quantity in Liters                                  | 8944 L                                                                                                                                                                                                                                                                                                                                                                 | Date of collection : | 25/02/2022               |
| Primary Treated                                     | Yes <input checked="" type="checkbox"/>                                                                                                                                                                                                                                                                                                                                | No                   | <input type="checkbox"/> |
| Appearance                                          | Free Flowing / Thick liquid / suspension / other                                                                                                                                                                                                                                                                                                                       |                      |                          |
| Colour                                              | Brown                                                                                                                                                                                                                                                                                                                                                                  | Odor                 | yes                      |
| pH                                                  |                                                                                                                                                                                                                                                                                                                                                                        | TDS                  |                          |
| COD                                                 |                                                                                                                                                                                                                                                                                                                                                                        | O & G                |                          |
| Viscosity                                           |                                                                                                                                                                                                                                                                                                                                                                        | TSS                  |                          |
| Senders certificate                                 | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true.                                                                                                                                                                                                                                  |                      |                          |
| Name, Signature & Stamp                             | <div style="display: flex; justify-content: space-between;"> <div> <br/>           Generator / Authorized Person         </div> <div> <br/>           SEEPL Representative         </div> </div> |                      |                          |
| Transporter acknowledgement                         | Name: Shankar Das<br>Mobile No.: 8260 889471<br>Stamp: <br>Signature: <br>Date: 25/02/2022                                                                                                     |                      |                          |
| Receiver's acknowledgment after receipt of effluent | Name: Milind Naik<br>Stamp: <br>Signature: <br>Date: 25/02/2022                                                                                                                                |                      |                          |
| Additional Details if any / Remarks                 | SADEKAR ENVIRO ENGINEERS PVT. LTD<br>D-8/1., MIDC TARAPUR<br>DIST- PALGHAR - 401506                                                                                                                                                                                                                                                                                    |                      |                          |

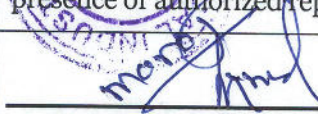
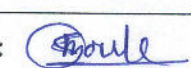
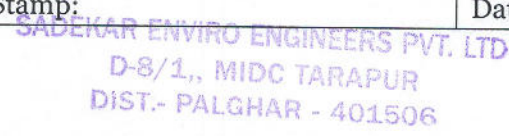




## SADEKAR ENVIRO ENGINEERS PVT LTD.

Plot No. O/23(1) Part & E-133, MIDC Tarapur  
 Maharashtra - 401501, Contact No 7304631526:  
 Email Id: [evaporationsystem@sadekarenviro.com](mailto:evaporationsystem@sadekarenviro.com) /  
[swatib@sadekarenviro.com](mailto:swatib@sadekarenviro.com) / [prs@sadekarenviro.com](mailto:prs@sadekarenviro.com)  
 Website : [www.sadekarenviro.com](http://www.sadekarenviro.com)

 FORM No.: SEEPL/TES/015/2021-22HCO/HTDS  
 EFFLUENT COLLECTION MANIFEST

|                                                     |                                                                                                                                                                                                                                                                                                                                                                          |                             |                 |
|-----------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|-----------------|
| Name of Sender                                      | salvi chemical industries ltd                                                                                                                                                                                                                                                                                                                                            |                             |                 |
| Membership No.                                      | SEEPL/TES - 077                                                                                                                                                                                                                                                                                                                                                          |                             |                 |
| Transporter Name                                    | shree Ganesh Transport                                                                                                                                                                                                                                                                                                                                                   |                             |                 |
| Total No. of Tanker                                 | 01                                                                                                                                                                                                                                                                                                                                                                       | Tanker No.                  | mm-06, EB-7800  |
| GPS Login                                           | BHANUDAS                                                                                                                                                                                                                                                                                                                                                                 | Authorization No. (MPCB)    | RO-HQ/HW_       |
| Password No.                                        | Bhanudas@5723                                                                                                                                                                                                                                                                                                                                                            |                             | AUTH/1710000006 |
| <b>Effluent Data</b>                                |                                                                                                                                                                                                                                                                                                                                                                          |                             |                 |
| Quantity in Liters                                  | 9021                                                                                                                                                                                                                                                                                                                                                                     | Date of collection :        | 15/02/2022      |
| Primary Treated                                     | Yes <input checked="" type="checkbox"/>                                                                                                                                                                                                                                                                                                                                  | No <input type="checkbox"/> |                 |
| Appearance                                          | Free Flowing / Thick liquid/ suspension / other                                                                                                                                                                                                                                                                                                                          |                             |                 |
| Colour                                              | Brown                                                                                                                                                                                                                                                                                                                                                                    | Odor                        | Yes             |
| pH                                                  |                                                                                                                                                                                                                                                                                                                                                                          | TDS                         |                 |
| COD                                                 |                                                                                                                                                                                                                                                                                                                                                                          | O & G                       |                 |
| Viscosity                                           |                                                                                                                                                                                                                                                                                                                                                                          | TSS                         |                 |
| Senders certificate                                 | We hereby declare that the above contents of the consignment are filled in presence of authorized representative & are actual / true.                                                                                                                                                                                                                                    |                             |                 |
| Name, Signature & Stamp                             | <div style="display: flex; justify-content: space-between;"> <div> <br/>           Generator / Authorized Person         </div> <div> <br/>           SEEPL Representative         </div> </div> |                             |                 |
| Transporter acknowledgement                         | Name : Ketan papalwad<br>Mobile No.: 9637358906<br>Stamp: <br>Date : 15/02/2022                                                                                                                                                                                                      |                             |                 |
| Receiver's acknowledgment after receipt of effluent | Name : Sanjay m. Maule<br>Signature : <br>Stamp: <br>Date : 15/02/2022                                                                                                                          |                             |                 |
| Additional Details if any / Remarks                 | SADEKAR ENVIRO ENGINEERS PVT. LTD<br>D-8/1, MIDC TARAPUR<br>DIST.- PALGHAR - 401506                                                                                                                                                                                                                                                                                      |                             |                 |

Generator Copy : SEEPL/TES/015-1/2021-22





Sustainability

# Mumbai Waste Management Ltd.

## Certificate

— of Membership —

M/s. Salvi Chemical Industries Ltd.

is a registered member of  
CHW-TSDF at MIDC –Taloja for  
safe and secure disposal of  
Hazardous waste with  
Membership No: MWML – HZW – TAR – 1143

This Certificate is valid up to: 31<sup>st</sup> March 2025

Onkar Kulkarni  
Manager –MBD

Somnath Malgar  
Director



## ANNEXURE - R7

Ref: - SCIL/ HR/ F/2024

DATE: - 28.05.2024

## TO WHOM SAY IT MAY CONCERN

We are inform to you that, in our organization we have influent treatment all types of facilities in our organization i.e., ETP (Effluent Treatment Place, Primary, secondary, tertiary, 125KL capacity) & MEE (Multi Effect Evaporator, 75KL capacity), Calendria and RO plant. For this equipment, we are treating effluent under parameter and effluent sending in TEPS through CETP tanker. In this is Step we are found BY PRODUCT material, those we are sales to partly or send in MWML (Mumbai Waste Management System) those authorized by MPCB and mention in our consent to operate.

This is for your information & acknowledgement Please.

Thanking You,

For Salvi Chemical Industries Ltd.

Authorized Signatory



**SALVI CHEMICAL INDUSTRIES LTD.**

Corporate Office:  
107-108, Western Edge II,  
W. E. Highway, Borivali (E),  
Mumbai - 400066, MH, India.

[P] : 91 - 22 - 2870 1438 / 49 / 50  
[F] : 91 - 22 - 2870 3656  
[E] : info@salvichem.com  
[W] : www.salvichem.com

(A Govt. Recognised Export House)  
CIN No.: U24230MH2005PLC156633

Factory Address:  
E-90/93/94/95, M.I.D.C.,  
Tarapur, Boisar, Pin Code: 401506,  
Dist. Palghar, MH, India.





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Chambers of M.S. Kalra &lt;chambers@mskalra.com&gt;

**Reply on behalf of R1 - O.A. 205 of 2023 (WZ) || Listed for hearing today as Item 10**

1 message

**Chambers | MS Kalra** <chambers@mskalra.com>

Wed, May 29, 2024 at 9:39 AM

To: [ngt-pune@gov.in](mailto:ngt-pune@gov.in), [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in), [ngtpunewzb@gmail.com](mailto:ngtpunewzb@gmail.com)Cc: [advocatedangare@gmail.com](mailto:advocatedangare@gmail.com)

Dear All,

Please find attached herewith, a copy of the reply on behalf of the Respondent No.1 in O.A. 205 of 2023 (WZ).

Kindly ensure to have the same placed before the Hon'ble Bench today. The counsel for the Applicant is being marked in the instant mail too.



REPLY FOR R1\_OA 205 OF 2023.pdf

Warm regards,  
Chitrangada Singh,  
Advocate.**LITIGATION | CORPORATE ADVISORY | COMPLIANCES |  
CONTRACT DRAFTING | ARBITRATION | POLICY MAKING |**

|   |                                                                |
|---|----------------------------------------------------------------|
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| T | +91 124 4111114                                                |
| M | +91 92 7878 0313                                               |
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